

31st day of March, 1964 in respect of 'Capital Outlay on Forests'."

DEMAND No. 128—PURCHASE OF FOOD-GRAINS

"That a sum not exceeding Rs. 2,27,57,36,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964 in respect of 'Purchase of Foodgrains'."

DEMAND No. 129—OTHER CAPITAL OUT-LAY OF THE MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 60,27,48,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964 in respect of 'Other Capital Outlay of the Ministry of Food and Agriculture'."

MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: The House will now take up discussion and voting on Demand Nos. 65 to 67 and 132 relating to the Ministry of Information and Broadcasting for which 5 hours have been allotted.

Hon. Members desirous of moving their cut motions may send slips to the Table within 15 minutes indicating which of the cut motions they would like to move.

DEMAND No. 65—MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 16.12,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of pay-

ment during the year ending the 31st day of March, 1964 in respect of 'Ministry of Information and Broadcasting'."

DEMAND No. 66—BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 5,15,06,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964 in respect of 'Broadcasting'."

DEMAND No. 67—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 3,63,57,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964 in respect of 'Other Revenue Expenditure of the Ministry of Information and Broadcasting'."

DEMAND No. 132—CAPITAL OUTLAY OF THE MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 2,72,75,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964 in respect of 'Capital Outlay of the Ministry of Information and Broadcasting'."

The demands are now before the House.

Shri Prabhat Kar (Hooghly): The Ministry of Information and Broadcasting has a very important role to play particularly during the period

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of the emergency, because the activities of the Government are made known not only to the people here but also those abroad. This important Ministry has to show how we have been able to place our point of view before the people of the different countries and how we have worked up to mobilise and enthuse the people here to deal with the period of emergency.

There are various wings of this Ministry. I do not propose to deal with all of them, starting from AIR and going up to films and censorship and publications. I shall try to deal with one or two of the important points, particularly the activities of the All-India Radio and the Press Information Bureau during the emergency period.

We were all glad last year when this Ministry was raised to full Cabinet rank. We thought the Government had realised the importance of this Ministry, we all congratulated the Minister and hoped the important responsibilities of the Ministry would be properly discharged.

Last year in this House many Members expressed their anxiety about the growing concentration of the press in the hands of a few. The hon. Minister replied that he would look into it. He said they were trying to study the figures of 1961, and that it there was a case he would see what should be done. A question was also put by Shri Bhakt Darshan about the formation of the Press Council. The reply was that there was a Press Consultative Committee and that the Press Council would follow.

But in 1963 what we find is that this growing concentration of power has really undermined the morale of the people and the activities of the Government during this emergency period. I may refer to the resolution passed by the Federal Executive Council of the Indian Working Journalists, which says:

"In the context of the emergency, working journalists of India note with concern the irresponsible and even anti-national manner in which some newspapers have behaved at a time of national crisis."

Now, Sir, if we go into the very root of these activities of the press, we find that it is because they are controlled by the biggest capitalists of the country who want to put before the people not only how they want to interpret the government policy but also how they want the government policy to be. Last year, when it was brought to the notice of the hon. Minister I was surprised at the way he dealt with it. He took it very lightly. He said: of course this is there, there are Goenkas and Birlas, but if a party has got some more papers shall it be considered to be concentrated or monopolistic? Really I felt with what seriousness this matter was being taken by the hon. Minister. Even the Prime Minister this year.....

Shri Narendra Singh Mahida (Anand): Sir, on a point of order. I have various times noted in our House that we have been taking the names of Goenkas, Birlas and Tatas. I do not hold any brief for them, but is it not a healthy practice not to refer to any names of individuals or firms?

Mr. Speaker: Yes, I agree with him that it is not the practice to name any particular individuals. But when the names are taken in this context, it is not exactly those individuals that are intended but the class of persons that are there.

Shri Prabhat Kar: I do not know, I am quoting the hon. Minister.

Mr. Speaker: When it is said Birlas and Tatas, it is not particularly that Birla or that particular firm that is intended but only those capitalists or other persons, that is, that class of persons. Therefore it is meant like that.

Shri Prabhat Kar: The question was raised whether the Government should control the press and whether that will affect the freedom of the press. In this respect the Press Commission said in the year 1954:

"There can be no denying the fact that there already exists in the Indian newspaper industry a considerable degree of concentration. We feel that there is a danger that this tendency might develop further in future. We are of the opinion that it would not be desirable in the interest of the freedom of choice that this tendency should be accentuated."

This was in 1954. At that time 5 press magnates controlled 29 journals. Today 17 chains control 103 journals with a circulation of 25.01 lakhs. Out of that, only three namely Express Newspapers, Bennett Coleman and Co. and Hindustan Times these top three, control a circulation of 15.78 lakhs.

Now, the question has been asked whether any effort on the part of the Government will really mean controlling the freedom of the press. The Prime Minister really explained the position whether it will affect the freedom of the press. What is the freedom of the press? It has been stated by the Prime Minister:

"Among the attributes that it should have is freedom, but freedom must go together with responsibility, knowledge, etc. It is not reasonable to assume that a man who has a large sum of money is either intelligent or responsible. Yet unfortunately large sum of money often controls a newspaper. The freedom of the few is not the freedom of the press rather it destroys the freedom of the press."

I want to know exactly what steps have been taken. Of course, a Press Consultative Committee has been formed. But it has been formed—it

is not the individuals there are very bad persons—but it has been formed with people who are really not representing the persons who can deliver the goods so far as journalism is concerned. As I understand, the Working Journalists have protested against it and they have boycotted it. They felt that the purpose for which this Consultative Committee has been formed, that is to have a code of conduct, cannot be served.

As I was saying, this was very much linked up with the publicity that has been given during this period of emergency. In a paper published by the party in power, *Socialist Congressman* they have given the role of the *Hindustan Times* during this emergency. Today you are thinking of introducing a code of conduct, and have on the Consultative Committee a member who comes from that particular paper which itself violates all codes.

Shri P. R. Patel (Patan): What about *Blitz*?

Shri Prabhat Kar: Any press. Today, when it is a question of the Consultative Committee, when a code of conduct is to be prepared, it is essential that during this period the Information Ministry should have worked in a different manner. But it has not done so.

I will only point out this. It is known that today the working journalists and the editors are controlled by the big bosses who are the proprietors. Leave aside the very recent development in *Jugantar* about Shri Vivekananda Mukerjee; a Congress M.P., Shri Chappalakanta Bhattacharyya, was dismissed by the *Ananda Bazar Patrika* which also belongs to the Congress.

It is not a question of this particular thing. Here it is a question of the tactics. It is the policy of the proprietors that unless these people conform to the dictates of the proprietors who are big businessmen and who

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have vested interests in the policy of the Government, the editor will not be there. Whether he is a Congressman or not, it does not matter.

There the Ministry has got a role to play. But I find from last year's discussion that the hon. Minister has not taken the matter as seriously as he should have. And, as a result, today there has been so much of talk about the role of the press during this emergency which, I feel, is due to the fact that it is controlled by vested interests who are profit-mongers, who have no nationalist feelings and who are more interested in their profits than the interest of the nation. That is how things have developed. It requires a change.

I will now take up another item, the All India Radio. I know that this radio is technically ill-equipped, in the sense that its stations are very weak. Not to speak of the fact that it cannot be heard from outside, even inside the country unless it is during winter, most of the stations cannot be heard.

That apart, I think that during this emergency period the All India Radio could have played a far better part than what it did. During the first period of the emergency there was a hesitancy and they did not know exactly what they are to do; they could not make up their minds immediately along with the emergency until some days passed. Then they started. And by the time they started, that period which was the most vital part was over. With the cease-fire, naturally the situation changed. But they could not adapt themselves to the changed circumstances. And the net result was that the repetition of the old programme became so dull that there were so many letters in the press that the All India Radio has completely failed to play its proper role not only in building up the morale of the people but also in educating the people and making them understand

all the facts and all that was going on, apart from the fact that this was one of the strongest instruments available to us to place our viewpoint outside the country.

I was surprised, because I know the hon. Minister is a literary man who has got a taste for art, who knows fully well that today our various languages, regional languages, are very very strong and rich. But the poems, dramas, etc. that are played in the All India Radio lack a sense of literature and art. I could say about Bengali that there is a feature given every day *Nabadhya*. Sometimes it is ridiculous. I am quite confident that if proper thought is given far better programme could be given by the All India Radio, whatever be the limited scope or facilities they have.

About the external services, what we really need is to say the fact of the situation and the historical perspective; we need also documentation. Reiteration is important. One can see the forceful presentation of the wrong case by the Peking Radio and the weak presentation of our strong case by the All India Radio. We required a mission from our Government to go abroad to explain our position. It could have easily been done by the All India Radio because there are listeners. If that has been done, we could have even done away with the sending of that mission.

I referred to the *Hindustan Times*. The All India Radio, while reporting the Lok Sabha, gives a wrong emphasis. For instance, what Shri Anthony said about the 'brutalisation' was more emphasised than what the Prime Minister replied to that. It should not be so. I fail to understand what the policy is. There is some sort of a hesitancy and no proper thought is given so that people could be enthused on our right causes.

Sometime back, an address by the Deputy Leader of the Communist

Party, Prof. Hiren Mukerjee, was recorded and it was announced after the late Dr. Rajendra Prasad's speech, his speech would be heard. But neither was he on the air nor was an explanation given as to why he was not on the air. I do not mind if you do not record the speech of a Member of my Party, a Member of Parliament. But you record it; you announce it and then when the day comes you do not put it on the AIR and do not also give an explanation. What is the meaning of this? (An Hon. Member: Emergency). Maybe? emergency It was recorded in the emergency, on the 14th of December.

Shri Nambiar tabled a question asking how many people were asked to speak on the radio. They gave a list of 47 people. It is about the Madras State. Six of them were from the DMK, 2 from some other party and so on, apart from the Congress Party. You are going to amend the Constitution because of a Party which has a policy which is against the Constitution. But the Party members broadcast, while not a single member from our Party has been called to do so. I am not complaining about my party being left out. But what is this policy based on? As a result of all these things, the *Hindustan Times* has today got the guts to speak against you, against the Government, undermining all that is done or even demoralising the jawans by its big headlines and you cannot take any action

Lastly, about the film—Nine hours to Rama. What were they doing all these days? All the facilities were given to the producers in this country by the Ministry of Information and Broadcasting, by the Ministry of Railways and so on until the film was completed. Now, they have come to their senses and say that this picture does not depict things properly and so it should be banned. What have all these people been doing all these days when it was produced? They have been saying that they saw the script and it was all right and so on.

Today what we need from the Information and Broadcasting Ministry is a broader outlook and a sense of responsibility. This is the eyes and ears of the Government through which people see what the Government does for the development and other things in the present situation in our dispute with China. That is why I want them to be more responsible and to play their role properly at this time.

Mr. Speaker: Before I call upon the next speaker, I want to say a few things. At the end of the last Parliament an assessment was made and it was very widely advertised that more than 100 Members had not been able to participate during all those five years of their term. That of course was a very adverse comment and the Members felt that very much. The reasons given in the Press were that some found it difficult to express themselves in English or in Hindi. The other reason was that the Members could not be provided with opportunities and perhaps that latter blame was cast on the Speaker. I want to assure those Members who have the language difficulty that I will give them every facility if they want to speak in their mother tongue, if they are unable to express themselves in English or Hindi. They must convey to me that they could not do so and I will allow them so that they may have their chance because everyone has to represent his constituency.

The second thing is lack of opportunities. For this, I must have advance notice and I mentioned this the other day also about the smaller groups in particular because I shall not be able to accommodate every small group in each debate and especially those unattached individuals. They should send in advance their preferences to me so that I can choose beforehand I must know whether they have already taken part in any other discussions or not. Those Members who have not stood up before can now take courage and send their names to me so that I can choose. But if

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they remain silent and ultimately the blame is put on me, certainly that would be unfair to me.

I do not want the level of debate to go down or suffer in any respect. I do not mean to cast any aspersion on any hon. Member; all are making equally important contributions so far as I am concerned. So, while keeping in view the level of the debate, I will try to call those hon. Members who get very rare opportunities or sit behind the pillars and the farthest corners in the House where I cannot see them.

There is another thing. This morning one of the hon. Members approached me—I do not want to name him; I felt it very much and straight he said that he had come to me to salam me so that he might get an opportunity. I would request all Members not to come to me for this purpose at least. They can write to me. I would certainly feel annoyed if some Member does this much in order to get an opportunity. He can write to me and I will regulate the proceedings so far as it lies in my capacity.

Sometimes I might fail. I admit I have my own deficiencies. I will try to accommodate as many as possible. But if I make mistakes, I think the hon. House has to suffer sometimes, because they have to bear with me. But no hon. Member need approach me for this purpose namely, that he will get an opportunity only because he approaches me, and then asks me to give him time. Rather, I think that would go against him.

Shri Rane (Buldana): If the 10 minutes limit is fixed, it may be all right. A large number of Members can participate in the debate on the Demands.

Mr. Speaker: I cannot of course fix a limit so far as the Opposition groups are concerned because they have a fixed time, though under this Demand

there is nothing very particular, but ordinarily, we allow 15 minutes' time. The Congress Whip told me that he wants a larger number of Congress Members to be accommodated. So, for Congress Members I will give only ten minutes each. They should be careful, and in their case, I will be enforcing the time-limit strictly. They will have to sit down after the second bell has been run.

Shri Yashpal Singh (Kairana): In the last Parliament, Acharya Kripalani was permitted to deliver written speeches. So, these Members may be allowed.....

Mr. Speaker: That also should be made clear. Now, it is one year since this House came into being. I have allowed certain hon. Members to read their speeches. Henceforward, I expect that every hon. Member would deliver speeches. Of course, he can consult notes sometimes, but more often he is expected to look upwards rather than to look downwards!

Shri Yashpal Singh: Acharya Kripalani was a very senior Member of this House.

Mr. Speaker: Well, if Thakurji wants to raise that point, perhaps we allowed him greater latitude. We might not be able to allow Thakur Sahib to do that or anybody else for that matter.

Shri Yashpal Singh: For new Members, we might allow it.

Mr. Speaker: One year has passed.

श्री श्रीयं (अलीगढ़) : मैं एक जानकारी चाहूंगा। पिछले एक वर्ष से मैं यह देख रहा हूँ कि पत्र लिख कर आपकी सेवा में दे दी जाती है। लेकिन जो बोलना चाहता है उसको यह नहीं मालूम होता कि उसको बोलने का समय मिलेगा या नहीं मिलेगा और मिलेगा तो किस समय मिलेगा। वह दिन भर इस सदन में बैठा इन्तिजार करता रहता है। तो मैं यह चाहता हूँ कि

उसको पता चल जाए कि उसको बोलने का मौका मिलेगा या नहीं और मिलेगा तो किस टाइम पर मिलेगा, तीन बजे, चार बजे, या पांच बजे, ताकि आसानी हो जाए ।

अध्यक्ष महोदय : यह तो बहुत अच्छी बात है, मगर ये दोनों बातें मेरे लिए मुश्किल हैं । न तो मैं यह कह सकता हूँ कि मौका मिल जाएगा और न यह कह सकता हूँ कि फलां वक्त मिलेगा । यह तकलीफ आपभी महसूस करते अगर आप यहां बैठते । तो इस से तो मैं माफी चाहूंगा । मुझ से पूछा जाए तो शायद मैं कभी बता सकूँ कि किस वक्त मौका मिलेगा लेकिन इस पर पाबन्दी नहीं लगायी जानी चाहिये क्योंकि यह बताना मुश्किल होगा ।

Shri Narendra Singh Mahida: Mr. Speaker, Sir, my cut-motions are Nos. 6, 8, 9, and 11 under Demand Nos. 66 and 67. I have pleasure in commending the All-India Radio on opening new stations at important border areas like Kohima, Kurseong and also at Gauhati and Srinagar. It is also noted that AIR is installing a transmitter at Kutch, and this station will relay Rajkot. Normally, I do not refer to my State of Gujarat, that is not my practice—but I feel that impartially speaking, this State needs attention. That is why I am referring to Gujarat State particularly. Rajkot is one of the smallest radio stations in the world, with only a 1 kw transmitter. The range of 1 kw transmitter is only 50 miles. So, it is a very weak station. Gujarat has two stations and two transmitters—Ahmedabad, with studios at Baroda. Ahmedabad-Baroda are not two separate stations. They have one common transmitter of 50 kw. Then there is Rajkot which is proposed to continue with a 20 kw transmitter. The range of 50 kw transmitter is 125 miles at the maximum.

14.53 hrs.

[MR. DEPUTY-SPEAKER in the Chair].

That means, south Gujarat, Surat, which is about 144 miles from Ahmedabad, does not get normal programmes and certainly the regions south of Surat do not get them at all. I want the Minister to take note of this.

May I ask the hon. Minister, at this juncture, what is the radio licence fee that Gujarat pays to the Government, and how much the Government spends on Gujarat stations? Will the Government give figures for other regions also? My study and estimation reveals that out of about 25 lakhs radio licences in the country, 47 per cent of the radio licences are held by Gujarati-speaking people. Let the hon. Minister prove and correct me if it is wrong.

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi): It is only two lakhs odd for Gujarat.

Shri Narendra Singh Mahida: It amounts to one-third of the total radio licences of the country. The total income from radio licences, according to my estimation, is Rs. 4.50 crores. Therefore, Gujarati-speaking people contribute Rs. 1.50 crores towards radio licences. The maximum expenditure, I presume, on Gujarat station is only Rs. 15 lakhs. That is, at the most 10 per cent is spent out of the total revenues from Gujarat. Is this a fair treatment to the people of Gujarat? Most of the States show loss in operating radio stations while Gujarat is a surplus revenue earning area as far as AIR is concerned, and yet it gets the least attention from the Ministry. This is my case, and let the hon. Minister prove that I am in the wrong. I shall thank him for that.

The Gujarati-speaking population abounds in South and East Africa and also in Arabia, Iran and the Persian Gulf. Besides, they are also businessmen spread over Singapore and

(Shri Narendra Singh Mahida)

other countries as well. They have a strong desire to listen to Gujarati programmes. Therefore, there is a genuine case for a powerful second channel station at Ahmedabad or better still at Baroda. Baroda which originates more than 60 per cent of the classical music programme should have a separate station and a separate channel. When Uttar Pradesh and Madhya Pradesh have two channels each, I want to know why Gujarat with a population of two crores within its borders and a crore more outside its borders should have only one channel, especially when Gujarat as a single unit pays the highest amount by way of radio licence fees. Normally, I would not refer to my State, but this is injustice, and that is why I have to bring this matter to the urgent notice of the Ministry.

Ahmedabad is a 50 kw station and the only one of that capacity in the whole of Gujarat State. While the neighbouring State of Maharashtra—I will just compare for the sake of comparison—has in all five stations: Bombay, with two 100 kw stations each, Goa, Poona, Nagpur and Dharwar with 50 kw stations each. Sangli station of 50 kw is in the making.

Dr. B. Gopala Reddi: Dharwar is in Mysore.

Shri Narendra Singh Mahida: May be politically it is in Mysore, but it is attached to Bombay in respect of AIR. The total, therefore, in Maharashtra, is 450 kw. You can leave out Dharwar. Even then, it will be 400 kw. Of course, Maharashtra is a larger unit compared to Gujarat which has half the population of Maharashtra. But Gujarat has only and 50 kw station at Ahmedabad and one kilowatt station at Rajkot. It is proposed to have at Rajkot a 20 kw station. Even taking this into consideration we shall have a total of 70 kw only in Gujarat. At the moment it is only 51 kw. Comparably, we must have at least 200 to 225 kw stations in Gujarat.

Therefore, I propose that Baroda should be given one separate channel and a station, because Baroda, as I said earlier, originates a large number of independent programmes. Secondly, new stations should be established in South Gujarat and Kutch of 50 kw each. Kutch requires a special attention. It is a strategic region on the border and it has a language absolutely of its own, allied to Sindhi in Pakistan and deserves top priority for consideration for a powerful transmitter of 50 KW at least to counteract the propaganda of Pakistan. Kutch is also rich in folk music. It has its own language and it should work as a full-time station. It is a pity that while AIR is thinking of opening stations like Sangli, it has not considered this important point at all.

15 hrs.

Rajkot should be made a 50 KW station instead of the proposed 20 KW.

It may be said that while the Information and Publicity and Films Division branches of the Ministry were woefully lacking in efficiency at the need of the hour and in emergency, it was the broadcasting branch which stood firm and gave a good lead. I congratulate the Ministry on the good work done by the broadcasting wing. The broadcasting wing has proved its mettle at the time of the Chinese aggression and AIR Director-General and his staff deserve all commendation.

Delhi has a 250 KW station, the largest in India; yet compared to BBC, London and to Moscow with 1000 KW each, we are small in radio propaganda. Let us compare with Peking. Peking has a 500 KW station. I learn that VOA has offered a 1000 KW transmitter for operation in the Andamans on certain terms. If the terms are agreeable, I request the Minister to accept the offer. Peking has, it appears, moveable transmitters near our borders. This is contrary to

the international system. But China does not care for international matters. It has its own laws and it flouts all international regulations. They just take any channel as they like. Against such a foe indulging in malicious propaganda, we have to fight. The Chinese have brought in their moveable transmitters to our borders, and are beamed. That is why we hear a very powerful Chinese voice throughout. This is very harmful programmes and against our interests.

Regarding the music item of AIR care should be taken to preserve the quality rather than the quantity of the music. It is also learnt that AIR is re-introducing the harmonium in its future programmes. This should not be done, as the interest of Indian music will suffer.

There is room for considerable improvement in AIR and I think the Minister will not disagree with me. We can follow the BBC pattern which has proved so successful. Radio Ceylon is also another example. We may not like Radio Ceylon very much because of its light music, but it is getting popular. In our homes, we see our children always switching on Radio Ceylon. It is not very commendable, but we have to accept the reality.

Also, I object to the State monopoly of AIR and Films Division. These are undesirable. Our Prime Minister has also condemned monopolistic tendency in any manner. State control of the press, radio and other organ of publicity is undemocratic. The opposition does not get any publicity through it. The party in power has an advantage in this respect. Government advertisements should not be given on a partisan basis. It should be given to important papers which have a commercial value.

I am afraid the Films Division of this Ministry has not come up to the mark in this emergency. During the

last session we had seen a film in the Central Hall and I must confess very honestly that it was very unimpressive. I would request the Minister to see that we have some very good films which would give us the will to fight. I hope the Films Division will improve in this respect and we shall have another chance to see a good product of this Ministry. If it is good, certainly we shall appreciate it.

The Films Division is also producing films for children. It is a very commendable thing. There is the Children's Film Society also. I would particularly wish the Ministry pays special attention to this because in every nation, the development of children is very important. Particular attention is required for this division under the guidance of the Children's Film Society. Nowadays we see young children and youths seeing pictures which have sex appeal. This has a bad effect on our children. We have no control over the cinemas. Particularly the western countries in their films put in more of sex appeal. I am glad our film industry has not taken note of their art of love and they are doing it in a restricted way. I am of opinion that sex-life exhibition must be limited and our standards should be kept. There should be no excess in the art of love, which the western films have. People may say anything about it, but I have my own opinions and I hope our films will maintain our standards.

Shri Kapur Singh (Ludhiana): He has got definite ideas about the subject.

Shri Narendra Singh Mahida: About film censoring, there is a committee. I have nothing against the members of the committee as individuals, but I would request the Minister to select such people as members who have a judicial background and who have some experience, so that they may use their discretion properly in the matter of censoring films. Just now my hon. friend, Shri Prabhat Kar,

[Shri Narendra Singh Mahida]

referred to the film "Nine Hours to Rama". I do not know how a film of that kind, which is derogatory to Mahatma Gandhi, could have been allowed at all to be produced in this country. The Ministers have seen the film; they could have shown it to us also and taken our opinion. It was exhibited in London and there also, the British people revolted against it, as I learned from newspapers. I wish in future the Ministry does not give such an opportunity for malicious propaganda against our national leaders.

I hope the Minister will bear in mind the suggestions I have made and improve the standard of films as a whole and particularly educational films. Lastly, I once again congratulate the Ministry—as far as the AIR broadcasting branch is concerned—for doing very good work at the time of the Chinese aggression.

श्री म० ला० द्विवेदी (हमीरपुर) :

उपाध्यक्ष महोदय, सब से पहले मैं आप को धन्यवाद देना चाहता हूँ कि आप ने मुझे इस मंत्रालय की खर्च की मांगों पर बोलने का अवसर दिया है।

इस मंत्रालय का ध्यान कई बातों की ओर दिलाना चाहता हूँ। लेकिन सबसे पहले मैं मंत्रालय को बधाई देता हूँ कि युद्धकालीन परिस्थिति के समय पर आकाशवाणी ने जो काम किया है, वह सराहनीय है। यद्यपि आकाशवाणी के पास कोई भी आदेश शीघ्रता से नहीं पहुँच पाए, फिर भी उस ने इस काम को फुर्ती से चलाया और देश भर में एक ऐसे वातावरण का सृजन किया कि लोग लड़ाई की स्थिति को समझ सक। आकाशवाणी के विभिन्न विभागों में सभी काम संकट को ध्यान में रख कर होने लगा, यह बात आकाशवाणी द्वारा कर्तव्य पालन की शिक्षा में, उस के पक्ष में है। इस दिशा में जो शिकायत की बात है वह यह है कि आकाशवाणी में भी अंग्रेजी के लेखकों को अधिक महत्व दिया गया और दूसरी

भारतीय भाषाओं के लेखकों को कम। वहाँ पर जितना काम किया जाता है वह अंग्रेजी से अनुवाद करा कर किया जाता है। इस लिये भारतीय भाषाओं की जो चीजें होती हैं वे प्राकृतिक नहीं होतीं और वे जनता तक सही अर्थों में पहुँचती नहीं है। मेरा निवेदन यह है कि भारतीय भाषाओं को बोलने वाले लोग इस देश में ६८ प्रतिशत हैं और अंग्रेजी जानने वाले केवल २ प्रतिशत। इस लिए पदों पर जो लोग रखे जाय वे इस बात को देख कर रखे जायें कि उन की पहुँच भारतीय भाषाओं के नागरिकों के पास तक होती है, जिन के लिये कि हमारे रेडियो स्टेशन बने हैं। रेडियो स्टेशन अंग्रेजी पढ़े लिखे लोगों के लिये भी हैं, मुझे इस में कोई आपत्ति नहीं है क्योंकि शायद विदेशों में भी लोग इस को सुनते होंगे, मगर अधिक महत्व भारतीय भाषाओं को दिया जाय तो अच्छा होगा। मेरा मतलब केवल हिन्दी से ही नहीं है, भारत की सभी भाषाओं से है, यह आश्चर्य की बात है कि आकाशवाणी के जितने महत्व के पद हैं उन पर अंग्रेजी जानने वाले लोगों को प्रधानता रहती है हिन्दी और भारतीय भाषाओं के काम करने वालों को गौण पद पर रखा गया है। यानी उनको ऊँचे पदों पर नहीं रखा गया है, चाहे वह ड्रामा डिवीजन हो चाहे समाचार विभाग हो या सूचना कार्यालय हो, चाहे फिल्म डिवीजन हो और चाहे जो सरकारी पत्रिकायें निकलती हैं उनमें हो। उदाहरण के लिये मैं कहना चाहूँगा कि सूचना मंत्रालय की तरफ से एक अखबार "योजना" निकलता है। वह अंग्रेजी में भी निकलता है और हिन्दी में भी निकलता है। दोनों एक दूसरे से स्वतन्त्र हैं, लेकिन अंग्रेजी के सम्पादक को चीफ एडिटर कहा जाता है। और उस का वेतन भी हिन्दी वाले से ज्यादा है। हिन्दी का जो "योजना" अखबार निकलता है उस को सरकार ने निम्न श्रेणी में रखा है। उस का वेतन भी कम है जब कि हिन्दी में काम दोहरा होता है और अंग्रेजी योजना से हिन्दी योजना का प्रसार कई गुना अधिक है। हिन्दी योजना अंग्रेजी से अनुवाद

कर के और अधिक परिश्रम से तैयार की जाती है। मेरा किसी व्यक्ति विशेष से मतलब नहीं है। इसी प्रकार से जो समाचार विभाग के सम्पादकगण हैं वे अंग्रेजी में भी होते हैं और हिंदी में भी। लेकिन अंग्रेजी वालों को प्रधानता दी जाती है। उनको बेतन ज्यादा दिया जाता है और उनकी सहायता के लिए कर्मचारी आदि भी ज्यादा दिये जाते हैं। इसी प्रकार से पत्र सूचना कार्यालय है जिस को प्रेस इन्फार्मेशन ब्यूरो कहा जाता है। उस प्रेस इन्फार्मेशन ब्यूरो में भी हाल यह है कि अंग्रेजी के बहुत से लोग अफसर हैं लेकिन उनमें कुशाग्रता (इनीशिएटिव) नहीं है। उनमें जनता के अनुकूल काम करने का भाव नहीं है। पुराने रट में पड़े हुए हैं। वे वर्तमान समय की परिस्थितियों से प्रायः परिचित नहीं हैं। केवल पद विभूषित करने के लिये कृपा पात्रता के आधार पर उनको रक्खा जाता है क्योंकि उनका काम इस दिशा में विशेष नहीं है। ६८ प्रतिशत हमारे देश की जनता है इस लिये हम को हर एक भारतीय भाषाओं के विशेषज्ञों को प्रधान पदों पर रखना चाहिये और उनको ही ऊंचे ऊंचे पदों पर रखना चाहिये। यदि यह न हो तो कम से कम समानता में तो रखना ही चाहिये। यह नहीं होना चाहिये कि अंग्रेजी दां तो प्रधान हो और उस के मातहत हिन्दी वाला और तामिलवाला हो, चाहे वह कितना भी योग्य हो और अंग्रेजी वाला प्रधान तमिल जानता भी न हो। उदाहरण के लिये जो अंग्रेजी का योजना समाचार पत्र है उस के सम्पादक हिन्दी नहीं जानते लेकिन वह हैं हिन्दी "योजना" के भी सम्पादक। यह बड़े आश्चर्य की बात है। इसी प्रकार से जो प्रेस इन्फार्मेशन ब्यूरो के लोग अंग्रेजी का काम करते हैं वे हिन्दी नहीं जानते हैं। लेकिन अंग्रेजी वाला ही हिन्दी का डाइरेक्टर और न्यूज एडिटर समझा जाता है जब कि वह हिन्दी का काम बिल्कुल नहीं जानता और न कर सकता है। इस प्रकार का जो भेदभाव बरता जा रहा है आकाशवाणी में और पत्र सूचना कार्यालय में यह बड़ी गलत चीज है। अगर मंत्री महोदय.

इसपर ध्यान देंगे तो देश का बहुत बल्याण करेंगे और योग्य व्यक्तियों को आगे बढ़ने का मौका मिलेगा।

मैं कहूंगा कि पिछले दिनों में भारत जिस आपातकालीन स्थिति में से गुजरा है उसमें आकाशवाणी ने जो काम किया है मैंने ने उस की सराहना की है। परन्तु यदि हम दूसरे विभागों को देखें, जैसे कि प्रकाशन विभाग है, उसने अब तक चीन के विरुद्ध हमारे भारतीयों ने जो मोर्चा सम्भाला और जो बहादुरी के कारनामे किये हैं उसके लिये कोई भी पुस्तक आज तक नहीं निकाली।

श्री अन्सार हरबानी (बिसौली) : फिल्म्स डिवीजन पुस्तकें नहीं निकालता।

श्री म० सा० द्विवेदी : मेरा मतलब पब्लिकेशन डिवीजन से है। आई एम सारी। उस ने अभी तक कोई चीन विरोधी साहित्य की कोई बड़ी किताब नहीं निकाली है। आकाशवाणी ने जो काम अब तक किया है अगर उस का संकलन कर के ही वह देश के सामने पहुंचा देता तो बहुत बड़ा काम हो जाता लेकिन इस दिशा में कोई महत्वपूर्ण काम नहीं हुआ। केवल सरकार के कुछ पत्र पत्रिकाएँ आदि छापने का जो काम होता है वही रूटीन से चला जाता है। उस के दिमाग में देश की आपात स्थिति का कोई नक्शा नहीं है। जिस तरह से चीन ने युद्ध के बारे में फिल्म्स भी तैयार किये, देश विदेश में नक्शे भी रक्खे उस तरह से हमारे देश में कोई वास्तविक वृत्त चित्र भी ऐसा तैयार नहीं हो पाया। ताकि यह फिल्म्स डिवीजन में जो कि भारतीय जनता के सामने परिचय रूप पहुंच सकता। चन्द मिनट की फिल्में जो फिल्म्स डिवीजन ने इमर्जेंसी के समय में देश के सम्मुख प्रस्तुत की हैं। वे नगण्य हैं।

मैं आप को याद दिलाऊंगा कि अंग्रेजी के फीचर राइटर्स रक्खे जाते हैं। पत्र सूचना कार्यालय में और आल इंडिया रेडियो में भी बहुत

[श्री म० ल० द्विवेदी]

से विशेषज्ञ इस काम के लिये रखे गये हैं। इस के अलावा फीचर राइटर्स स्थान स्थान पर भेजे जाते हैं जो कि आंखों देखा हाल हृदयंगम कर के लेख आदि लिखा करते हैं। लेकिन यह सहूलियत सिर्फ अंग्रेजी वालों को ही दी जाती है। भारतीय भाषाओं के विशेषज्ञों को, पत्रकारों या जर्नलिस्टों को यह सुविधा नहीं दी जाती है कि वे हिन्दुस्तान में जा कर भारतीय भाषाओं में लेख आदि का प्रकाशन करें या योजना का प्रचार करें। रेलवे की तरफ से भी उनको सुविधा नहीं दी जाती जो अंग्रेजी वालों को दी जाती है। सुविधायें न रेलवे द्वारा दी जाती हैं और न भारत सरकार के दूसरे विभागों के द्वारा। जब वे अपने खर्चों से तीसरे दर्जे में जाना चाहते हैं तब भी उनको वह साधारण सुविधायें भी नहीं मिलती। मैं नहीं जानता कि इस का क्या कारण है। मैं चाहता हूँ कि इस दिशा में सुधार हो और जनता के पास पहुंचने वाले जो व्यक्ति हैं उनको कुछ रोत्साहन मिले ताकि जनता भारत सरकार की नीतियों को समझ सके।

जहां तक विदेशों में प्रचार का सम्बन्ध है, मैं नहीं जानता कि सूचना मंत्रालय के पास विदेशों में प्रचार का कार्य है या नहीं।

एक माननीय सदस्य : नहीं है।

श्री म० ल० द्विवेदी : लेकिन आकाशवाणी का सम्बन्ध तो उस से है। आकाशवाणी के द्वारा विदेशों में प्रचार किया जाता है। हम ने सुना है कि चीन ने अकेले तिब्बत में सा ट्रांसमीटर्स लगा रखे हैं। भारत सरकार की ओर से शायद एक ट्रांसमिटर कोहिमा के पास लगाया जा रहा है। और वह कितना शक्तिशाली है यह मैं नहीं जानता। मैं नहीं समझता कि युद्ध की स्थिति का सामना करने के लिये खाली अस्त्र शस्त्रों की आवश्यकता होती है। खाली शस्त्रास्त्रों से लड़ाई चल सकती है। ऐसी बात नहीं है। इस युग में लड़ाई के प्रचार की बहुत जरूरत होती है। भारत का पक्ष सही है और हमारे

साथ सारा संसार है लेकिन भारत के बाहर के लोगों में आकाशवाणी के द्वारा या दूसरे प्रसारण के साधनों द्वारा ज्यादा प्रचार कर सकते हैं ताकि हमारी बात लोग समझ सकें। इसके विपरीत चीन ने जो प्रचार किया है वह सब को मारूत है और हम लोगों को उल्टी बातें सुना रहा है रूसी अंग्रेजों की खानी पड़ रही है। इसलिए आवश्यक है कि आकाशवाणी के लिये जो ट्रांसमिटर्स की आवश्यकता है उन का भी प्रबन्ध किया जाये। जिस प्रकार से विदेशों से शस्त्रास्त्र खरीदने के लिये विदेशी विनिमय की आवश्यकता है उसी तरह से ट्रांसमिटर्स के लिये विनिमय देना भी भारत सरकार का कर्तव्य है। अगर ट्रांसमिटर्स के लिये विनिमय मिले तो हम नाममात्र देशों में, खास कर एशिया और अफ्रीका के देशों में अपना प्रचार कर सकते हैं और सही बात लोगों को बतला सकते हैं क्योंकि हमारी बात सच्ची और सही है। आक्रामक गलत प्रचार कर के हमारे मित्रों के ऊपर भी उल्टा प्रभाव डाले और हमारे पास सही बात कहने के साधन न हों तो यह हमारी बड़ी भारी कमजोरी है। मैं नहीं मानता कि हमारे प्रधान मंत्री यह कहेंगे कि हम इस के लिये विनिमय नहीं दे सकते या प्रतिरक्षा मंत्री इस तरह से कहेंगे कि हम नहीं दे सकते क्योंकि रेडियो का काम गौण है।

हमारा देश हर दिशा में पिछड़ा हुआ रहा है। आप जाइने टोकियो में वहां पर टेलिविजन का एक जाल बिछा हुआ है। एक मामूली से देश थाईलैंड में भी चले जाइये, इसी तरह से मिस्र है वहां भी टेलिविजन लगा हुआ है लेकिन भारत में शायद मुकिल से बम्बई में टेलिविजन लग जाय और वह भी केवल नाम मात्र का।

श्री० बे० गोपाल रङ्गी : नहीं है।

श्री म० ल० द्विवेदी : हमारे मंत्री महोदय कह रहे हैं कि नहीं है, संसार की दौड़ में हम दूसरी दिशाओं में प्रवृत्ति कर रहे हैं, हम बांध

बना रहे हैं, कारखाने बना रहे हैं, हर तरह से आगे बढ़ रहे हैं लेकिन संसार की दृष्टि में हम पिछड़े बने रहे यह स्थिति ठीक नहीं है। इसलिये आजकल प्रचार की बड़ी आवश्यकता है। मैं मंत्री जी से कहना चाहता हूँ कि उन को संकोच करने की आवश्यकता नहीं है। उन को बहादुरी के साथ मंत्रिमंडल में अपने बात को कहनी चाहिये। अगर हमारे समर्थन की आवश्यकता उन को पड़े तो मैं विश्वास दिलाता हूँ कि पूरा सदन उन को समर्थन देगा। मंत्री महोदय को अपने कार्य के लिये जितने भी धन की आवश्यकता होगी उस के लिये उन को समर्थन मिलेगा और संसद् सदस्य उन की पूरी मदद करेंगे, चाहे वे विरोधी दल के हों या कांग्रेस दल के।

मैं मंत्री महोदय का ध्यान इस ओर भी दिलाना चाहता हूँ कि जो लेबक या कलाकार आकाशवाणी में रखे जाते हैं उन के बारे में आज कल कोई व्यवस्था प्रोविडेंट फंड की नहीं है। न ग्रेवुड्री की है न पेंशन की। इन बातों के अतिरिक्त उन को बीमारी की छुट्टी तक नहीं मिलती। वे लोग ठेके पर रखे जाते हैं। आकाशवाणी का थंड क्लास का क्लॉक गजेटेड ग्रफसर बना दिया गया है लेकिन जो देश के ऊंचे से ऊंचे कलाकार हैं उन के लिये कोई आदर नहीं है, कोई सहानुभूति नहीं है। एक कलाकार का मेरे सामने जिक्र आया, मैं उस का नाम नहीं लेना चाहता। जब वह मरा तो उस के पास कफन के लिये कपड़ा भी नहीं था। अगर कोई फीवट्री में काम करता हो तो फीवट्री एक्ट के मुताबिक उस को प्राविडेंट फंड मिलेगा, लेकिन आल इंडिया रेडियो की सोलह सत्रह साल सेवा करने के बाद न छुट्टी मिलती न और न ग्रेवुड्री मिलती है। अब समय आ गया है कि हमारे मंत्री महोदय इस ओर ध्यान दें।

श्री बड़े : उन की हाउसिंग प्रॉब्लम भी बड़ी कठिन है।

श्री म० ला० द्विवेदी हां, आवास की 3100(Ai) LSD—6.

समस्या भी है। हमारे मंत्री महोदय बड़े विवेकशील हैं और वर्तमान स्थिति को समझते हैं। मैं समझता हूँ कि वे इस के लिये उचित कदम उठायेंगे और हमारे कलाकारों को प्रोत्साहन मिलेगा। भारतीय भाषाओं के लोगों को तरकीबी दी जायेगी और उन के लिये जो पद रखे जायेंगे यदि वे अंग्रेजी से ऊंचे न समझे जायेंगे तो कम से कम बराबर समझे जायेंगे। अब वक्त आ गया है कि हमको अंग्रेजी को सखी भाषा बनाना है। हम नहीं चाहते कि अंग्रेजी एक दम बन्द हो जाये। हमें अंग्रेजी भी सीखनी है ताकि हम विदेशों की बातों को समझ सकें। लेकिन यह ठीक नहीं है कि जो विदेशों के लिये हमारे यहां से जो प्रसारण होता है उसको हमारे आकाशवाणी के अधिकारी न जान पायें कि प्रचारक हमारे पक्ष में प्रसारण कर रहा है या विपक्ष में। मेरा सुझाव है कि अधिकारियों को चीनी, रूसी, जापानी आदि भाषायें जाननी चाहिये जिससे कि वे जान सकें कि प्रसारण कर्ता हमको खोखा जो नहीं देते हैं। मेरा निवेदन है कि जो नीति चल रही है उसमें विवेक की आवश्यकता है। अधिकारियों से दबने की आवश्यकता नहीं है। आज रेडियो ऐसे लोगों के मनोरंजन मात्र का साधन नहीं जो रंगरेलियां मनाना चाहते हैं। आज हमको इसे युद्ध स्तर पर लाकर उससे काम लेना है। जो मनोरंजन का साधन समझा जाता है, आज हमको उससे युद्ध के मंत्रों का काम लेना है। और आकाशवाणी कार्यालय, पब्लिकेशन डिपार्टमेंट, पत्र सूचना कार्यालय और आकाशवाणी के समाचार विभाग को वर्तमान परिस्थिति के महत्व को समझते हुए यह दिखा देना चाहिये कि किसी से लोछे नहीं है।

इन शब्दों के साथ मैं मंत्री महोदय को और आकाशवाणी के सभी विभागों को धन्यवाद देता हूँ और आपको भी धन्यवाद देता हूँ।

Mr. Deputy-Speaker: According to intimation since received from

[Mr. Deputy-Speaker]

Members, there are eleven cut motions desired to be moved to Demands for Grants relating to the Ministry of Information and Broadcasting. So they may move the cut motions subject to their being otherwise admissible.

Shri H. C. Soy (Singhabhum): I beg to move:

"That the Demand under the head Broadcasting be reduced by Rs. 100."

(Failure to broadcast tribal programmes from important Stations like Delhi, Calcutta and Bombay. (1).]

Shri Koya (Kozhikode): I beg to move:

"That the Demand under the head Broadcasting be reduced by Rs. 100."

[Need to make A.I.R. Calicut Station an independent unit and to give more scope for the folklore etc. of the Malabar-Kasargode areas. (2).]

Shri Ram Sewak Yadav (Bara Banki): I beg to move:

"That the demand under the head Ministry of Information and Broadcasting be reduced to Re. 1."

[Lack of propaganda on a scientific basis for national unity. (3).]

Shri Sezhiyan (Perambalur): I beg to move:

"That the Demand under the head Ministry of Information and Broadcasting be reduced by Rs. 100."

[(i) Need to check the growth of concentration of ownership and monopoly in the newspaper industry, (ii) need to nationalise Cinema theatres, and (iii) failure to cover

news in respect of opposition political parties. (4)].

Shri Ram Sewak Yadav: I beg to move:

"That the Demand under the head Ministry of Information and Broadcasting be reduced by Rs. 100."

[Failure to check corruption in the Ministry. (5)].

Shri Narendra Singh Mahida: I beg to move:

"That the Demand under the head Broadcasting be reduced to Re. 1."

[(i) Failure to propagate India's case in regard to Sino-Indian Border conflict by All India Radio, and (ii) failure to propagate India's attitude on different problems of national and international importance by All India Radio (External Services.) (6).]

Shri Sezhiyan: I beg to move:

"That the Demand under the head Broadcasting be reduced by Rs. 100."

[(i) Need to retain the name 'Vanoli' instead of 'Akashvani' in Tamil broadcasts and programmes, (ii) need to set up T.V. Units in all State capitals, (iii) need to allot more time for non-Hindi programmes and (iv) need to pay better remuneration to young artists. (7).]

Shri Narendra Singh Mahida: I beg to move:

(i) "That the Demand under the head Broadcasting be reduced by Rs. 100."

[(i) Failure to broadcast tribal programmes from important stations, and (ii) failure to provide more transmitting stations. (8).]

(ii) "That the demand under the head other Revenue Expenditure of the Ministry of Information and Broadcasting be reduced to Re. 1."

[(i) Failure to exercise proper discretion by Central Board of Film Censors while censoring the Films, (ii) Failure to produce good films (documentaries) by the Films Division to educate and unite the people in connection with the Chinese aggression, (iii) failure to produce any good or specialised films for the children by Children's Film Society, and (iv) failure to exercise discretion by Directorate of Advertising and Visual Publicity on the basis of the merits of different periodicals for giving Government advertisements. (9).]

Shri Sezhayan: I beg to move:

"That the Demand under the head Other Revenue Expenditure of the Ministry of Information and Broadcasting be reduced by Rs. 100."

[(i) Need to encourage small newspapers by supply of printing presses at hire purchase basis, (ii) need to avoid discrimination in giving advertisements, (iii) need to ensure adequate and timely supply of newsprint to small newspapers, (iv) need to review the work of the Central Board of Film Censors, (v) need to encourage production of good films and earn foreign exchange, and (vi) need to appoint a committee to enquire into the working conditions in Film Industry. (10).]

Shri Narendra Singh Mahida: I beg to move:

"That the Demand under the head Other Revenue Expenditure of the Ministry of Information and Broadcasting be reduced by Rs. 100."

[(i) Failure to propagate properly amongst the masses by Press Infor-

mation Bureau the implications and repercussions of the recent Chinese aggression and their duty consequent thereupon, and (ii) failure to give incentive to film producers to produce standard and educative films and those which can help solve the problem of national integration. (11).]

Mr. Deputy-Speaker: These cut motions are now before the House.

Shri Ansar Harvani: Mr. Deputy-Speaker, I have always considered the Ministry of Information and Broadcasting as one of the most important Ministries because, on the one hand, the task of the Ministry of Information and Broadcasting is to reach the warmth and glow of the freedom to the Indian people and, on the other hand, it is the duty of this Ministry to reach the hopes and aspirations of the Indian people to the administration and to the Government.

A few years ago, the affairs of the Ministry of Information and Broadcasting were in a complete mess, but I am glad to feel and I am glad to express in this House, that ever since our friend, Dr. Gopala Reddi, has taken charge of the Ministry he has considerably succeeded in making improvements in various organisations of the Ministry, and so I congratulate him for the success that he has achieved in the short tenure of his office in this Ministry.

My hon. friend, Shri Prabhat Kar, has already referred to the role played by the press. One of the greatest dangers that this country is facing, almost as big a danger as the danger of the Chinese aggression, is the monopoly of press in this country. We have seen the role of the monopoly press in the days of our crisis. For ten days India, Indian democracy, Indian parliamentary democracy was almost at the ransom of the monopoly press. I still remember with shame the role that *Hindustan Times* played in those days. We still remember with shame the cartoon that they published of our

[Shri Ansar Harvani]

great Prime Minister retreating from Moscow. still remember, the *Indian Express*, owned by one of the jute barons published a fake letter from the wife of an army officer.....

श्री भक्त बर्षन (गड़वाल) : श्रीमन् श्रीकर साहब का यह खलिया है कि खबरों का नाम न लिया जाए फिर वे क्यों खास खबरों के नाम ले रहे हैं ?

Mr. Deputy-Speaker: Please do not mention names.

Shri Ansar Harvani: I am not mentioning names. There is no harm in mentioning the names of institutions; they are institutions, not individuals.

So, that fake letter was published which aimed to demoralise our armed forces. We know the bad and dangerous role that was played by them. So, the time has come when the Minister of Information and Broadcasting should find out some method, should find out some way to see that this monopoly is ended. Of course, I know it very well, that it is very difficult in a parliamentary democracy, because the Government cannot run the press. I am not in favour of the State running the press, but some device should be found out and the monopoly ended so that those people who have got a number of vested interests in the form of jute, cotton, coal and other industries owning the press and taking advantage of it is prevented. Therefore, something has got to be done about it. The last Press Commission had already expressed its alarm over this development, and that development has taken place much more today than ever before.

There is another thing to which I would like to make a reference. Unfortunately, in this vast country of ours, in such a big country like India, there is only one press agency, the Press Trust of India. No doubt it is a "press". Regarding "Trust" and how much it serves India I am doubtful,

but I know that it has not performed its duty in the way it should have done. We know it very well. I want to make reference only to one of the activities of the PTI. There are a number of political parties in this country—there is the mighty party of the Indian National Congress, there is the Communist Party of India, there is the Praja Socialist Party and there is the Socialist Party and all the parties have got their own organs. But what we find is that the PTI does not give publicity to the writings of any other press, but it has a soft corner for *Swarajya*, where the boss of the Swatantra Party often writes, and his writings, before they appear in *Swarajya*, are lifted by PTI and sent to various papers in the same way as the writings of Mahatma Gandhi used to be taken out from *Harijan* in the old days and distributed to the press. This one activity alone shows the dangerous path that the PTI is leading to. I hope and trust that the Ministry will do something to encourage some organisation to start a rival to the PTI so that the PTI may not have the monopoly in distribution of news in this country.

I take this opportunity to congratulate the hon. Minister for the improvements that have been made in the AIR. His language policy, his stress on better music has been very successful. There was a time when the All India Radio was hardly listened to in this country, but with the coming of the Vividh Bharati, with the introduction of light music and with the simplification of language, today it is much more popular than it used to be a year ago. Urdu Majlis has been one of the most popular programmes of the All India Radio, and I would suggest that the Urdu Majlis should be extended to some other stations of the All India Radio and some more time should be given to that programme.

In the days of the crisis the Audio-visual Publicity Division had publish-

ed a number of pamphlets, a number of brochures and a number of posters. The quality of those posters and brochures was very good, and I quite appreciate them. But I would like to know from the hon. Minister whether proper arrangements were made for their distribution, because whenever I go to a Community Development Block or whenever I go to a panchayat ghar, what I find there is that these huge posters are just dumped in a corner; they are hardly visible and they are hardly distributed. Therefore, the Government of India should devise a machinery to see that these posters and brochures are properly displayed and the public money is not wasted just in publishing them and then dumping them in certain corners.

Then, I was just now talking about the monopoly press. I understand that recently a circular was issued by the Ministry of Information and Broadcasting to various State Ministries, requesting them to reduce their advertising due to newsprint shortage. We know it very well that the smaller papers in the districts mostly depend on advertisements from the various State Governments, and so this circular has vitally affected the smaller newspapers, because the big industries, the tycoons who control big press, refuse to give advertisements to the smaller papers. Therefore, I hope and trust that the Ministry will withdraw this circular from the States so that the States may continue to encourage smaller newspapers.

One word more about the Publications Division. The Publications Division brings out a number of nice books, a number of nice brochures, a number of nice magazines. Here I just want to refer to Urdu *Ajkal*, Urdu *Ajkal* is one of the most popular magazines not only in India but in all Urdu-speaking areas, including Pakistan. I have been receiving letters after letters from some friends in Pakistan that they want copies of

Ajkal because it is not very readily available in that country.

An Hon. Member: How many subscribers are there in Pakistan for that magazine?

Shri Ansar Harvani: I do not know how many subscribers are there, but if it is readily available there, I am sure there would be many subscribers for that. Apart from subscription, for the cause of Indo-Pakistan friendship this sort of publicity and this sort of journal is very necessary. I know it very well that the war-mongers in Pakistan, the ruling clique in Pakistan, creates an impression in Pakistan that in India Urdu is being murdered, that in India Urdu is being butchered although the fact remains that some of the best writers of Urdu literature and some of the best poets of Urdu are living in India and are writing in Indian journals. Therefore I request that *Ajkal* should be popularised more in Pakistan.

Apart from *Ajkal*, a number of cheap editions of books written by Indian authors on fiction, poetry and other subjects may be made available to the people in Pakistan so that the Pakistanis may realise that in India Urdu is still alive and the complaint of their rulers is completely wrong.

I also suggest that the Publications Division should bring out a small children's magazine in Urdu. A few years ago it used to be there. It was very popular among children, but for reasons of economy—or what reasons, I do not know—it was closed down. I hope and trust that the hon. Minister will revive it.

The other day there was a question about the Children's Film Society. The hon. Minister replying to it said that the recommendation of the officers has been placed at the disposal of the Executive Committee of the Children's Film Society and that they are implementing it. But I referred then and I again say that it is necessary that the executive of the Children's

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Film Society should be completely changed. There were people in it who were responsible for mal-administration and embezzlement. Therefore it is necessary that it should be scrapped and either a new executive should be formed or some other organisation should be formed to bring out children's films.

Apart from that, just production of children's films is not sufficient. There are certain information centres where children's films are shown, but there is more necessity for children's theatres to be established all over India in important towns near about schools and colleges so that children may have an opportunity to see those films which are specially produced for them.

I know that once upon a time the Ministry used to employ people on a temporary and an *ad hoc* basis. A few years ago a cadre had been created. That was a very welcome thing that the Ministry of Information and Broadcasting did. But I feel that there are certain posts which are outside the cadre. That anomaly should be removed. Apart from that, there are certain specialised jobs. For instance, the Press Information Bureau is a completely specialised job. It is necessary for the Principal Information Officers and the Deputy Principal Information Officers to have the technique of public relations. Then, there is another section in the Publications Division, that is, the editors of the various magazines. They can be very good writers; they may be very efficient in editing those magazines, but I doubt if they can be equally competent to do the public relations work of PIB. Therefore at a certain stage these cadre people should be made permanent in that organisation so that their experience may be available to the Ministry.

With these words, I once again congratulate the hon. Minister on his acumen and I support his Demands.

श्री य० द० सिंह (शाहाबाद) : उपाध्यक्ष महोदय, आपकी भाषा से मैं सूचना और प्रसारण मंत्रालय के संबंध में कुछ बातें रखना चाहता हूँ। १९६२-६३ का रिपोर्ट के प्रारम्भ में चीनी आक्रमण से वा दुई स्थिति के संबंध में मंत्रालय द्वारा की गई कार्रवाइयों का विवरण दिया गया है। भाल इंडिया रेडियो ने चीनी आक्रमण के बाद अनेक नये कार्यक्रम शुरू किये है, जैसे आज की बात, इंडिया एंडी डेगन, मैटर्न आक दी मॉमेंट, अपनी घरती अपना देश, हमारी प्रतिज्ञा। इन सब कार्यक्रमों से निस्सन्देह रेडियो के सुनने वालों का चीनी सरकार के आक्रमणों तथा उसकी नीतियों का अच्छा परिचय मिल जाता है। मगर यह खेद की बात है कि हमारे रेडियो प्रोग्राम अफ्रीका में जो हमारे भारतीय रहते है, उन तक नहीं पहुँच पाते हैं। इसका कारण यह है कि हमारे जो ट्रांसमिटर हैं, वे शक्तिशाली न होने की वजह से हम लोगों द्वारा किया गया प्रचार नहीं के बराबर ही वहाँ होता है। अभी हाल ही में जब "मोसो" सम्मेलन हुआ था, वहाँ पर हमारा भारतीय प्रतिनिधि मंडल जॉर्ज दीवान चमन लाल जो के नेतृत्व में भेजा गया था, उसको तथा दीवान चमन लाल जी को वहाँ जाकर यह पता लगा कि वहाँ जो प्रचार है, वह नहीं के बराबर है। मैं माननीय मंत्री महोदय का इस और ध्यान दिलाना चाहता हूँ कि जैसे भी हो, शक्तिशाली ट्रांसमिटर उपलब्ध करने का प्रयत्न उनके द्वारा जल्दी से जल्दी होना चाहिये। इसके लिये जो भी फारेन एक्सचेंज की जरूरत हो, उसका इंतजाम करके इस काम को शीघ्र से शीघ्र सम्पन्न किया जाना चाहिये ताकि चीनी जो बहुत जोर-शोर से प्रचार करते हैं, उसका मुकाबला किया जा सके।

एक बात मैं सेंसर बोर्ड के संबंध में कहना चाहता हूँ। मैं समझता हूँ कि सेंसर बोर्ड अपने कर्तव्य की ओर से उदासीन है। सेंसर

बॉर्ड द्वारा एक हिन्दी फिल्म जिस का नाम "दिल तेरा दिवाना" है, का प्रमाणपत्र दिये जाने के बारे में राज्य सभा के कुछ माननीय सदस्यों ने आपत्ति उठाई थी। मगर खेद की बात है कि मंत्री महोदय ने उन सदस्यों की शिकायतों की और कुछ भी ध्यान नहीं दिया और कोई भी कार्रवाई नहीं की। उन्होंने उसकी दुबारा जांच करने के लिये भी....

Shri P. Venkatasubbalah (Adoni): What is objectionable in that film?

Shri Bade: I can show you if you come to me. It was raised in the Rajya Sabha.

Shrimati Vimla Devi (Eluru): Let it be shown to hon. Members.

Shri Bade: Yes, let it be shown to hon. Members.

श्री यू० व० सिंह : चीन जैना शत्रु जब हमारे सामने हो, जब उससे हमें मुकाबला करना हो, उस वक्त हमारे नौजवानों को ऐसी फिल्में दिखाना कहाँ तक ठीक होगा, इसका आप खुद ही फैसला कर सकते हैं। सेंसरशिप के नियमों में यह साफ लिखा हुआ है कि जब समर टारा पास की हुई फिल्म के खिलाफ कोई आपत्ति उठाई जाये तो उसकी दुबारा जांच होनी जरूरी है, उसकी जांच की जानी जरूरी है। मगर राज्य सभा में कुछ माननीय सदस्यों टारा उठाई गई आपत्ति पर कोई ध्यान नहीं दिया गया। मैं भी इस सदन में इसके ऊपर आपत्ति उठाता हूँ और माननीय मंत्री जो से निवेदन करता हूँ कि वह इसकी दुबारा जांच करने के लिये जरूर आदेश जारी कर दें, इसके बारे में जरूर कार्रवाई करें। एक और बात मैं इस संबंध में आप से निवेदन करना चाहता हूँ। अधिकतर हिन्दी फिल्मों का सेंसरशिप जो होता है, वह बम्बई में होता है। मगर इस फिल्म का खास तौर पर सेंसरशिप जो हुआ है, वह मद्रास में हुआ है। सवाल क्या कारण है, इस पर भी माननीय मंत्री जी प्रकाश डालने की कोशिश करें।

अब मैं चित्तवन फिल्म सोसाइटी के संबंध में कुछ कहना चाहता हूँ। पार साल और इस साल भी मकी बड़ी आलोचना की गई है। इसके बारे में संभ्रालय ने एक समिति भी नियुक्त की थी। स सोसाइटी के जो सैक्रेटरी हैं, उनके खिलाफ बहुत सी बातें कही गई थी, उनके खिलाफ बहुत से आरोप लगाये गये थे। यह कहा गया है कि वह त्यागपत्र देकर चले गये हैं। समिति की रिपोर्ट के बाद उक्त पर क्या कार्रवाई की गई है, इसका हमें कुछ पता नहीं है। मैं जानना चाहता हूँ कि क्या सरकार सैक्रेटरी के खिलाफ भी कोई कानूनी कार्रवाई करने का विचार कर रही है? लोगों की जानकारी के लिये अगर उस समिति की रिपोर्ट को इस सदन के पटल पर रखा जाये तो ज्यादा अच्छा होगा।

अब मैं कुछ बातें समाचारपत्रों को विज्ञापन देने के संबंध में कहना चाहता हूँ। जनवरी से दिसम्बर, १९६२ में जिसके विज्ञापनों पर सरकार ने ३५ लाख ८७ हजार ३५० रुपये खर्च किये। इसमें से १७ लाख ८ हजार ७८७ रुपये केवल अंग्रेजी समाचारपत्रों को विज्ञापन देने पर खर्च हुये। इसका मतलब यह हुआ कि आधे से ज्यादा रुपया अंग्रेजी के समाचारपत्रों पर खर्च किया और अंग्रेजी के अलावा भारत में तेरह और जो भारतीय भाषायें हैं और जिन के समाचारपत्र निकलते हैं, उन पर बहुत कम खर्च किया गया। हम लोगों को यह देखना चाहिये कि क्या भारतीय समाचार पत्रों को मजबूत बनाने का यह तरीका है। उधर क्लॉसिफाइड विज्ञापनों के ऊपर अंग्रेजी समाचार पत्रों के पनपने की नीति देखने में आती है। सन् १९६२ में क्लॉसिफाइड विज्ञापनों पर २६ लाख ७९ हजार ११६ ४० खर्च किये गये। उनमें से केवल अंग्रेजी के समाचार पत्रों को १७ लाख ९८ हजार ४० दिये गये और बाकी १३ भारतीय भाषाओं को ८ लाख ९४ हजार ९४७ ४० क्लॉसिफाइड विज्ञापनों के लिये दिये गये।

[श्री यू० द० सिंह]

सन् १९६२-६३ को रिपोर्ट से हमें यह बतलाया गया है कि सरकार एक चाफ प्रेस ऐडवाइजर नियुक्त करने जा रही है। मेरे विचार में यह काम त्रिस्तिपल इन्फार्मेशन आफिसर कर सकते हैं। देखने में आया है कि सरकार नये अफसर नियुक्त करने के लिये नये नये बहाने निकालती है। प्रेस इन्फार्मेशन ब्यूरो में इसका प्रमाण मिलता है। यहाँ पर एक और हमें बड़े अफसरों की भीड़ मिलती है और दूसरी ओर प्रमाणिक संवादशताओं को भी जाने वाली सुविधायें दिन प्रति दिन कम की जाती हैं।

घब में कुछ रेडियो प्रोग्राम के बारे में कहना चाहूंगा। इसका जो स्तर है वह बहुत सन्तोषजनक नहीं है। उसका खास कारण यह है कि कलाकारों को अच्छी फं.स नहीं दी जाती है। इस वजह से उसका स्तर गिरता जा रहा है। मैं चाहूंगा कि जो वार्ताकार बुलाये जायें आज उनका ठीक से ख्याल किया जाय और उनको अच्छी फीस दी जाय। वार्ताकारों में सरकारी अधिकारियों की भी बहुलता रहती है, यह अच्छा नहीं है।

मैं आपको धन्यवाद देता हूँ कि आपने बुझे समय दिया इसके ऊपर बोलने का।

श्री समनानी (जम्मू तथा काश्मीर) : उपाध्यक्ष महोदय, चीन के अचानक जा रिहाना हमले ने सारी कौम को एक नये रास्ते पर डाल दिया और हमें एहसास हुआ कि पिछले अर्थ में हम में कुछ खामियाँ थीं, कुछ कमजोरियाँ थीं जिनके दुरुस्त करने को हमें जरूरत थी। किसी भी मुल्क की तरफ से इस तरह के अचानक जा रिहाना हमले का जवाब देने के लिये, जिस मुल्क पर हमला हो उसके पास दो जराय निहायत जरूरी हैं। एक तो फौजों ताकत है और दूसरी है राय भ्राम्मा का मुनज्जम होना और अश्रवाम का इत्तहाद है। जब तक अश्रवाम मुनज्जम न हो, उनमें एकता न हो, वह मुनज्जम तर्रिके

से मुल्क के पीछे न हो, लीडर के पीछे न हो, हमारा काम नहीं चल सकता है। उसकी फौज सिर्फ मुकाबला कर सकती है हमलावरों का। जहाँ तक डिफेंस का ताल्लुक है, वह एक अलख पोजूह है जिस पर अग्रर वक्त हुआ तो मैं कुछ बाद में धाज करूंगा।

दूसरा जो शरिया है राय भ्राम्मा के मुनज्जम होने का और अपने दामन में अश्रवामी ताकत को बांधने का, उसकी जिम्मेदारी मिनिस्ट्री आफ इन्फार्मेशन ऐंड ब्राडकास्टिंग के ऊपर है। मैं समझता हूँ कि जब हम तरजीहात मुकर्रर करते हैं कि किस किस को ज्यादा तरजीह दी जाय और किस को कम की जाय जंग के जमाने में, तो यह समझते हैं कि जब दूसरा मुल्क हम पर जंग ठूस दे तो उस जमाने में तरजोह हर बात को होती है, जिस तरह से कि हमारी कौम ने कर के दिखलाया। छोटे बलाक से लेकर अफसर तक और गरीब मजदूर से लेकर मनोपोली वालों तक, जिन का जिक्र आया है चाहे आप उन को जो भी कहिये, मैं उनको दोहराना नहीं चाहता, सब ने अपना अपना हिस्सा भदा किया।

इस वजारात के तहत मुह्तलिफ शोवे है, अग्रर उन की तारिफ की जाय तो हम लोगों के लिये, खास कर जो कांग्रेस के मेम्बर हैं, जो वक्त मुकर्रर किया गया है, वह बहुत कम है। यह वजारात है जिसने अपने महदूद जराय के बावजूद हमें चीन के हमले की वजह से जो चैलेंज मिला उसको पूरी तरह बबूल किया और उन सही मानों में कबूल किया जिसकी हमें जरूरत थी। इसका जिक्र तो मैं बाद में करूंगा कि उन्होंने क्या क्या किया, लेकिन जहाँ कुछ चं.जे.ऐसी हैं कि हम उन की तारिफ करें, वहाँ हम को यह देखना चाहिये कि कुछ पहलू ऐसे भी हैं जिन में कमजोरियाँ हैं। मैं मिनिस्टर साहब को बार बार मुवारकबाद देते हुये भी पहली बात तो पब्लिकेशन डिबिजन के मुताल्लिक यह कहूंगा कि पब्लिकेशन

डिवीजन के जो भदारे हैं उन पर काफी खर्च होता है। यह कुछ किताबचे हैं जो उन्होंने नवम्बर या दिसम्बर में छापे हैं लेकिन वह मुझे सिर्फ कल रात को मिले, इसलिये कि आज ग्राट्स पर बहस हो रही थी। और हमें याद आ जाय कि यह भी एक डिवीजन है जिसके मुताल्लिक हमें कुछ कहना चाहिये।

मैं जनाब की तबज्जह दिलाऊंगा कि यह उर्दू की चीजें हैं। मैं उन लोगों में नहीं हूँ जो उर्दू के वास्ते बिल्कुल फनेटिक हैं, दीवाने हैं और चाहते हैं कि सिवा उर्दू के कोई जवान दुनियां में बाकी न रहे। लेकिन मैं यह भी नहीं चाहता हूँ कि जिस जवान को एक आइनी शकल देते हैं उसे महज दिखावे के लिये, खानापूरी करने के लिये और फुगूलखर्ची के लिये हम इस्तेमाल करें। अगर उन किताबचों को शायी न किया जाता तो कोई बड़ी बात नहीं थी। यहां पर मेरे पास चन्द चीजें हैं जो कि मैं जनाब की खिदमत में पेश कर रहा हूँ।

‘अमन के महाज पर चीन की फरे कारी’ यह एक बहुत कीमती डाकुमेंट है जिसको छपा गया है। अगर जनाब विलख-सुस सफा ६ और ७ को मुलाहजा फरमायें, उसके मुकाबले में मैं दूसरी छपी हुई चीज रखता हूँ जिसका नाम है “बराय फरोख्त एक ट्राली”। ट्राली की फरोख्त को पब्लिश करने के लिये जो मंटीरयल इस्तेमाल किया गया है, इस्तहार की जो किताबत की गई है, जिस तरह से उसे लिखा गया है उसको आप देखिये और इस चीज को देखिये जिससे आप को कौम को बेदार करना है।

इसी तरह से दूसरा किताबचा है “कौम जाग उठी” यह “कौम जाग उठी”। इसकी छपाई के मुकाबले में इसी मिनिसट्री का इस्तहार है पेश कर रहा हूँ जो किसी अखबार में शायी हुआ है। उसका जो प्रोडक्शन है वह भी इसके साथ रख रहा हूँ। बदकिस्मती से या खुशकिस्मती से इसके भी सफा ६ या

७ को आप मुलाहजा फरमायें। ये रेकांड के लिये पेश करता हूँ जिस के किसी लपज का पता ही नहीं चलता है। नवम्बर या दिसम्बर में यह उन लोगों को दिया गया जो उर्दू जानते हैं। उन तक कौमी पैगाम पहुंचाना है। लेकिन उनको आज २१ मार्च को दे रहे हैं। वह भी इसलिये पहुंच रहा है कि कल बहस की जाये और हमारी तारीफ जरूर की जाये कि हम बहुत बड़ा काम कर रहे हैं। यह मिनिसट्री निकाल रही है “चीन के चेलेंज का जवाब”। यह जवाब मैंने नवम्बर में देखा। मेरे हाथ में यह बैसगाड़ी बचने का इस्तहार है। आप इसके प्रोडक्शन को देखिये और उसके प्रोडक्शन को देखिये। मालूम होता है कि कातिबों को ट्रेनिंग के लिये इस डिवीजन में बिठलाया हुआ है। उसमें “चीनियों” को “पीनियों” लिखा हुआ है और लपज दफाई सरगमियों को, डिफेंस की सरगमियों को, वफाई सरगमियां लिखा है। यह इनका प्रोडक्शन है जिसे यह जनता तक पहुंचाना चाहते हैं। यही चीनी जारिहत की वजाहत के लिये नकशे पेश किये गये हैं उर्दूओं तबके के लिये। आप यकीन कीजिये कि जिस जमाने में उर्दू पत्थर स्लेटों पर छपी जाती थी उस वक्त जिस तरह से इसकी छपाई होती थी उसके प्रोडक्शन से भी यह प्रोडक्शन बुरा है। उसमें जो मोटे मोटे अल्फाज में लिखा जाता था कि मां बच्चे को दूध पिला रही है, उस से भी यह प्रोडक्शन बुरा है, यह ऐसा मालूम होता है जैसे कि पचास साल पहले की जो जुगराफिया था चौथी या पांचवी जमात के लिये उस जुगराफिया से यह नकशे निकाल कर पेश कर दिये गये हैं। आज उर्दू प्रिटिंग इंडस्ट्री काफी डेवलप हो गई है। इस मिनिसट्री की तरफ से जो दूसरी चीजें शायी होती हैं वह इतनी काबिले दीद हैं, इतनी ऐट्रैक्टिव चीजें हैं कि खुद बोलती हुई चीजें मालूम होती हैं। मेरा इशारा उन चीजों की तरफ है जो कि इस वजारत ने हाल में पोस्टर और अपीलें वगैरह शायी की हैं, जो वजीर आजम की अपीलें या दूसरी अपीलें शायी की हैं

[श्री समनानी]

पैसे के लिये, गोल्ड के लिये और सेबिंग्स के लिये ।

यह कहा गया कि डिस्ट्रीब्यूशन का इन्विजाम नहीं है । लेकिन मैं नवम्बर, दिसम्बर और जनवरी २१ तक काफी घूमा हूँ । मैंने देखा है कि जगह बजगह बीवारों पर पोस्टर चगे हुये हैं और वह इन्सान के जज्बात को अपील करते हैं कि उसका फर्ज है मुल्क के लिये । सोने के बारे में जो पोस्टर हैं वे ऐसे हैं कि अगर किसी के पास सोना नहीं होगा तो वह सरकार के पास उसको देख कर पैसा जरूर पहुंचायागा । तो ये चीजें यह मिनिस्ट्री कर रही है ।

हिन्दी में क्या प्रोडक्शन हो रहा है इसके मुताल्लक मैं कुछ नहीं कह सकता क्योंकि मैं हिन्दी पढ़ नहीं सकता, लेकिन उर्दू के प्रोडक्शन मैंने आपके सामने रखे हैं ।

इस वक्त बचत के बारे में बहुत कुछ कहा जा रहा है । लेकिन हमको सोचना चाहिये कि किन अमूर पर और किन चीजों पर बचत की जानी चाहिये । अगर मैं कहूँ कि आज हमको हवाई जहाज या हथियार नहीं खरीदने चाहिये तो मैं सबसे बड़ा गद्दार हूँ । अगर मैं कहूँ कि डिफेंस पर खर्च नहीं बढ़ाना चाहिये तो इससे बड़ा मुल्क का दुश्मन नहीं हो सकता । जब हम तरजीहात मुकरर करते हैं तो हमको यह नहीं भूल जाना चाहिये कि किसको प्रायोरिटी देनी है और अगर इस मुकद्दमे को आप टाप प्रायोरिटी नहीं देंगे और इसके अखराजात की तरफ तवज्जह नहीं देंगे तो आपको जो प्रोग्राम देने चाहिये आप नहीं दे पायेंगे ।

जम्मू काश्मीर का रेडियो स्टेशन है । जहाँ तक प्रोग्राम का ताल्लुक है मैंने बार बार कहा है और मैं निहायत फर्छ के साथ कह सकता हूँ कि आपने उस चैलेंज को इस खूबी से लिया और चन्द मिनटों में एक इनकलाब

बपा कर दिया और ऐसे प्रोग्राम निकाले कि जिसने उनको सुना उसने तारीफ की । उस वक्त यही धापका मुहकमा था जो कि जंग के बारे में उस इमेरजन्सी में लोगों को सही हालात दे रहा था ।

लेकिन हमारे यहाँ एक खिलौना है श्रीनगर रेडियो और जम्मू रेडियो स्टेशन । श्रीनगर से लेह और करगिल के इलाकों के लिये प्रोग्राम ब्राडकास्ट किया जाता है, लेकिन पता नहीं कि वहाँ तक उसकी आवाज भी पहुंचती है या नहीं । इसी तरह जम्मू रेडियो के साथ बदरवा इलाके के लिये यूनिट है जो कि वहाँ से करीब १५० मील है, लेकिन शायद उसकी आवाज ६४ मील तक भी नहीं सुनी जा सकती । इसी तरह से नेफा में चीनियों ने घेरा डाल रखा है और वहाँ से चीनी रेडियो हिन्दी, उर्दू अंग्रेजी और नेफा की मुकामी जवानों में प्रोग्राम ब्राडकास्ट करता है, लेकिन हमारे यहाँ के ट्रांसमिटर ऐसे हैं कि मुल्क के एक हिस्से से दूसरे हिस्से में उनका प्रोग्राम नहीं सुना जा सकता, दूसरे मुल्कों की तो बात ही क्या है । इसलिये जरूरी है कि इस मुहकमे को टाप प्रायोरिटी दी जाए । इसको फरामोश करने का वही नतीजा होगा जोकि उस जंग का सामना न करने से हुआ है जो कि आजादी मिलने के बाद से हमारे सामने है । चीन की जंग तो आज हमारे सामने आयी है, लेकिन जब से हम आजाद हुए हैं हमारे सामने फाकामरती, जहालत, गुरबत वगैरह की जंग मौजूद है और इस जंग में अगर कोई चीज सबसे ज्यादा कारआमद साबित हो सकती है तो यह मुहकमा । लेकिन हमने उस वक्त भी इसको नजरअन्दाज किया और आज भी इसको नजरअन्दाज कर रहे हैं । आज जंग हमारे सामने है तो हम इसकी मुताबिक खास तवज्जह देनी चाहिये ।

यहाँ सवाल उठाया गया कि प्रेस

कंसलटेटिव कमेटी प्रेस की पूरी तरह नुमायन्दगी नहीं कर सकती। इत लम्बा मसला है मैं उसकी तरफ नहीं जाना चाहता। लेकिन मेरा ख्याल है कि एडीटर्स बाँधों के नुमायन्दों से बेहतर कंसलटेटिव बाँधों और काँई नहीं हो सकती। आज यहाँ सरभायादार प्रेस बैठा हुआ है और आपकी तमाम कॉन्सिडरेशंस के वावजूद वह चल रहा है। प्रेस कमिशन का सिकारिजान के वावजूद वह धल रहा है। अगर एडीटर्स कानफरेंस के नाम पर उभ सरभायादार प्रेस के चार नुमायन्दे कंसलटेटिव कमेटी में ज्यादा हो जाते हैं तो क्या वह नुमायन्दगी नहीं कर सकते। वही एक बाड़ी है जो सही नुमायन्दगी कर सकती है और आगे कर सकेगी।

आखिर में मैं इस मिनिस्ट्री ने जो कुछ किया है उसका वास्ते मिनिस्टर साहब को और आफिसर्स को मुबारकबाद देता हूँ। मैं ने यह कंसलटेटिव कमेटी में भी कहा था कि जो कुछ काम ब्रोशियर और पैमफ्लैट निकालने का किया गया है अगर उसका मुकाबला हमारी प्रिंटिंग इंडस्ट्री से किया जाए तो उसके लिए मुमकिन नहीं था। एक्स्ट्रा और गैर मामूली एफर्ट से वह काम किया गया है, लेकिन यह एफर्ट अभी तमाम नहीं हो चुकीं, सारी जरूरत पूरी नहीं हो गयी, इससे आगे बढ़ने की भी जरूरत है और यह जरूरत तभी पूरी हो सकती है जब मिनिस्टर साहब कैबिनेट की तवज्जह इस तरफ खास तौर से दिलाएँ। हम लोग तो उनके साथ हैं।

जनाब हरवानी साहब ने कहा कि कि इस वक्त हम सब को मिल कर चलना है और सब को मिल कर इत तरह इटें लगानी हैं कि एक एवान बन जाए। लेकिन बाज वक्त ऐसा होता है कि एक इंट एक तरफ लगायी जाती है तो दूसरी गलत जगह लगा ी जाती है। एक तरफ आप चाहते हैं कि छोटे अखबार जो कि लोगों

की जवान में छपते हैं और लोगों तक आपका पैगाम पहुँचाते हैं तरक्की करे, लेकिन दूसरी तरह इसी मिनिस्ट्री ने एक सरकुलर जारी कर दिया है कि क्योंकि न्यूज प्रिंट की कमी है इसलिये न तो सेंट्रल गवर्नमेंट और न स्टेट गवर्नमेंट अपने एडवर्टाइजमेंट दें। आप देखें कि कहां तो न्यूज प्रिंट की कमी और कहां एडवर्टाइजमेंट। इसका मतलब यह हुआ कि जो छोटे अखबार हैं वे कुचल दिए जाएं, उनको न सेंट्रल गवर्नमेंट के एडवर्टाइजमेंट मिलेंगे और न स्टेट गवर्नमेंट के, और जो बड़े अखबार हैं, जिनके मुताल्लिक हम रोज यहाँ घुआधार तवरीरे करते हैं, उनको एडवर्टाइजमेंट किसी न किसी तरह पहुँच जाते हैं। तो मैं निहायत अदब से अर्ज करूँगा कि जो सरकुलर आपने निकाला है उसको वापस ले लें।

15.56 hrs.

[SHRI KHADILKAN in the Chair]

जहां तक म्यूजप्रिंट का ताल्लुक है यह सही है उसकी कमी है लेकिन उसकी वजह से जो छोटे परचे निकल रहे हैं उनका गजा षोटना जम्हूरियत के खिलाफ होगा।

जैसा कि मैंने आपसे पहले अर्ज किया जब तक इस मुहकमे को टाप प्रायरिटी नहीं दी जाएगी और इसकी प्रोर इसके इसके अफसरों की होसला अफजाई नहीं की जाएगी जिन्होंने दिन रात काम किया है, तब तक तमाम चीजें पूरी नहीं हो सकतीं।

आपने प्रेस रजिस्ट्रार को कुछ टन न्यूजप्रिंट का षोटा दे दिया है, लेकिन वह तमाम परचों के लिए जो निकल रहे हैं नाकाफी है। उसको आपको बढ़ाना पड़ेगा चाहे दूसरी जगह कमी कर दें।

मैं फिर मिनिस्टर साहब को और

[श्री धमनानी]

उनके भ्रष्टारों को सुबारकबाद देता हूँ और उम्मीद करता हूँ कि वे इसी तरह काम करते रहेंगे और इस मुद्दे को टाप प्रायारिटी दिलवाने के लिए पूरी कोशिश करेंगे। सिर्फ खामोशी से काम नहीं चलेगा।

10 hrs.

श्री सिद्धेश्वर प्रसाद (नालंदा) : सभापति महोदय, जब से चीनी हमला हुआ है, उसके बाद से अगर सूचना और प्रसारण मंत्रालय की नीति में कहीं कोई परिवर्तन दिखाई देता है, तो वह आकाशवाणी का विभाग है। आकाशवाणी ने जो सराहनीय कार्य किया है, निश्चय ही उसके लिए उसकी सराहना को जानी चाहिये, और उसके कर्ताभिताओं को बधाई दी जानी चाहिये।

जहाँ तक इसके दूसरे विभागों का सम्बन्ध है कहीं पता नहीं पड़ता है कि हमारे देश पर विपत्ति आई हुई है और उसका मुकाबला करने के लिए हम ने कोई बहुत जोरदार कदम उठाया है।

प्रकाशन विभाग के संबंध में अभी एक उदाहरण दिया गया है कि किस ढंग से वह कार्य करता है। यह कहा गया है कि उसने अपने काम को उचित ढंग से नहीं किया है। जहाँ तक अंग्रेजी में या कुछ हद तक हिन्दी में पुस्तक प्रकाशित करने का काम है, उसकी तरफ तो ध्यान दिया जाता है लेकिन दूसरी भाषाओं में भी अच्छे साहित्य का प्रकाशन उचित समय पर हो और भाषा की शुद्धता और छपाई भी ठीक हो, इसकी तरफ ध्यान नहीं दिया जाता है। प्रचार के लिये हिन्दी या उर्दू का झगड़ा पैदा करने के लिये ऐसी नीति अपनाई गई जिसको हिन्दी का सरलीकरण नाम दिया गया और इसकी वजह से बहुत सी गलतफहमी पैदा हुई। उर्दू या दूसरी भारतीय भाषाओं के प्रचार के लिये या उन्हें उनका उचित और गौरवपूर्ण स्थान दिलाने

के लिये यह ज्यादा जरूरी है कि उनमें अच्छे साहित्य का उचित ढंग से प्रकाशन हो। इसकी तरफ प्रकाशन विभाग ने तथा हमारे मंत्री महोदय ने ध्यान नहीं दिया है। मैं चाहता हूँ कि इस ओर भी आपका ध्यान जाये।

अब एक उदाहरण में फिल्मज डिविजन के बारे में देना चाहता हूँ। चीनियों ने हमारी भूमि में जो प्रवेश किया, उसकी फिल्म उन्होंने बना ली है और उस फिल्म को उन्होंने अपने देश में ही नहीं दिखाया बल्कि विदेशों की राजधानियों में भी उसका प्रदर्शन कर रहे हैं। लेकिन इसके विपरीत हमारे फिल्मज डिविजन ने कुछ भी नहीं किया वह सोता ही रहा है। अभी तक एक भी ऐसी डाकुमेंटरी फिल्म नहीं बनाई गई है जिसमें भारतीय सिपाहियों की वीरता, उसके शौर्य या उनके कारनामों का विवरण हो जिसका देख कर हमारी जनता पर अच्छा प्रभाव पड़ सके। यह बहुत ही आश्चर्य की बात है। मैं निवेदन करना चाहता हूँ कि आकाशवाणी ने जो नीति अपना रखी है, वही नीति सूचना और प्रसारण मंत्रालय के दूसरे विभागों को भी अपनानी चाहिये और उनको भी इन बातों की तरफ ध्यान देना चाहिये।

अभी पिछले रोज जब सूचना और प्रसारण मंत्रालय की परामर्शदात्री परिषद की बैठक हो रही थी, उसमें माननीय मंत्री महोदय ने ऐसा कहा था कि हाँ इस देश में एमरजेंसी नहीं दिखाई नहीं पड़ती और यह पता नहीं चलता कि सचमुच हम इस स्थिति में से होकर गुजर रहे हैं। बार बार हमारे प्रधान मंत्री जी ने हमारा ध्यान इस ओर आकर्षित किया कि चीन से भारत की लड़ाई एक दो दिन में खत्म नहीं होने वाली है, जो समस्या है, एक दो दिन या एक दो साल में हल नहीं होने वाली है, यह बहुत लम्बे समय तक चलने वाली है। इसलिये अगर हम

अपने प्रयत्नों में अपने कार्यों में शिथिलता जा देते हैं जैसा कि एक माननीय सदस्य अभी कह रहे थे तो निश्चय ही हम चीन के जाल में फँसेंगे और हमारे सामने जो समस्या है, उसका हम उचित रूप से हल नहीं निकाल सकेंगे, उसका हम उचित रूप से मुकाबला नहीं कर सकेंगे ।

आकाशवाणी के जो अन्य महत्वपूर्ण महकमे हैं, उनके संबंध में भी दो एक बातों की ओर में ध्यान दिलाना चाहता हूँ । उदाहरण के तौर पर में कहना चाहता हूँ कि वह जो समाचार दर्शन का कार्यक्रम है यह बहुत ही मनोरंजक रहा है और लोगों ने उसे काफी पसन्द किया है । दूसरा कार्यक्रम गरुड़ और सांप है जिस की ओर भी में विशेष रूप से आपका ध्यान आकर्षित करना चाहता हूँ । इस कार्यक्रम की भी काफी प्रशंसा की जाती रही है । खास तौर से इस कार्यक्रम में विचारों को बहुत ऊँचे स्तर पर प्रस्तुत किया जाता है और चीन और भारत का जो सवाल है, जो समस्या है, उसको इस रूप में इस में उपस्थित किया जाता है जिसकी वजह से हम बहुत गहराई तक जा कर इस मामले को समझने में सफल होते हैं और काफी हमें इससे प्रेरणा भी मिलती है ।

एक और अत्यन्त महत्वपूर्ण काय आकाशवाणी ने किया है । उसने रविशंकर, आँकार नाथ ठाकुर, श्रीमती एस० सुब्बलक्ष्मी जैसे कलाकारों को लेने का प्रयत्न किया है । इसके लिये आकाशवाणी बधाई की पात्र है ।

कुछ ऐसे भी कार्यक्रम हैं जिन में त्रुटियाँ रह गई थीं और उनकी तरफ भी आपका ध्यान जाना बहुत जरूरी है । उन से ऐसा लगता है कि या तो लापरवाही से काम लिया गया है या मुस्ती तथा दूरदर्शिता नहीं दिखाई गई है । उदाहरण के तौर पर मैं आपको बतलाना चाहता हूँ कि प्रैस इनफार्मेशन ब्यूरो ने पूरी जिम्मेवारी नहीं दिखाई है । मैं दो एक उदाहरण आपके सामने रखता हूँ ।

अक्सर हमने इसको अनुभव किया है कि विदेशी समाचार एजेंसियाँ, बी० बी० सी० या चाइना न्यूज एजेंसी से चीनी खतरे के बारे में या चीन के आगे बढ़ने के बारे में या और किसी बारे में हमें खबर मिल जाती है लेकिन आकाशवाणी से हमें उसकी खबर नहीं मिल पाती है । यह एक प्रकार से बहुत ही गम्भीर बात है, जिसकी ओर जल्दी ध्यान जाना चाहिये ।

श्री इन्द्रजीत लाल मल्होत्रा (जम्मू तथा काश्मीर) : तभी प्राप धन्यवमद दे रहे थे ?

श्री सिद्धेश्वर प्रसाद : धन्यवाद तो दिया ही जायेगा ।

में एक दूसरा उदाहरण देना चाहता हूँ कि समाचार विभाग के अधिकारियों ने किस प्रकार से अपनी क्षमता का परिचय दिया है । जब साइप्रस के उपराष्ट्रपति डा० कुच्चुक दिल्ली पहुंचे तो दूसरी सुबह गुजराती लेटिव में कहा गया कि वह आने वाले हैं । ताज्जुब की बात है कि ऐसे महत्वपूर्ण व्यक्ति के लिये यह कहा जाये जबकि वह आ चुका है कि आने वाले हैं । एक और उदाहरण में देना चाहता हूँ । जब भूतपूर्व राष्ट्रपति डा० राजेन्द्र प्रसाद २८ तारीख की सुबह बीमार पड़ गये तो उनके संबंध में उनकी मृत्यु के पहले तक आकाशवाणी से कोई समाचार नहीं दिया जा सका । यह बड़े ताज्जुब की बात है कि डा० राजेन्द्र प्रसाद जैसा एक व्यक्ति जो इस देश के सब से ऊँचे पद पर रहा हो उसकी तरफ भी आकाशवाणी में जो समाचार संग्रह करने वाले लोग हैं, उनका ध्यान न जाये । इसके विपरीत जो छांटी छोटी चीज होती हैं, जो बहुत ही कम महत्वपूर्ण चीज होती हैं, उनकी तरफ हमारा ध्यान जाता है और हम उनमें अपना काफी समय लगा देते हैं । मैं निवेदन करना चाहता हूँ कि समाचार विभाग के जो अधिकारी हैं, उनके रूख में परिवर्तन की आवश्यकता है ।

[श्री सिद्धेश्वर प्रसाद]

दो तीन बातें सूचना और प्रसारण मंत्रालय की नीति के संबंध में मैं कहना चाहता हूँ। मूलभूत जो नीति है उसके संबंध में मैं कहना चाहता हूँ कि हमने अपने देश के सामने एक लक्ष्य रखा है, लोकसत्तात्मक व्यवस्था कायम करने का। उस लक्ष्य के होते हुये लोक भाषाओं को हमें महत्व देना ही पड़ेगा। धीरे धीरे हमें ऐसे कदम बढ़ाने पड़ेंगे जिसे अंग्रेजी का स्थान इस देश की भाषायें ले लें। जब तक ऐसा कदम नहीं उठाते हैं तब तक हम अपने उद्देश्य में सफल नहीं हो सकते हैं। हर आदमी इसको अनुभव करता है कि सूचना और प्रसारण मंत्रालय का इस दृष्टि से अत्यन्त महत्वपूर्ण कार्य है और वह अपने सकार्य को पूरी सफलता के साथ, पूरी जवाबदेही के साथ यदि नहीं निभाता तो हम अपने लक्ष्य की ओर नहीं बढ़ सकेंगे।

बड़े आश्चर्य की बात है कि पिछले जो मद्रास में भाषण देते हुये हमारे सूचना और प्रसारण मंत्री ने कहा था :—

"What the Government have in mind is a sponsored programme by an approved artist; no direct broadcast about a firm or its product will be permitted."

१४ मार्च के हिन्दू में यह समाचार प्रकाशित हुआ है कि वह आकाशवाणी को व्यावसायिक रूप देना चाहते हैं। जहाँ तक मैं समझता हूँ हमारे प्रधान मंत्री अक्षर इसके विरुद्ध अपना मत व्यक्त करने आए हैं। अगर हम चाहते कि सचमुच में समाजवादी व्यवस्था यहाँ कायम हो और उसके तर्फ हम कदम बढ़ाना चाहते हैं तो हमारा जो धारित नीति है, उसके यह कदम बिल्कुल विपरीत है जाएगा। हम चाहते हैं कि सरकार के हाथ में वे चीजें भी आ जायें जो उसके हाथ में आज नहीं है। दूसरी तरफ अगर इसको व्यावसायिक रूप दिया जाये तो यह कहीं तक हमारी

उस घोषित नीति से मेल खायेंगा इसको आप समझ सकते हैं। आज सरकार के अधिकार में दैनिक समाचार नहीं है। जब ऐसी स्थिति है तो निष्पक्ष रूप से इस देश की जनता के सामने सरकार के विचारों को रखने का या और चीजों को रखने का जो माध्यम है उस माध्यम को हम ऐसा रूप देंगे तो मैं समझता हूँ कि वह अपनी महत्ता को ही खो देगा। इस लिये मेरा निवेदन है कि इन बातों की तरफ सरकार ध्यान दे।

घन्त में मैं इस आपात काल के बोके पर सूचना और प्रसारण मंत्रालय द्वारा खास कर आकाशवाणी द्वारा, उस का मुकाबला करने के लिये जो कदम उठाये गये उन के लिये उस को धन्यवाद देता हूँ। और आपको भी धन्यवाद देता हूँ कि आप ने मुझ से इस पर बोलने का अवसर दिया।

Shri Hem Barua: The Information and Broadcasting Ministry is entrusted with greater responsibilities today in the context of the emergency and on its capacity to fulfil this mission depends its success to a very great extent. This Ministry is expected to preserve not only the values of our life but also to enhance them. Whenever it fails in that purpose, naturally enough there would be criticism.

This is precisely what happened when this Ministry granted permission to Mark Robson to film that book by Wolpert *Nine Hours to Rama*. The Convenient plea is that the script that was submitted to Government has been deviated from by Mark Robson. In that picture, Godse, the assassin of Gandhiji, is depicted as a sex maniac. In the picture is an intensive love affair with the wife of a famous Indian tennis player. He is also pictured as visiting a Punjab prostitute

before he assassinated Gandhiji. This is the image of Mr. Godse that is projected in the picture. He is a sex maniac. It is this sex maniac who is responsible for the assassination of Gandhiji.

I have had the privilege of reading Wolpert's book *Nine Hours to Rama*. There I find the image of Godse projected as a sex maniac also. Then when Government says that Mark Robson has deviated from the script, I say there can be no script on the basis of Wolpert's book and there is no deviation from the basic concept of the book except that the particular instances I have mentioned are depicted in the picture with some sort of Hollywood extravagance.

This film had its premiere in London on the 21st February. A correspondent of the *Daily Mail* met the producer of this picture, Mark Robson, and asked why it is that he was hitting India. Mark Robson warmed up and said: 'Did not Alexander the Great hit India?' I think Mark Robson is an outdated man or else he could have cited a more recent instance. Whatever that might be, I do not accuse Mark Robson of lampooning us, lampooning India, lampooning India's greatest man, Gandhiji. But I would very much accuse this Government for approving the script of Mark Robson to produce this picture. Not only did they approve it, but they provided him with facilities, co-operated with him whole-heartedly in the production of that picture in this country. Not only Government, but under the inspiration of Government, some leading Indians co-operated with this venture. This is a disgrace for our country.

Now, had there been some caution and care exercised this script would never have been approved. And what about this book, Wolpert's book? It is an absurd, abusive book. I would say that any man who has an iota of grey matter left in his skull would not have approved of Mark Robson's script for a picture on the basis of

Wolpert's book *Nine hours to Rama*, which is a disgrace to this country, which is an absurd, abusive book.

Now they say that the screening of the picture is banned in this country. That is very good. But then I should say that our Government takes a lot of time to wake up to the situation. This book was in circulation in this country. I do not accuse the I. & B. Ministry for this; I would accuse the Home Ministry. This book was in circulation for a long time. Then what happened? After some of our people in Raipur and in certain other places in India burnt copies of this book, our Government was whipped back to its senses and it imposed a ban on it. The picture is banned, but there is no regulation in this country to stop the circulation of a picture produced by a foreign firm in this country. That is why we have been lampooned in this country. I accuse the Government, because any man who has read the book *Nine hours to Rama* by Wolpert would not have approved of any script produced or delivered to him by any film producer based on that book. It does not need much of sense or much of intelligence to do that.

Now, all of a sudden, the established pattern of the I. & B. Ministry had to be switched over to another pattern because of the Chinese aggression. After our Prime Minister's historic speech on the 22nd October, this switchover took place. I would say the I. & B. Ministry is doing a creditable, commendable work. There is no doubt about it. I would pay a tribute to All India Radio for doing it more commendably and more creditably. There was some criticism here—which I could not understand—against AIR reporters in the Press Gallery on the ground that they were prejudiced. I listen to the broadcasts very regularly and I do not find any political prejudice. If they suffer from any prejudice or any bias, it is a bias towards merit only.

Whatever that might be, the Chinese are much ahead of us in their

[Shri Hem Barua]

propaganda war. There is no doubt about it. It pains me to say that it was not once, it was not twice, but it was as many as three times that I said on the floor of this House that before they launched their aggression, the Chinese were having 15 transmitters all along the NEFA border and they were carrying on a campaign of calumny and hatred against our country. But people refused to believe it. Now I am very happy to say that our Minister admits that they have 61 transmitters all along this border. I was wrong in my number. I said 15, it is 61.

An Hon. Member: It may be growing.

Shri Hem Barua: May be. Whatever that may be, we suffer from certain technical disabilities also because our broadcasting medium is poor. It is good news that we are going to have two transmitters of 100 kw and all that. That is very welcome. There was some talk of having some arrangement with BBC in Singapore for the relay of AIR broadcasts. I do not know what has happened to that. If this materialises, it would be a very welcome thing.

There is one disturbing news. Roy Thompson, Canadian TV and press magnate, who has a chain of papers in North America and Britain also is said to have entered into an agreement with Nepal very recently to establish a 100 kw. broadcasting station in Kathmandu. If this plant materialises, we have a very powerful radio station on our top—I mean in Nepal. This radio station is going to be called HIM VOICE, voice of the Himalayas. It is said that this radio transmitter would have only commercial programmes, soap and toothpaste. But nobody knows; commercial soap might turn into political soap. Then there may be some difficulty for us.

At the same time, another thing would happen. When this station

goes on the air, it will jam out our stations along the frontier including the one at Patna. Therefore, we must have very strong transmitters to conduct this war of nerves with China.

My hon. friend referred to Kutch, that the broadcast beamed to Kutch from Ahmedabad is poor and not done properly. The people there are forced to listen to the broadcasts that come from Pakistan, and Pakistan's broadcasts are more vigorous. Therefore, I would request the hon. Minister to give some attention to this point.

As I said, this is a propaganda war, a war of nerves, and we do not want to be eaten by the Chinese in this war. But then there is one difficulty, namely that co-operation is not forthcoming from the External Affairs Ministry to the Ministry of Information and Broadcasting, especially in the matter of All India Radio. I know of a certain instance. The Report of the International Jurists on Tibet contains a mine of information, a mine of material that can be fruitfully utilised in this emergency. Our people in the All India Radio have to go begging to the External Affairs Ministry for permission to use this material. After a lot of time I hear that now with certain conditions they have been allowed to use the material. That is why I say there should be absolute consolidation of efforts between the External Affairs Ministry and the Ministry of Information and Broadcasting. In this case I do not accuse the Ministry of Information and Broadcasting, I would accuse the External Affairs Ministry.

What is happening in this country today? About this conflict with China, our theoreticians have not been able to make up their minds whether we are fighting to preserve our freedom or to achieve peace, about the type of conflict that is going on, about our attitude towards Chinese aggression and all that. Because our

external affairs theoreticians are oscillating between point and point, it is bound to produce an impact on the Ministry of Information and Broadcasting, and the result will be that much of this propaganda would become anaemic and constipated. It is bound to be because there is some sort of doubt. Now the programmes are very exhilarating, but they are likely to degenerate to a stage of fixed points, and then there would be complaints all over the country.

Our radio is urban-oriented, but then who wants the broadcasts most in our country? We in the cities can go to the film, the theatre, dinner parties, cut jokes with people with whom we should cut jokes, laugh and smile and do all sorts of things. But the source of enlightenment and education of the rural people is limited. Therefore, I would say that our radio should be primarily rural-oriented. At the same time, it must be seen that the propaganda material distributed in our country reaches the rural people.

Then, I would say a word about the press. Under the Defence of India Act—this is a fact—Government are assuming the powers of a monster, dictatorial powers. The big papers might suffer as a result, but the small drapers are bound to suffer, because it is easy to damage their security. There are suggestions that when a newspaper criticises somebody, action should be taken against it. I am always opposed to it. I say this is a democratic country, this is not a regimented, monolithic country. We have a democratic society and in this democratic society everybody has the right to criticise even the Prime Minister if necessary, because that is the fundamental right we have. At the same time, I would say that when the criticism is of a type that might damage or destroy the will of the people to resist aggression, that should be stopped and should be counter-acted. The criticisms are mostly about big business monopolising the press. I

would request the Government to evolve a policy so that editorial policy is separated from big ownership, from the influence of the owners of the papers. That is what they have done in England in the case of certain papers, and they have succeeded. They have insulated the editorial policy against the influence of the owners of the newspapers. I think that can be done in this country also. They have a trust, and the function of that trust is to look into and check the editorial policy, to give it a guidance. The primary function is to protect it from the inroads of the owners. If we can do that, it will not be necessary for us to throw jibes at big business monopolising the papers.

There is another thing I have come to know. A certain daily newspaper yet to be born has already bought a quota of newsprint for 25,000 copies. I would like to know the basis. I am happy we are having more newspapers, I welcome the birth of the newspaper, but what is the policy of the Government in allocating newsprint? I hear this paper has already got in advance newsprint quota for 25,000 copies.

There was another disturbing news about this paper, that a Central Minister went Calcutta, roamed about there, and tried to collect—I do not know how far he succeeded—finance for this newspaper. There is a danger of big monopoly interests, no doubt, but there is also the danger of political interest. The institution to which this newspaper belongs has a circulation of only 4,000 copies, with an asset of Rs. 72 lakhs. It is itself a big business, though it calls itself progressive. This is a monopolistic institution in the sense that it will have the political blessings of certain sections of the Government. I do not know if it is the Menon-Maaviva axis or the Morarji Desai axis, which section of the Government this paper wants to represent but then it wants to represent a section of the opinion of

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the Government. I would say this sort of tendency ought not to be encouraged.

16.27 hrs.

[MR. SPEAKER in the Chair]

I hear that the registration of newspapers and allocation of newsprint do not extend to Kashmir. But we say that Kashmir is a part of our country, and we believe in integration and all that. We must look into this and remove the anomaly if it is possible.

Shri M. L. Dwivedi has already referred to the All India Radio staff artists. They are a floating population. The contribution they make to the working of this information medium cannot be questioned, but in spite of that, they are floating—something like a horse that you have as long as it can carry you on its back, and as soon as it fails to carry you, you just massacre it, something like that. They are always sort of hanging. I would request the hon. Minister to take interest in these matters.

Once again I would say that the Information and Broadcasting Ministry has discharged its responsibilities in a very creditable manner during the emergency. Let it grow from strength to strength.

Shri Karni Singhji (Bikaner): There are few Ministries which have a more direct hand in moulding the character of the nation than the Ministry of Information and Broadcasting. The audio-visual medium has been accepted all over the world as one of the most powerful agencies with which you can control, educate and teach the nation in various ways. In our country radio, television and newsreels have played a very important part in moulding the character of our people, and while this Ministry covers more items than the three I mentioned, I shall briefly confine my speech to these three items.

The All India Radio, in 1947 when our country became independent, had,

I believe, six stations and 2.25 lakh radio licences. These today have reached the phenomenal figures of 31 stations and over 30 lakhs of radio receivers. That is indeed a matter of great gratification and I hope that this expansion will continue as it is doing at present. I would like to take this opportunity of congratulating the hon. Minister and all those concerned who put up a wonderful show during the emergency in working overtime and putting up a first-class show which helped to boost the morale of our country.

The new educational courses on television and radio which have recently been introduced are indeed a welcome sign and here again I would like to add my congratulations to the Government. We know, Sir, only too well how important a role the Ministry of Information and Broadcasting play. The interest aroused in broadcasting, television of course being in its infancy at present, was so phenomenal that I believe the figures of new men going in for radios has increased beyond expectations. The news reels likewise play an important part in keeping the nation informed of day to day happenings and I do agree with my hon. friend who spoke a little while ago that not all of these newsreels were able to measure up to people's expectations. Not many of them had as much emphasis on the soldier as the occasion needed.

As far as the defence angle is concerned, I would like to make a few observations. The Chinese, I believe, have almost a global coverage today with their transmitters all over. We do not know exactly what is the maximum power of their transmitters. Ours are in the region of 100 kws but that of the Chinese may be considerably more powerful. My hon. friend Shri Mahida made an observation a little while ago that a particular friendly country was prepared to give a 1000 kw transmitter

to be installed in the Andamans. I do not know whether it is true. But if it was a friendly country which was offering that without any strings, I do not see why we did not accept that offer. Like the Voice of America or the Voice of the USSR or any other major broadcasting corporation of the world, India must also reach the world. If we can get these powerful transmitters immediately without any strings attached, I do not think it is a matter of shame for us to accept them at least on a lend-lease or similar basis. I believe that we have had some new transmitters put up at Kurseong, Kohima and Simla. Some of them are doing a fine job. I have been given to understand by my colleagues who come from these parts that not all of them cover the target areas. Simla, for instance, does not cover the whole of that area very effectively. My colleagues who come from Himachal Pradesh feel that if some of the local dialects were incorporated in the programmes these transmitters would prove more useful in passing on news of the war and related matters. As far as the target areas is concerned we know too well that with our present foreign exchange problems as they are we may not be able to increase our output of transmission to cover them adequately. But as far as the border with Pakistan and China is concerned, it requires greater care and greater scrutiny and study. We have to put a network of transmitters which could counteract the powerful propaganda from the Chinese, I believe that there are many new transmitters being put up by the Chinese in Tibet which makes our task even more important. I sincerely hope that we will have an assurance from the Minister that within the foreseeable future our transmissions and counter propaganda to the Chinese will be so intensive that we can stand against the pernicious propaganda of the Chinese.

As far as our external publicity is concerned the Ministry of External

Affairs also being concerned with this—I am afraid that it is extremely poor. If you go out, you know how little people know about us India and its progress in various fields. I have had occasions to travel fairly extensively; I found that our country was often grossly misunderstood primarily due to the fact that sufficient information of our country did not reach the people there. One of the biggest misconception that they have about us is that India is a country where complete hunger and poverty prevail and that there are no steel factories or no progress in the technological and scientific field at all. I think it is up to our Government to see that we could disprove these things and show to the rest of the world that India is not far lagging in the technological and scientific world also.

I would also like to mention briefly about radio transmitters in the war. While we do not hope we would ever be embroiled in any aerial bombardment, the fact still remains that in case of any aerial bombardment on some of our larger cities, many of our transmitters as they stand today undefended can be put out of commission. I would request the Ministry to consider the possibility of building underground transmitters and with camouflaged aerials in such a way that in case our major transmitters are put out of action, at least these emergency transmitters can function for the duration.

The progress of listeners in India—I mean the number—has broadly, since 1955, been increasing and the number during the last eight years has trebled. We had a total licence strength of about 10 lakhs in 1955. According to the estimated figures for 1962, this number, I believe has increased now to 30 lakhs, which is three times that of 1955. But, if we examine the production of radio sets, I believe that the production of units in 1955 was 16,700 or so, and today, it is only 28,800 units or so, which is less than twice. I believe that the

[Shri Karni Singhji]

Industry feels that the expansion of the radio industry, as far as the production of radio receivers, and cheap receivers at any rate, is concerned is not going on at that same speed. Perhaps the Ministry may consider some facilities for the importation of certain essential components to build more and cheaper radios to reach the masses.

That brings us to the question of village radios. I think my hon. friend, Shri Hem Barua, so ably amplified that point. In our country, we have, I believe in the region of 5½ lakhs of villages while we only have 78,000 radio receivers which have been distributed in the villages under the Government subsidy scheme. At that rate, it does not require a great deal of mathematical skill to know that it will take a considerable amount of time before every village can be supplied at least with one radio. In view of the fact that all our villages do not have electricity, the question of the supply of transistorised radios to the villages has to be carefully examined. We read only two days ago about a new rock substance that was found in Rajasthan which, according to the experts, should bring down the cost of transistorised radio receivers to Rs. 50 a set. For a poor country like ours, obviously that is the answer, and I hope that the Government would also sponsor research in this direction to see that these Rs. 50 sets will be made available to the people as soon as possible.

The other question that comes up as regards the transistorised sets is this the question of lowering the licence fee: I believe the indigenous production so far of transistor radios is in the region of 25,000 in all. I believe that we could reduce the licence fee to Rs. 5 a year, or we may even consider the levy of a small fee on the transistorised sets one for all for the lifetime of the radio, because these radios are cheap, easily portable, and

I think they cannot be put in the same category as a normal home received set.

I would now like to make a mention about a rather controversial question and that is about making the All India Radio into a Corporation. I think the time has come when the All India Radio, as it stands, has grown up into something fairly big and large, and we could seriously consider making it into a Corporation. Undoubtedly, the Government would see to it that it is well controlled and run. But now that we have the experience of our airlines which are Corporation and we have the BBC as a background. I do not see why we cannot have the experiment in our own country. We want to make quite sure that with the redtape at it is in our country, the progress of transmission by TV and radio is not completely hamstrung by the administrative lethargy. If we only look at some of the budget figures, we will find that the estimated expenditure on A.I.R. is Rs. 5.62 crores which includes external services. The income side shows a total of Rs. 6.86 crores which means that we are not deficit; and that we are a well-run organisation, and that a Corporation at this stage could perhaps be a very welcome step forward.

Then comes another more controversial question and that is the question of sponsored programme. In our country, we have been somewhat allergic to sponsored programmes, and quite rightly so. I think if you have a complete system of sponsored programmes, it could completely take away the pleasures of radio listening. I have had occasion to see sponsored programmes in America and even in the United Arab Republic and I agree that if overdone that would be a tragedy. Within limits, I think Government may seriously consider bringing it in, so that we can reduce the pressure on our finances.

Television in our country is in its infancy. I think it is a matter of great regret that in a big developing country like India, television should have been so neglected. Assuming that the cost of television is in the region of Rs. 75 to Rs. 80 lakhs per station, assuming it runs four hours a day and with a foreign exchange component of Rs. 50 to Rs. 60 lakhs, I do not think that is a very large amount. If we assume that we build television stations at Calcutta, Bombay, Madras and Delhi and see that they run every day, I am quite sure that the total outlay on all four stations would not be more than the cost of only one Boeing aircraft. I do not see why we keep on adding aircraft after aircraft, when the airlines today in the foreign routes are already glutted and not all of them are running full. Surely that foreign exchange and money can be diverted towards television, so that with this visual medium at our disposal, we would be able to control the thinking of the people and impart education through this most useful method.

Delhi is the only city in the whole of India where we have this rather baby transmitter, with 400 sets working in our schools and a programme that has been existing for about 2 years. I can say with a fair amount of pride that as far as our reception of the TV signal is concerned, it is as good as any I have seen anywhere. I am quite sure that our boys have the capacity to produce first class TV programmes, provided they are given the opportunity. I believe the UNESCO and other international bodies have acclaimed the important experiment that we have carried out on our television as far as our educational and scientific programmes are concerned. I believe that the African countries have a desire to emulate India in this and it is a matter of credit to our nation.

The impact of social education scheme on the television has also been

very important and I feel that perhaps it can be extended a little further. In view of the fact that Delhi has already got a television station and it functions, I believe twice a week for social programme, instead of letting it lie idle, we can use it for more useful and productive purposes for daily social programmes.

That brings us to the question of the first big television station that we envisaged for our country at Bombay. I believe that we were promised that in 1963, 1964 or 1965 we would have a full-fledged television station at Bombay as an experiment. But unfortunately, we have got nowhere so far. If the Minister feels that foreign exchange is going to be a big hazard in the way of the station, I would say that perhaps if we permitted foreign firms to advertise and sponsor programmes on our television in India, we can very soon earn the foreign exchange necessary and within a year or two, the station would become free to us.

I would now just briefly refer to the films. Being a photographer myself, I can say with a great deal of satisfaction that the standard of our news reels has gone up immensely and I think that the news reels as we see them in our movie houses today are almost second to none. But I would like to request the Government if they would consider introducing what I would call "Know Your Country" series. Every week some parts of India could be shown to the rest of the nation on our news reels or on a special reel that you may produce for the purpose. This would help people of one part of the country to know the other parts without having to move around. We already have enough trouble with our transport systems being over-taxed and I think if people go to movie houses and see their country, it would be an excellent idea.

[Shri Karni Singhji]

In view of that fact that now the Prime Minister has also agreed that India's explosive population problem is going to be a big headache in the years to come, I would request the Minister that we should have at least one or two minutes in each news reel devoted to the question of family planning, trying to tell the people how every State is battling with the problem and how we can progress further in this direction.

The other day, when I had gone to see a movie—I think it was at the Sheila—we saw a slide which was put by the Mayor's Council, which asked the citizens who attended the movie house to stand up for the National Anthem. Well, the object was excellent, but the quality of the slide was so utterly disgraceful that I felt quite ashamed of it myself. When I came home in the middle of the night, I felt it my paramount duty to write to the hon. Minister, and I wrote him a letter at midnight. Almost a month has gone by, but still those slides are there. I do hope that something will be done about it so that the national flag of India could look beautiful on the screen.

Mr. Speaker, the object of radios and televisions is two-fold; primarily it is meant to educate the people but, at the same time, in a country which is over-taxed like ours, where the people are harassed and worried over various problems, it is also meant to provide a certain amount of entertainment. I am not at all surprised that the country today often finds itself switching on to Radio Ceylon. I think I myself enjoy Radio Ceylon quite a bit though I would not like to admit that before my children. But the fact remains that you can take a horse to the water but you cannot make it drink. If your programmes on the All-India Radio are entertaining and interesting, I am sure the people who work very hard all day

and come back will listen to your own station. If you take a poll all over the country as to how many people know what are the wave lengths of any of our 31 transmitter, you may find not many who will know but you will find that everybody knows the wave length of Radio Ceylon. If you go to any shop today to buy a radio, you will see that one of the biggest selling factors is whether it can pick up Radio Ceylon.

I am glad at least Vividh Bharati has filled up this gap, and I think we now have a fairly good response to this programme. But I would request the Minister, as I requested him a few months ago, to see that this Vividh Bharati programme becomes a round-the-clock programme. India is a very big country, and there is always somebody out of the 44 crores who wants to listen. I shall explain it a little more carefully. You have a great number of people who are moving on transport vehicles in the middle of the night. I think all these people who drive, under great deal of pressure and fatigue over long distances are subject to road hypnosis and sleep while driving as a result of which a large number of accidents take place on the highways at night. If we could have a 24 hour radio programme, I am quite sure these people could be kept more awake and we could ensure more safety on the highways. I think this is a matter for research, but I remember an occasion when I was driving at three o'clock one night. I had no sleep for three days. If I did not have a radio in my car to keep me awake, I would not be talking to you today. So I would like Government to examine this question more carefully.

Mr. Speaker, I shall not take up any more of your time. Thank you for the time you have given to me, but I would like to say this much in conclusion that any broadcasting system must meet two main requirements:

primarily, education and, secondarily, entertainment. If you only dole out sermons to the people it would not be surprising if they switch on to foreign stations. It is, therefore, important that we dole out all our sermons and our propaganda with a fair sprinkling of entertainment so that the people can swallow it.

***Shri Dharmalingam** (Tiruvannamalai): Mr. Speaker, I am thankful to you for giving me an opportunity to express my views as a member of the D.M.K. party on the activities of the Ministry of Information and Broadcasting. This Ministry is responsible for the functioning of many important and vital organs through which the people are educated. Bodies like All India Radio, Films Division, the Office of the Registrar of Newspapers, the Press Information Bureau, etc. come under the Ministry, and these are all very important for any democratic country. But the functioning of the above bodies does not give one a pleasant feeling. This important Ministry was overlooked for many years and only recently it was raised to Cabinet status. When this portfolio was given to Dr. Gopala Reddi, a man with high calibre and culture, I thought that there would be improvement in all respects, but I am sorry to observe that there is no change in the behaviour and pattern of activities under this Ministry.

Sir, let me take up the All India Radio first. There will be no disagreement amongst us that this is meant to serve the public. The public is not to go according to the dictates and whims of the few bureaucrats sitting at the top of the administration of A.I.R. There is a persistent demand from the people of Tamilnad that the word 'Vanoli' should be used, instead of 'Akashvani'. The demand has been expressed by many by fasting, protesting and writing to the Government. Time and again, the issue has been raised in this August

Parliament. In reply to my question, on 22nd June, 1962 on this subject, I was told that the word 'Vanoli' was being used by the Tiruchi and Madras stations of All India Radio wherever appropriate in their announcements. I was also told that the Central Government had consulted the State Government in the matter. I am sorry to say that that word is not used in those stations, for the authorities can take shelter in the phrase "wherever appropriate". Who is to judge the propriety of using this word? What impropriety can there be in using a Tamil word to the Tamil public? To me it appears, Sir, that it is only an eye wash. Let the Government be straightforward in this matter. The request by the people for whom the radio stations function to use a simple word, 'Vanoli', in the place of the word 'Akashvani' is not something which the Government cannot do. I would also like to know whether the State Government had not supported the use of the word 'Vanoli'. Even my friends who belong to the Socialist Party and think of Hindi only will not object to the use of this word. So, I strongly plead that the word 'Vanoli' should be used at all stations when the broadcast in Tamil is made in the place of the word 'Akashvani', which is being used now.

In so far as the broadcasts in Tamil are concerned, and of which I can be sure, they are a failure. To hear chaste and pleasing Tamil, one has to tune stations like Colombo, New York and Moscow. It is very painful to me that one has to look to other countries when we have ourselves got stations which are run by the taxpayers' money. The argument against the Ceylon Radio is that it is a commercial organisation. I do not find anything wrong in running radio stations on commercial lines. The total loss to Government on this account was estimated to be Rs. 132 lakhs last year, and this is not a small amount which the Government can afford to, especially at this juncture. The All

*English translation of speech delivered in

[Shri Dharmalingam]

India Radio can be run on commercial lines, in which case this will become a self-paying organisation. I hope Government will examine this proposal in all earnestness.

In Madras there are only two stations which are not sufficient. I would request that the proposed station at Coimbatore may be expedited and the feasibility of having one more station at Madurai may be explored by the Government.

I also notice that most of the programmes of Vividh Bharati are only in Hindi. The Vividh Bharati caters to the needs of our people in far-flung countries. If a census is taken, I am sure that the number of non-Hindi-speaking people will be more than Hindi-speaking people. As such, more time should be allotted to non-Hindi programmes than to Hindi programmes.

Further, more young artistes are not given proper support in the programmes of the All India Radio. Popular artistes like Chidambaram Jayaraman and Sirkazhi Govindarajan are not given chances in the All India Radio. Political bias has nothing to do with artistic talents and art should be viewed on merit. As such, prohibiting certain artistes or excluding artistes on reasons better known to the Government is not good. I, therefore, with your permission, Sir, request the hon. Minister to give chances to all artistes irrespective of their religion, caste, creed and political views.

A number of persons are employed in the All India Radio as Staff Artistes on contract basis. The Government has the monopoly of the broadcasting system in the country. The Government has naturally a duty to look after this category of employees serving the A.I.R., specially because those who are really interested in broadcasting work could not get an opportunity to serve elsewhere.

The staff artistes are not eligible for pension, unlike the Government servants. There is yet no scheme of contributory Provident Fund for them. They are not even given the Government holidays. For example, if an artiste works even for a year on the basis of monthly contracts, the artiste is not eligible for earned leave or medical leave. The minimum fee for such an artiste is Rs. 150 per month in all. The Government servants are eligible for Dearness Pay, City Compensatory Allowance, House Rent allowance, etc. in addition to their pay, but the Staff Artistes are not given these facilities.

Another important point is that a Government servant is eligible for an increment according to his scale of pay after completion of 12 months' service. The Staff Artistes are not given any enhancement in fees at the end of the year, specially a person who is appointed on monthly contract. Secondly, the contracts are given usually on three-year basis but in some cases contracts are also given on annual basis.

It is a common principle of justice, generally accepted amongst employers whether in Government or private service, that the wages should be raised at the completion of one year of service. This is to support the employees for their economic betterment and also to prevent them from stagnation. These principles are to be adhered to strictly specially in case of persons drawing the minimum wages if you are going to develop the socialistic pattern of society.

It is also surprising that even after sixteen years of independence the programme announcers in English are started on a minimum fee of Rs. 200 or Rs. 250 per month but similar announcers in Indian languages are started on Rs. 150 per month only.

Let me now make some observations on the Films Division. The cine industry has grown in our country to a considerable extent and thousands of

families are fed by it. The irregularities, like tax evasion, blackmarketing etc., that are prevalent in that trade are too many to be expressed here. I suggest that the Central Government may advise the State Governments to nationalise the studios, distribution of films and theatres that are located within their jurisdiction. This will bring quite a large amount to the exchequer and can be used for the betterment of many instead of concentrating wealth in a few hands. The strong hands of our hon. Finance Minister have not touched the cine autocrats and they roll in wealth at the cost of many an innocent people. I hope the Government will give due attention to this suggestion.

Sir, the working of the Central Film Censor Board is not at all satisfactory. There are no rules or regulations. The films are censored according to the whims and fancies of the Board members. This should be reviewed by the Government.

The Government is very partial in respect of taking news reels of conferences of Opposition parties. In reply to one of my questions on the 5th September, 1961, I was told by the then Minister, Dr. B. V. Keskar, that conferences of All-India or inter-provincial parties are filmed in news reels. But to my utter dismay and surprise, in spite of several requests the grand conference held by my Party at Madras in July 1962 was not filmed. Is it not partiality?

The Government is very partial in the manner in which film awards are given and in the selection of cine artistes to go abroad. Political and other extraneous considerations are attached to these selections, the result of which is that truly talented artistes go unrewarded and unrecognised by the Government.

Thirdly, the Ministry is responsible for the growth of newspapers in India. The newspapers are very important in any democratic country and they play a vital role in moulding public opinion.

Unfortunately in our country the so-called big papers have gone into the hands of very big capitalists who carry their opinions as public opinion. I venture to charge that this has happened because of the tacit support given by the Government to these big papers. The Government should come forward and support small papers. They can give loans, printing machines on hire-purchase system, adequate newsprint and Government advertisements. The big papers can survive without Government's support. But I know the Government will not do that because the support that the big papers give to them will go away. The big papers please the party in power and in true gratitude the Government extend all facilities to them. This is not a sound principle and Government's adherence to the dictates of a few big paper magnates will not be tolerated by all all the time. Here also the Government should not be partial. In fact, the Government should give more support to the papers run by the Opposition because they only represent public opinion.

Before concluding I would like to point out by an example as to how the Directorate of Advertising and Visual Publicity is functioning. I have received an invitation to be present on the occasion of the presentation of State Awards for excellence in printing and designing of books and other publications and the opening of the exhibition of books and publications on Friday, the 22nd March, 1963. It has been written there as 'Dr. B. Gopala Eddi' instead of 'Dr. B. Gopala Reddy' and 'Dr. Zakir Hus-' instead of 'Dr. Zakir Hussain'. I do not know whether it is a printer's devil or the impression has not come off properly due to light ink. Even in a small thing if such a thing happens, I do not know how big things are done. This sort of thing does not make one appreciate anything there.

The oft-repeated criticism that the party in power uses the organs of this Ministry to perpetuate itself on this high pedestal has not been nullified by

[Shri Dharmalingam]

its activities. I join with others and strongly plead that these bodies should be run on a commercial basis to add to the coffers of the exchequer and they should not be a machinery and propaganda unit for the ruling party at the cost of the tax-payer's money.

In conclusion, I request, through you, Sir, the hon. Minister to examine my observations in their proper perspective without brushing them aside as expected remarks of criticism from an Opposition Member.

17 hrs.

Mr. Speaker: I have to make one observation at this moment. When I can follow a speech that is being delivered in English or Hindi or in a language that I know, certainly I can thereby exercise control over some things that might not be considered desirable or might be objectionable or might require expunction or anything when individual references might have been made. But when I just have to listen to a speech that I cannot follow—I do not know what is being said—and if the translation is given to me just at the moment when the speech is being delivered, then there is no time for me to go into the translation also and to check up whether there is anything objectionable. Therefore, I direct that in future when any Member intends to make a speech in any language, which is neither Hindi nor English, then he will furnish a copy of the translation at least three hours before his speech is scheduled to be delivered. I will give him the time, but I should get some time in advance so that I can look it up and just exercise my judgment whether there is something objectionable or not. This is one thing.

The second thing is, how scanty regard has been given to this by the hon. Member is also rather regrettable. He found all those papers that had been sent to him about the communication of Mr. Chou En-lai and the Prime Minister. He has just put it down on one side of it. Then, at

some places it is hand-written, his own or somebody else's. At some places it is the typed one—one or two pages typed—and the other is manuscript by somebody. There ought to be some regard shown to the House. That is not fair to the Chair or to the House that this should be done in this manner. I would request the hon. Members, all of them, that when they have to furnish a copy of the translation, at least that ought to be on a neat and clean paper written in some form. Now, at certain places something has been struck out and when all these sheets have been tagged on, some heads up and others heads down. That is very objectionable and I hope the Members would realise that this is not the way in which this House should be treated. This was the first opportunity for this hon. Member but this might be taken as a general direction for all Members that they should exercise rather some more care and give it proper attention.

Shri Dharmalingam: I had given it to the Notice Office this morning and there was no typist or typewriter available.

Mr. Speaker: He must have known that he had to furnish this translation. Therefore, he ought to have done it in some better way. Shri G. S. Musafir.

Shri Narendra Singh Mahida: May I suggest, Sir, that some hon. Member who knows the language should give a guarantee that that is correct. Who knows what has been spoken?

Dr. B. Gopala Reddi: As far as the speech is concerned, I could follow it and there was nothing objectionable or unparliamentary.

Dr. L. M. Singhvi (Jodhpur): From the point of view of general procedure with respect to which you have been pleased to give a direction just now, I should like to know how it would be possible at all to ensure that the text that he has given to you is the text of the speech that is delivered

in the House and how the proceedings would be kept faithfully when a speech may differ or depart from the text that he has given.

Mr. Speaker: The only guarantee is that I observe in this House that the Member does not give any version, different from the one which he provides here, to any newspaper or at the platform. Otherwise, whatever he might have said, we cannot have any guarantee.

Shri S. Kandappan (Tiruchengode): In order not to deviate from the original he has given—suppose he has given a translation in English or Hindi—if he has the translation with him, it will be better to give the whole thing without deviating from the translation. He may be allowed to read.

Mr. Speaker: Under such circumstances, perhaps, we might tolerate that one may read the text whose translation has been given. We can relax that rule under such circumstances. That would be better in that context. The other guarantee could only be that he is not allowed to publish it in any other manner different from the one that he has given.

श्री गु० सि० मुत्ताफिर (अमृतसर):

मुझ से पहले जिस मेम्बर साहब ने तबरीर की है, उनको तो मैं समझ नहीं सका हूँ, लेकिन बाक़ दोनों तरफ से जितने भी साहिबान बोले हैं, उन सभी ने मिनिस्टर साहब को उन के काम पर तथा उनके कार्यकर्तियों को उनके काम पर नुबार्किबाद दंड है। मैं भी इस नुबार्किबाद में अपने को शामिल करना चाहता हूँ।

एक बनियारी बात का तरफ मैं आपकी तबज़ह दिलाना चाहता हूँ। जिस वक़्त हमारे एक माननीय सदस्य बल रहे थे, उस वक़्त उन्होंने अपनः तकरीर में टैल-पिज़न का बात की। इस को सुन कर मुझ एक पुरानः बात याद आ गई। जेल में

राजनःतिक कैंदियों को अठारह सेर दाना पीसने को दिया जाता था। एक बार ऐसा बाका हुआ कि हमारे एक साथः का चक्का का जो ऊपर का पाट था वह टूट गया और वह दाना न पीस सका। जब मुशकत देखने के लिये साहब आया तो उसने उग्र किया कि मेरी चक्का का ऊपर का जो पाट है वह टूटा हुआ है, इसलिये मैं दाना पीस नहीं सका हूँ। उस साहब ने कहा कि हमने तो दाना पूरा लौटा है, हम आपके जिम्मेवार नहीं हैं कि पाट टूट हुआ है कि साबत है। इस बात को सुनाने का मेरा मंशा यह है कि जब तक पाट ठाक नहीं, चक्का ठाक नहो, तब तक पूरा और अच्छा दाना नहीं पीसा जा सकता है। इसी तरह से जो काम इस मिनिस्टर ने किं है या आल इंडिया रेडियो के कार्यकर्तियों ने किए हैं, वे फल भूत तभी हो सकते हैं जब उन पास पूरी तरह है हथियार हों, पूरे इस्ट्रुमेंट्स हों।

इस वक़्त एमरजेंसी है। आल इंडिया रेडियो ने इस मामले में बड़ी होशियारी से काम लिया है। थोड़े समय में उनने अच्छी आगंन-इंजेशन बना ली है और हर चीज का ध्यान रख कर जितनी जरूरियात एक डेम क्रेटिक कंट्री को प्रापेगंडा की होती है उनको पूरा करने की कोशिश की है। लेकिन वह उस में पूरे तौर से सफल नहीं हो सकता है, पूरे तौर पर उसको कामयाबी नहीं मिल सकती है। दूसरे मामलों में यह समझिये कि उस सारी मेहनत का फायदा नहीं हो सकता है उस वक़्त तक जिस वक़्त तक कि जिस परपज के लिये वाम विद्या जाता है और पूरी चीज जो हुन करना चाहते हैं और जहाँ तक उसको पहुँचना चाहते हैं, वहाँ तक नहीं पहुँचाते। उस सूरत में हमारी जो मेहनत है, उसका कोई फायदा नहीं हो सकता है।

इसलिये जरूरी है कि इस मिनिस्टर के लिये, इस काम के लिये अगर कुछ खर्च बढ़ाना भी पड़े तो वह बढ़ाया जाय।

[श्री ग० सि० मुसाफिर]

एक तरफ तो शक्तिशाली ट्रांस्मिटर हमारे पास नहीं है, दूसरी तरफ चाने के पास सामान ज्यादा है। उन के ट्रांस्मिटर बड़े शक्तिशाली हैं और इस लिये वह अपना प्रोपेगन्डा दूसरी कंट्रीज में बड़ा अच्छा तरह पहुंचा सकते। हम उस का तरदीद करना चाहते हैं लेकिन जब हमारे पास उन तरह के पावरफुल ट्रांस्मिटर नहीं हैं तो हमारा मेहनत कुछ हद तक बिल्कुल बेकार हो जाती है। इसलिये यह जो बुनियादी बात है उस का तरफ हमें पूरी तौर पर ध्यान देना चाहिये। बेशक हमारी डिफेंस मिनिस्ट्री का बजट बूझा हो गया है, मगर मैं समझता हूँ कि यह मिनिस्ट्री भी, यानि आल इंडिया रेडियो, डिफेंस का ही काम कर रहा है। डिफेंस वाले गोला और बारूद फेंकते हैं, लेकिन हमारे आर्टिस्ट जो हैं उनके गोले भी कम असर-अनुदाज नहीं हैं। वह दिलों पर मार करते हैं, और तब तो तरह की मार करते हैं। आंनों का तो दिल बड़ाते हैं, दुश्मन के दिल को तोड़ते और जिन मित्र मुलकों के दिल में गलतफहम हो उसे वह गोले बदलते हैं। इसलिये मैं समझता हूँ कि सब से पहले इन पर ध्यान देना चाहिये कि हमारे जो ट्रांस्मिटर हैं वह शक्तिशाली हों, उवाह वह कीमत देकर खर दे जायें या अपने दोस्त मुक्तों से उधार ले कर इस्तेमाल किये जायें। जिस तराफ से भी हो, मेरा खयाल है कि हमें उन को लेने में संकोच नहीं होगा। इस तरफ हम को जल्दा ध्यान देना चाहिये।

मैं ने आज हिन्दुस्तान टाइम्स में एक खबर पढ़ी कि कुछ तज्जब्त ब्राडकास्टिंग मिनिस्ट्री ने की है एक टॉल प्रोग्राम की और वॉर्डर के प्रोग्राम के लिये गोहाटी से। उससे हमें तसस्नी होती है। लेकिन यह अखबार की बात है, पता नहीं कहां तक सच्ची हो। मैं समझता हूँ कि अमनी तौर पर यह काम होना

चाहिये। यह बुनियादी बात जब तक नहीं होगी उस वक्त तक जो हमारे मेहनत करने वाले हैं उन के काम का नतीजा बहुत तसल्लीबखश नहीं हो सकता। मैं ने उनकी रिपोर्ट और नोट्स पढ़े हैं और उन से मुझे बड़ी खुशी हुई है। मुझे ऐसा भालूम होता है कि इस वक्त जो हमारे इस काम के इन्चार्ज हैं उन में बात की पूरी तौर पर समझ है, उन्होंने अच्छी तरह से देख लिया है और नब्ज को पहचान लिया है। सीधी बात यह है कि कि उन की हीसला अरुजाई के लिये इस बजट में कौछ इजाफा होना चाहिये ताकि जो हमारा मुफ़ीद काम है वह ज्यादा अच्छी और ठीक तरह से हो सके।

एक बात में प्रोग्राम के मुताल्लिक कहना चाहता हूँ कि 'इमेज आफ इंडिया' जो हफ्तेवारी प्रोग्राम चलता है आकाशवाणी से, वह एक बहुत मुफ़ीद बात हो रही है। जब चीनी प्रोपेगन्ड के बाद हमारे रेडियो ने उन को ऐसी तरह से उल्टा जवाब दिया तो कुछ कुछ लोगों के दिल में यह खयाल पैदा हुआ है कि हमें इस इंग से काम न लेना चाहिये। हमारे गीतकारों ने भी और दूसरे लोगों ने भी जो रेडियो पर तकरीर किया करते हैं, जब जोरदार लफ्तों में "चीनी" फीनी" वगैरह कहा तो कुछ लोगों के दिल में खयाल पैदा हुआ कि हमें ऐसा नहीं करना चाहिये। हमारे प्राइम मिनिस्टर ने भी ऐसा कहा। लेकिन यह जबाब तो दिया जा सकता है, जैसा कि किसी शायर ने कहा है :

"सभी मुझ से ही कहते हैं कि नीची रख
नजर अपनी,

कोई उन से नहीं कहता न निकलो यूँ
अपना हो कर ।"

यह बात तो ठीक है मगर हम ने इस बात का जरूर खयाल रक्खा है। यह जो 'इमेज आफ इंडिया' का प्रोग्राम है यह बड़ा संबर है। उससे हम अपने देश के मुताल्लिक लोगों के मन में यकीन दिलाते हैं कि हमारे

देश की खूबियाँ हैं। इस से एक तो हमारा काम ठीक बनता है दूसरे लोगों के नजर में यह समझा जाता है कि हम अच्छे ढंग के लोग हैं और अच्छे तरीके पर काम करने वाले हैं।

इसके बाद में एक बात और कहना चाहता हूँ। फोर्ड फाउंडेशन का डेलिगेशन आकाशवाणी के काम को देखने के लिये हमारे देश में आया था कि हम किस ढंग से प्रोपेगन्डा करते हैं। मेरा खयाल है कि उस ने कोई न कोई रिपोर्ट जरूर डिपार्टमेंट को दी होगी। वह जो रिपोर्ट है अगर वह पार्लियामेंट में डिस्कस हो जाये तो शायद उस से कुछ मुफीद चीजें निकलें क्योंकि इस वक्त जो हमारी पब्लिसिटी की टेकनीक है वह अच्छी तो है लेकिन हम उसे और भी ज्यादा अच्छी कर सकते हैं। अगर कोई इस तरह की रिपोर्ट आई हो तो, मेरी राय है कि वह पार्लियामेंट में डिस्कस हो जाय।

श्री द्विवेदी ने यहां पर टेलिविजन का जिक्र किया अपने भाषण में कि चूंकि यह एक बहुत महंगी चीज है इसलिये अवाम के लिये तो टेलिविजन का इन्तजाम हो नहीं सकता। अगर मैं कहना चाहता हूँ कि आल इंडिया रेडियो के पास जो टेलिविजन सेट्स हैं उन का इस्तेमाल सिर्फ दिन में होता है। दिन के वक्त स्टूडेंट्स के लिये उनका इस्तेमाल होता है। शाम को वह टेलिविजन ट्रांसमिटर्स ब्रेकार रहते हैं क्योंकि उनका इस्तेमाल नहीं होता। इसलिये इस की तरफ मैं मंत्री साहब की तवज्जह दिलाऊंगा कि वह टेलिविजन का इस्तेमाल शाम को भी करने की तरफ ध्यान दें।

डा० व्हे० गोपाल रेड्डी : हफ्ते में दो दफे होता है।

श्री गु० सि० म्याफिर : जिस तरह से मैं ने जिक्र किया कि गौहाटी के बांडर को मजबूत करने की कोशिश का जा रही है उसी तरह से मैं समझता हूँ कि उत्तर की साइड पर जम्मू

और श्रीनगर को भी मजबूत करने की जरूरत है क्योंकि लद्दाख की तरफ जितना प्रोपेगन्डा करना चाहिये और तिब्बत तक के लोगों तक आप को जो खबरें पहुंचानी हैं उन के लिये जम्मू और श्रीनगर बहुत मुफीद हो सकते हैं।

मैं मिनिस्ट्री का मस्कूर हूँ कि उन्होंने जाब पर कुछ ध्यान दिया है। मंत्री साहब खुद गये थे जलन्धर। जैसा कि आज के अखबार से भी जाहिर है, शिमला का जो स्टेशन है उस को आप ने जरा मजबूत करने की कोशिश की है, पहाड़ी लोगों को यह प्रोग्राम सुनाने के लिये। उस के मुतालिक में एक ही बात कहना चाहूंगा। उधर लाहोल और स्पोती का जो इलाका है वह एरिया ऐसा है जिस की आबादी थोड़ी है, लेकिन चूंकि इस इलाके पर चीन का खास असर रहता है इसलिये अगर शिमला से स्पोती की जब न में थोड़े से प्रोग्राम उन के लिये नष्ट किये जायें तो यह बड़ा मुफीद साबित होगा।

आल इंडिया रेडियो ने सारी जवानों के हजारों गीत तैयार किये हैं, पंजाबी के गीत भी तैयार किये हैं। मैं समझता हूँ कि उन गीतों को नेफा तक पहुंचाने के लिये पंजाबी के प्रोग्राम को जरा ज्यादा बढ़ाना चाहिये ताकि जो हमारे जवान पंजाबी हैं वह उन गीतों को वहां पर सुन सकें।

इन शब्दों के साथ मैं अपनी मिनिस्ट्री को सारे कामों के लिये मुबारकबाद देता हूँ।

श्री मौर्य : आदरणीय अध्यक्ष महोदय, सूचना और प्रसारण मंत्रालय के जो पिछले वर्ष के आंकड़े हैं उनके अनुसार हमारे देश में ८६ व्यक्तियों के बीच में एक अखबार और २१६ व्यक्तियों के बीच में एक रेडियो पड़ा है। इसका मुख्य कारण मैं केवल एक ही समझता हूँ। जहां तक रेडियो संस्था का सवाल है वे बहुत ज्यादा महंगे हैं और उनको एंटरटेनमेंट, या सिनेमान या मजदूर या क्लर्क खरीदने में इतना

[श्री मोर्य]

है। जहाँ तक अखबारों का सवाल है, अखबार या तो बहुत ज्यादा कमती है, या ये गोरों का भाषा अंग्रेजी में हैं। यहाँ दो कारण हैं जिनके कारण आज हमारा देश हतदा पिछड़ा हुआ है। जैसी जानकारी आज बीसवीं शताब्दी में अनिवार्य है उससे हमारे देश का एक बहुत बड़ा अंग वंचित रह जाता है।

जहाँ तक सूचना और प्रसारण मंत्रालय का सम्बन्ध है इस संकट काल में उन्होंने जो कुछ सेवा की है, और मुख्यतया वहाँ के कर्मचारियों ने जो सेवा की है, और वे कर्मचारी वह हैं जिन्हें बहुत कम वेतन मिलता है, उन्होंने जो सेवाएँ की हैं उनके लिए वे धन्यवाद के पात्र हैं। यहाँ नहीं, उन्होंने थोड़े क्षणों में राष्ट्र को जाग्रत कर दिया। यह कोई भी राजनैतिक पार्टी नहीं कह सकता। उनके कारण देश एक हो गया। लोगों के, जनता जनार्दन के एक होने का मुख्य कारण हमारे सूचना और प्रसारण मंत्रालय का विशेष प्रयत्न है। उसने अपने कर्तव्य का पालन बड़ा अच्छा तरह से किया है।

आशावाणी से कुछ विशेष कार्यक्रम इस संकट काल में चलाए गए हैं। अन्य माननीय सदस्यों ने भी कहा है कि उनको जारा रखा जाए क्योंकि अब भी संकट काल है। यह बात मारे आदरणय पंडित जगन्नाथ लाल नेहरू और दूसरे राजनैतिक भी कहते हैं कि अब भी खतरा कम नहीं हुआ है, बल्कि लड़ाई में तो वह बढ़ता चला जा रहा है। जब ऐसा बात है तो हमारे ये प्रोग्राम "हमारी प्रतिज्ञा, अपना धरती अपना देश, देश की आज्ञा, इंडिया एंड दी ड्रैगन "

चालू रखे जाँ चाहिये, इनको रोक न जाना चाहिये बल्कि इनको और ज्यादा बढ़ाया जाना चाहिये।

जहाँ तक चीन का और भारत वर्ष का सम्बन्ध है, चीन के मुकाबले में भारतवर्ष के ट्रांसमिटर बहुत कमजोर हैं। हमारी आवाज बहुत ऊँची आवाज हो कर पूरे विश्व में नहीं गूँज पाती। हालाँकि हमारी आवाज में बल है, शक्ति है और सत्यता है। चीन की आवाज जिसमें न बल है, न शक्ति है और न सत्यता है आज केवल इस कारण सारे विश्व में गूँजती है कि उसके पास अच्छे ट्रांसमिटर हैं, और हमारी अच्छी बात दब जाती है। इसलिये मैं आपने द्वारा इस मंत्रालय से प्रार्थना करना चाहूँगा कि ज्यादा ट्रांसमिटर लगवाए जायें।

आज अहिंसा और रक्षा दोनों को एक साथ नहीं चलाया जा सकता। महात्मा गांधी और भगवान गंतम बुद्ध की अहिंसा का नति अपन जगह पर ठक है। लेकिन अहिंसा परमोधर्म कह कर हम देश को रक्षा नहीं कर सकते। राजनैतिक अहिंसा परमोधर्म के आधार पर आधारित नहीं हमें अपना रक्षा को कमजोर नहीं करना चाहिये।

जहाँ तक दुश्मन का सवाल है, जिससे देश को खतरा है, वह अपना प्रोपेगेंडा कर रहा है। लेकिन मैं देखता हूँ कि जहाँ तक हमारे बजट का सम्बन्ध है उसमें इस विभाग के लिये उतना रुपया नहीं दिया गया जितना इस समय दिया जाना चाहिये था। सन् १९६२-६३ में इस विभाग के लिए ४९१,९२,००० का बजट था, जब कि सन् १९६३-६४ के लिये केवल ५,६१,८८,००० ही दिया गया है। जो बढोतरों का गया है वह इस संकटकाल को

देखते हुए पर्याप्त नहीं है। हमको अपने प्रोपेगेंडा पर ज्यादा खर्च करना होगा यदि हम संसार को अपना सूचना, बात सुनाना चाहते हैं। इसलिए मेरा सुझाव है कि इस विभाग पर ज्यादा खर्च करना चाहिए और दूसरी जगहों पर इतना बरतना जाना चाहिए और बहुत से हा जो ऐसे खर्च करते हैं जो आवश्यक नहीं हैं, उनको बन्द कर देना चाहिये।

जो फिल्म डिवाजन है उसके बारे में मैं कुछ कहना चाहूंगा। उसके दो अंग हैं, एक न्यूज रोल से ताल्लुक रखता है और दूसरा डाकूमेंटरी फिल्मों से। जहां तक डाकूमेंटरी फिल्मों का सवाल है, वह पहली अप्रैल से ३१ दिसम्बर, सन् १९६२ तक ७१ फिल्में बना चुका है। उनमें ५५ फिल्में सरकार द्वारा बनायी गयीं और १६ फिल्में विशेष व्यक्तियों और विशेष कम्पनियों द्वारा बनवायी गयीं। मैं कहना चाहूंगा कि जब हमारे पास फिल्में बनाने के साधन मौजूद हैं तो हमको विशेष व्यक्तियों या कम्पनियों से फिल्में बनवा कर रुपया नाजाना तौर से खर्च नहीं करना चाहिये था। तमाम फिल्में सरकार द्वारा बनायी जानी चाहिये।

इस विभाग में धन का दुरुपयोग होता है जिसके बारे में पब्लिक एकाउन्ट्स कमिटी ने जिक्र किया है। मेरे हाथ में इस समय पब्लिक एकाउन्ट्स कमिटी का आठवीं रिपोर्ट है, उसमें लिखा है :

(PAC 8th Report, page 170)

"The Committee find no justification for spending money on ceremonial functions like the inaugurating of Government buildings and projects, especially in the present juncture, and hope that expenditure on this account would be substantially curtailed if not altogether avoided. The Committee understand that under the delegation of financial powers

recently made by the Finance Ministry, the Administrative Ministries have been given full powers to incur expenditure on this account. The Committee are of the view that it would be advisable to impose a suitable ceiling beyond which no expenditure should be incurred on such ceremonial occasions."

यह नहीं, वाफ़ रखा विशेष व्यक्तियों के उद्घाटन आदि के अवसर पर चित्र लेने में और उनका प्रदर्शन करने पर भी खर्च किया जाता है, हीरो वरशिप ने नाते। इस रुपये को बचाया जा सकता है।

मैं यहां पर कोई विशेष नाम नहीं लूंगा क्योंकि आपकी आज्ञा उसके लिये नहीं है। पर एक फिल्म कम्पनी है जो फिल्म डिस्ट्रीब्यूशन का काम करती है। उस कम्पनी के कुछ सिनेमा भी हैं, लखनऊ में, इलाहाबाद में और कानपुर में भी। इस फिल्म कम्पनी की डाइरेक्टर एक अदरणीय महिला है जो कि इस मिनिस्ट्री से सम्बन्धित एक विशेष व्यक्ति की धर्मपत्नी हैं। यह अच्छा नहीं मालूम पड़ता। मैं यह नहीं बहता कि वे मिनिस्टर महोदय या डिप्टी मिनिस्टर महोदय इस से हटा दिए जाएं, बल्कि मैं चाहता हूं कि उनको किसी दूसरे मंत्रालय में भेज दिया जाए। उनकी योग्यता को, उनकी शक्ति को, और उनकी ईमानदारी की मुझे शिकायत नहीं है। पर उनके इस मंत्रालय में रखा ठेक नहीं मालूम होता। हमको एक अच्छा कर्बेन बनाना चाहिए।

आपने एक फिल्म कंसल्टेटिव कमिटी बनायी है। उसका ढांचा देख कर मुझे हैरत हुई। मिनिस्टर साहब उसके चेयरमैन होंगे, डिप्टी मिनिस्टर साहब उसके डिप्टी चेयरमैन होंगे, पांच पब्लिक मैन होंगे और १५ फिल्म उद्योग से सम्बन्ध रखने वाले होंगे जो कि उस काम को करते हैं और उस उद्योग को चलाते हैं। इसमें

[श्री मोयं]

पब्लिक मैन के नाम पर सत्ताधारी वर्ग के लोग लिये जाएंगे और इसमें मैजारिटी उन लोगों की होगी जो कि इनकम टैक्स की चोरी करते हैं और बहुत सी परेशानियां पैदा करते हैं और ऐसी फिल्में बनाते हैं जिनसे हमारे राष्ट्र का चरित्र गिरता चला जा रहा है। मैं उनके गानों की बात नहीं करना चाहता। लेकिन उनके गान ऐसे होते हैं कि भाई बहिन, पति और पत्नी और मां और बेटा उनको साथ बैठ कर सुन नहीं सकते। और उनमें दिखाए दृश्यों को देखना पसन्द नहीं करोगे। इन फिल्मों का एक और नतीजा यह हो रहा है कि फ्रैशन की आंधी भारतीय सभ्यता को बहाए लिये चली जा रही है। इन पर रोक लगायी जानी चाहिये। अगर उन पर रोक न लगायी गई तो मुझे डर है कि कोई बहुत बड़ा अनर्थ देश के लिये न हो जाए। इससे हमारे यहां क्राइम्स भी बढ़ रहे हैं। जिस तरह से क्राइम्स फिल्मों में वे देखते हैं उस तरह के क्राइम्स करने की उनमें प्रवृत्ति भी आती है। हमारी कुछ समस्याएँ हैं। उत्पादन अधिक करने की समस्या है, छत्राच्छत समाप्त करने की समस्या है, असमानता दूर करने की समस्या है, भ्रष्टाचार समाप्त करने की समस्या है। अगर इन समस्याओं को सामने रख कर, अगर इनको सिद्धान्त बना कर फिल्में बनाई जायें तो कितना ही अच्छा हो। प्यार और मृदुवत की बातों को ले कर, भ्रष्टाचार और क्राइम्स की बातों को ले कर जब फिल्में बनाई जायेंगी तो राष्ट्र का निर्माण नहीं हो सकेगा, उल्टे राष्ट्र को गड्डू में आप धकेल देंगे।

एक फिल्म कंसलटेंटिव कमेटी आपने बना रखी है। इस में मैं समझता हूँ राष्ट्रीय नेतृत्वों का, विरोधी दल के लोगों का या सत्ताधारी वर्ग के लोगों का जिन का ज नता से सम्पर्क रहता है बहुमत रहना

चाहिये। यदि ऐसा हुआ तो राष्ट्र के निर्माण की दृष्टि से अच्छी फिल्में बन सकेंगी।

एक फिल्म इनक्वायरी कमेटी १९५१ में बनी थी। उसकी रिकॉमिंडेशन पर एक फिल्म फाइनेंस कारपोरेशन २५ मार्च, १९६० को बनाई गई है। कहा गया था कि पांच करोड़ रुपये से इसका कार्य चलेगा। एक करोड़ अभी रखा जा सका है। यहाँ पर किस प्रकार से खर्च किया जा रहा है, उसके बारे में मैं कुछ बातें आपके सामने रखना चाहता हूँ और . . .

Dr. B. Gopala Reddi: The Film Finance Corporation is not under this Ministry. It is under the Finance Ministry. So, it is not in these Demands.

अध्यक्ष महोदय : यह फाइनेंस के नीचे आती है। उस वक्त आप इस पर बोल सकते हैं।

श्री मोयं : इसको मैं छोड़ देता हूँ।

इस मिनिस्ट्री में एक बोर्ड आफ फिल्म सेंसर्ज है। हमारे विधान के आर्टिकल १९ सब-क्लाज १(ए) में फ्रैंडम आफ स्पीच की गारंटी दी गई है, बोलने की आजादी की गारंटी दी गई है। जहाँ यह है, वहाँ इस आजादी पर अंकुश लगाने की बात भी है। अगर कोई खराबी की बात की जाती है या गिरी हुई बात की जाती है तो उसके खिलाफ एकशन भी लिया जा सकता है, ऐसा प्राविजन भी उस में है। इस बोर्ड में एक उच्च कोटि के सरकारी अफसर हैं, जो इसके चेयरमैन हैं। इस में नौ नान-आफिशल मੈम्बर हैं। मेरा एनरज यह है कि इस में कोई बिरोपी

दल का आदमी नहीं है, सत्ताशारी वर्ग के तमाम लोग हैं। विधान के आगे जो हमें आजादी मिलना हुई है, उनको कंट्रोल करने वाला यह एक बाड़ी है जिस के फाले के बिनाफ किसी भी अदालत में जाया नहीं जा सकता है। वही सो फिलमें जोकि अत्याचार के विरुद्ध बनी हैं, अतमानता के विरुद्ध बनी ह, अराजकता के विरुद्ध बनी है, उनको स बाड़ी आ सर्टिफिकेट नहीं दिये गये हैं। एक आध उद हण में आपके सामते रखना चाहता। एक फिल्म में सफेद पोपी लगा कर कोई विशेष ब्यक्ति रिलवत ले रहा था अफिस के नाम पर, उसको फिल्म में से कटवा दिया गया। ये थोड़े से आंकड़े आ आपके सामते रखना चाहता। जनवरी १ से मार्च ३१, १९६२ तक स बोर्ड में ६२८ फिल्मों का निरीक्षण किया। २१ मिलों को रने रिवाइजिन्ग कमेटी को रेफर किया। ४५७ को "यू" सर्टिफिकेट दित गया और ३१ को "ए" सर्टिफिकेट दिया गया। स फारेन फिल्मों थीं। डियन फिल्मों म ३०३ को "यू" सर्टिफिकेट दित गया और एक को "ए" सर्टिफिकेट दिया गया। २३ फिल्मों को कोई सर्टिफिकेट नहीं दिया गया। इनको स बोर्ड ने पास नहीं किया, ससर बोर्ड ते पास नहीं किया। उन में कुछ में कोई ऐनी बतें नहीं थी, जिस पर कि एतराज किया जा सकता। उन में मुहब्बत, प्यार आदि क बात नहीं थी। अश्लील बाँ नहीं थी जैसी कि विदेशी फिल्मों में हुआ करती हैं। उन में राष्ट्र निर्माण की बात थी। उनको पास नहीं किया गया। यह ससर बोर्ड फडमेंटन राइटिंग को कं ल करता है। स वास्ते में कहना चाहता कि स में ऐसे लोग रखे जायें जिन पर राष्ट्र का पूरा विश्वास हो, विरोधी दलों का पूरा विश्वास हो, सत्ताशारी वर्ग का भी पूरा विश्वास हो, यह नहीं कि नौकरशाही उस पर छा जाँ।

8100 (A1) LSD-8.

श्री भक्त दर्शन : अध्यक्ष महोदय, पिछले एक वर्ष के अन्दर सूचना और सारण मंत्रालय ते जिस परिश्रम और...

अध्यक्ष महोदय : अगर मेम्बर साहिबान त्तिफोक करें तो हम साढ़े छः बजे तक बैठ सकते हैं और चार पांच मेम्बर जो बोलना चाहते हैं, उनको समय दे सकते हैं।

कुछ माननीय सदस्य : जरूर बैठने के लिये हम तैयार हैं।

श्री भक्त दर्शन : मैं यह कह रहा था कि पिछले एक वर्ष में इस मंत्रालय ने जिस परिश्रम और सफलता के साथ अपने कार्य का सम्पादन किया है, उसके लिये मैं इसको बधाई देना चाहता हूँ। कमियाँ किस विभाग या किस ब्यक्ति के अन्दर नहीं है? कमियों को अगर लिखना शुरू कर दिया जाये तो "मदर डिवा" की तरह से एक नई किताब बनाई जा सकती है। पर एक सार्वभौम दृष्टिकोण से हमें निर्णय देना चाहिये। अतः वर्तमान परिस्थितियों को अगर देखा जाये तो प्रत्येक न्यायशील ब्यक्ति स परिणाम पर पहुंचेगा कि स मंत्रालय ने इस बीच बड़ी मुस्तैदी के साथ और बड़ी स्फूर्ति के साथ अपने कार्य का सम्पादन किया है।

चीनी आक्रमण के बाद देश में जब संकटकालीन स्थिति की घोषणा की गई तो मुझे यह कहने में कतई संकोच नहीं है कि जब कि बहुत से मंत्रालयों ने, बहुत से दफतरों ने, बहुत से ब्यक्तियों ने संकट की भावना को पूरी तरह से हृदयंगम नहीं किया, इस मंत्रालय के बहुत अच्छे ढंग से इस बीच कार्य किया। खास करके आकाशवाणी ने स बीच देश के अन्दर जो वातावरण पैदा किया जनता को प्रोत्साहित करने की कोशिश की, जवानों के अन्दर एक

[श्री भक्त दर्शन]

नया मनोबल देना करने की कोशिश की, डूबती हुई भावनाओं के अन्दर भी एक कार से नए प्राणों का संचार करने के लिये जिस कुशलता से कार्य किया, उसके लिये मैं इसको हार्दिक बधाई देना चाहता ।

17.37 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

दूसरा कार्य आकाशवाणी ने यह किया है कि चीनी चालों के तेल का पोल खोलना है और संसार भर में समय समय पर उसने जो अपना कार्यक्रम सारित किया, उसके द्वारा भी, आकाशवाणी, मुझे कहते हुए कुछ भी संज्ञोच नहीं होता है, पहले से भी अधिक लोकप्रिय हुई है । मैं समझता हूँ कि प्रतिरक्षा मंत्रालय के बाद अब दूसरे स्थान पर एक प्रकार से सूचना और प्रसारण मंत्रालय आरूढ़ हो गया है अतः इसके महत्व को अब और भी अच्छी तरह से ध्यान देना चाहिये । मेरे कानों में यह खबर आई है कि बहुत से अफसर साहिबान या हो सकता है कुछ और भी उत्तरदायी व्यक्ति स बात का सुझाव दे रहे हैं कि संकट की स्थिति समाप्त हो रही है, इसलिये कुछ ढिलाई करी जाये । मैं समझता हूँ कि हमारे माननीय मंत्री जी इस सुझाव पर ध्यान नहीं देंगे । आज के समाचार पत्रों के अन्दर जिस तरह के चिन्ताजनक समाचार छपे हैं, उन से यह स्पष्ट प्रतीत होता है कि संकट की स्थिति अभी समाप्त नहीं हुई है, और कभी भी हमारे सामने पहले से भयंकर संकट उपस्थित हो सकता है इसलिये मैं अनुरोध करना चाहता हूँ कि आकाशवाणी के वर्तमान कार्य को शैली और प्रगति दी जाए, उसको और तीव्र किया जाए और जिस तरीके से इस बीच कार्य हुआ है और हो रहा है, इस में और भी तेजी लाई जाए ।

श्रीमन्, इस रिपोर्ट में मैंने यह जानने का प्रयत्न किया है कि सीमावर्ती क्षेत्रों में आकाश-

वाणी के कार्यक्रमों को किस तरह से बढ़ावा दिया जा रहा है । प्रसन्नता की बात है कि कोहिमा और करसियांग में नए रेडियो स्टेशन खुले हैं और गोहाटी का जो स्टेशन है उसको पहले से अधिक शक्तिशाली बनाया गया है । ये अच्छे और सुन्दर कदम हैं । पर एक दो बातों की ओर मैं आपका ध्यान दिलाना चाहता हूँ । लद्दाख के लिए अभी तक जो कार्यक्रम प्रसारित होते हैं वे श्रीनगर से प्रसारित होते हैं । इसी तरह से उत्तर प्रदेश के जो सीमावर्ती क्षेत्र हैं, उत्तराखण्ड का इलाका है, या गढ़वाल कुमायूँ के डिवीजन है, उन के लिये लखनऊ से एक कार्यक्रम "उत्तरायण" के नाम से प्रारम्भ किया गया है । यह स्वागत योग्य कदम है । लेकिन मैं इसको यथेष्ट नहीं समझता हूँ । इसी से हमें संतोष नहीं कर लेना चाहिये । लद्दाख में, लेह में पिछले दिनों कुछ संसद् सदस्यों का एक प्रतिनिधि मंडल गया था । वहां पर बारह महीने लोग रह रहे हैं, हमारे सैनिक वहां रह रहे हैं, कर्मचारी रह रहे हैं । इसलिये बारहों महीने वहां एक केन्द्र अच्छी तरह से स्थापित किया जा सकता है और चालू रह सकता है । अतः लेह में, लद्दाखी भाषा के लिए, सीमावर्ती क्षेत्रों के क्षेत्रों के लिये मैं चाहता हूँ कि एक केन्द्र की स्थापना की जाए ।

पिछले वर्ष भी मैंने अनुरोध किया था और माननीय मंत्री जी ने उत्तर देते हुए उस सब विचार करने की कुछ स्वीकृति दी थी कि जो उत्तर प्रदेश का हिमालयी क्षेत्र है, उस में एक केन्द्र स्थापित किया जाये । जहां तक मुझे पता है कि रामपुर में इस तरह का एक केन्द्र स्थापित करने का विचार किया जा रहा है । पर हमारे जो पर्वतीय क्षेत्र के लोग हैं वे इस से सहमत नहीं हैं ; क्योंकि रामपुर से उनकी आवश्यकताओं की पूर्ति नहीं हो सकती है । अतः पहाड़ों के बीच में यह केन्द्र स्थापित होना चाहिये । हरिद्वार में या देहरादून में ही सही, उस क्षेत्र में केन्द्र को स्थापित किया जाना चाहिये । वहां से उन क्षेत्रों की भाषा और

उनकी उपभाषाओं का यदि प्रसारण किया जाए तो ज्यादा कार्य हो सकता है ।

दिल्ली केन्द्र से कुछ वर्षों से फीजी-प्रोग्राम के अन्तर्गत गढ़वाली कार्यक्रम भी प्रसारित किया जाता रहा है । मैं इसके लिये मंत्रालय का बड़ा अनुग्रहीत हूँ क्योंकि उसका प्रारम्भ भी कुछ हद तक मेरे ही सुझाव पर किया गया था । लेकिन इतने वर्षों के प्रयत्न के बावजूद भी एक दो बार हफ्ते में उसका प्रसारण होता है । यह दस मिनट के करीब का प्रोग्राम होता है । डा० केसकर साहब ने कई बार आश्चर्य-सन् दिया था और माननीय मंत्री जी ने भी कहा है कि वे विचार कर रहे हैं । अतः इस कार्यक्रम की कोई और अच्छी व्यवस्था होनी चाहिये । स्तर भी इसका ऊंचा किया जाना चाहिये और इस कार्यक्रम के लिये अधिक समय दिया जाना चाहिये ।

श्रीमन्, कुछ दिनों पहले इस सदन में एक प्रश्न का उत्तर देते हुए माननीय उपमंत्री महोदय ने स्वीकार किया था कि दिल्ली में हमारा जो आकाशवाणी का ट्रांसमीटर है जो कि शायद दो सौ किलोवाट का है, उसका प्रसारण संसार के कोने-कोने में नहीं पहुँच सकता है । शायद उन्होंने कहा था, "टू सम एक्स्टेंड", "कुछ हद तक" वह सुनाई नहीं पड़ता है । हमारे अध्यक्ष महोदय के नेतृत्व में संसद्-सदस्यों का जो प्रतिनिधि मंडल पिछले दिनों नाइजीरिया गया था इतिफाक से उन्हीं दिनों चीन ने हमारे ऊपर आक्रमण किया था । उन्हीं जो समाचार सुना वह भारतीय रेडियो पर सुनना चाहते थे लेकिन नहीं सुनाई दिया । बी० बी० सी० से उन्हीं वह समाचार सुना । इसी तरह सिंगापुर से पूर्व की ओर मैं तो गया नहीं, लेकिन मुझे बतलाया गया है कि वहाँ हमारे प्रसारण सुनाई नहीं पड़ते हैं । ऐसी हालत में जब कि हमारे प्रवासी भारतवासी सारे संसार में फैले हुए हैं, हमारे विदेशी दूतावास सब जगह स्थित हैं, हालाँकि वैदेशिक कार्य मंत्रालय की

माँगें समाप्त हो चुकी हैं ; मैं समझता हूँ कि हमारे विदेशी दूतावास लोगों को समझाने का का कार्य जितनी योग्यता से उन को करना चाहिये था, नहीं कर पाये, इस वजह से कि उनको यहाँ से प्रीम्पटिंग नहीं होती थी, उन्हें पूरे समाचार नहीं मिल पाते थे । इसलिये इस चीज की बड़ी आवश्यकता है । उस समय हमारे माननीय मंत्री जी ने उत्तर दिया कि हम मंगाने की कोशिश कर रहे हैं । लेकिन इस मंगाने की शंका में कितना इन्तजार किया जायेगा ? मुझे कुछ विश्वसनीय सूत्रों से मालूम हुआ कि संयुक्त राज्य अमरीका ने १००० कीलोवाट का एक ट्रांसमिटर देने का प्रस्ताव रखा था । यह कहाँ तक सही है मुझे पता नहीं लेकिन कुछ लोग यहाँ तक कहते हैं कि उसे अस्वीकार कर दिया गया है । क्या माननीय मंत्री जी इस पर कुछ प्रकाश डालेंगे कि वास्तविक स्थिति क्या है ? क्या संयुक्त राज्य अमरीका ने हमें १००० कीलोवाट शक्ति का ट्रांसमिटर देने का कोई प्रस्ताव रखा था ? यदि रक्खा था तो उसे क्यों अस्वीकार कर दिया गया ?

इस साथ ही साथ पिछले दिनों यह सुझाव दिया गया था कि सिंगापुर रेडियो स्टेशन से या बी० बी० सी के द्वारे हमारा प्रसारण रिले किये जायें । मैं चाहता हूँ कि जरा इस पर भी प्रकाश डालने की कृपा की जाय कि वास्तविक स्थिति क्या है और क्यों उस में सफलता नहीं मिल पाई ।

श्रीमन्, इस मंत्रालय के सम्बन्ध में बोलते हुए पिछले वर्ष मैंने कुछ कठोर शब्दों का प्रयोग किया था जब कि हिन्दी को सरल करने सम्बन्ध में माननीय मंत्री जी ने अपनी नाति की अपेक्षा की थी । हम लोगों में से बहुतों को उस से गहरा मतभेद था । लेकिन हमें बड़ा सन्तोष है कि उस समय हम लोगों ने जो विचार प्रकट किये थे उन्हें हृदयंगम किया गया और उन के नृत्य को आँका गया । मंत्री महोदय ने बड़ी संजीदगी से इस दिशा में कदम उठाया ।

[श्री भक्त दर्शन]

उन्होंने एक संसदीय समिति नियुक्त की और उस के बाद एक एडवाइजरी कमेटी भी माननीय श्री श्रीप्रकाश जी की अध्यक्षता में नियुक्त की गई है। लेकिन मैं निवेदन करना चाहता हूँ कि यद्यपि उस में बहुत दिग्गज लोगों को रखा गया है, जैसे कि श्री श्रीप्रकाश जी और हरिभाऊ उपाध्याय जी, लेकिन ये लोग अधिकांश बाहर के रह वाले हैं और वे समय समय पर जल्दी जल्दी नहीं आ सकते हैं। होना तो यह चाहिये कि कोई व्यक्ति ऐसा हो जिस को पत्रकार कला का अनुभव हो उस को रखा जाय। यह मैं इसलिये कहता हूँ कि जो कवि है वह कविता तो जरूर लिख सकता है, लेकिन हिन्दी की जो टकसाली भाषा है, जो प्रवाहमयी भाषा है, उसे भ्रदा नहीं कर सकता है। इसी तरह से कोई वैज्ञानिक या दार्शनिक बड़ी क्लिष्ट भाषा में कोई पुस्तक लिख सकता है . . .

Dr. B. Gopala Reddi: All the members listen to the Hindi broadcast every day and send their comments to the Director-General. The script is also being sent to the Advisory Committee members, and they scan through the script also. So they are in constant touch with what is being done in the Hindi broadcast.

श्री भक्त दर्शन: उन का सम्पर्क होगा, इस लिये मैं घब्यवाद देता हूँ, लेकिन मेरा यह निवेदन है कि भाषा के टकसालीपन को निश्चित करने के लिये यदि सब से योग्य व्यक्ति कोई हो सकता है तो वह हिन्दी के पत्रकार हो सकते हैं। चाहे "हिन्दुस्तान" की भाषा हो, चाहे "नवभारत टाइम्स" की भाषा हो, जो दैनिक पत्र "उन की भाषा आम लोगों के अन्दर पहुंच चुकी है" वह एक तरह से मंज गई हैं, टकसाली बन गई हैं, और उस का स्तर निश्चित हो चुका है। अतः अगर समिति के अन्दर ऐसे व्यक्ति रखे जायें जिन की भाषा में प्रवाह हो, जो

भाषा लिखने की अधिकारपूर्ण योग्यता रखते हों, तो ज्यादा उचित होगा।

इसी सिलसिले में पिछले समय में एक प्रश्न के उत्तर में माननीय मंत्री महोदय ने यह बतलाया था कि हिन्दी में जो समाचार बुलेटिन दिये जाते थे, ऐसा मालूम पड़ता है कि अब कुछ दिनों से उन्हें केवल हिन्दी भाषी क्षेत्रों के जो ब्राडकास्टिंग स्टेशन हैं उन से ही प्रसारित किया जाता है। कुछ दिनों पहिले यह प्रथा थी कि जितने प्राकाशवाणी के केंद्र थे करीब करीब सभी से उन को प्रसारित किया जाता था। इस का क्या मतलब है? क्या इस का कोई स्पष्टीकरण मंत्री महोदय देंगे? क्या वे हिन्दी को एक प्रादेशिक भाषा बनाना चाहते हैं?

Dr. B. Gopala Reddi: It is not correct. Even non-Hindi stations are relaying the Hindi news.

Shri Bhakt Darshan: So my information is not correct. Thank you.

श्रीमन्, अन्तिम बात जो मुझे कहनी है वह समाचारपत्रों के सम्बन्ध में है। जहाँ तक समाचार पत्रों की परमांशदात्री समिति का सम्बन्ध है, मैं उस का विरोध नहीं करता क्योंकि वह उचित दिशा में एक कदम है लेकिन आये दिन माननीय मंत्री महोदय प्रेस परिषद् अर्थात् प्रेस कौंसिल के बारे में घोषणा करते रहते हैं। जहाँ तक मुझे मालूम हुआ है उन्होंने इस दिशा में कुछ कदम भी उठाया है, लेकिन अभी तक वह स्थापित क्यों नहीं हो रही है, यह मेरी समझ में नहीं आता। एक बार प्रेस कौंसिल के बारे में एक विधेयक राज्य सभा में रखा/हुत भी हो गया था। लेकिन चूंकि उस के बाद आम निर्वाचन आ गया इसलिये वह लौट ही गया। इस के बाद ऐसी कानूनी अड़चन आ गई कि उसे आगे नहीं बढ़ाया गया? सरकार की ओर से यह कारण दिया जाता है कि जो समाचारपत्रों के मालिक और जो श्रमजीवी पत्रकार हैं उन के बीच में कुछ बुनियादी मतभेद खड़े हो गये हैं। तो क्या सरकार अपना यह कर्तव्य नहीं समझती है कि वह एक त्रिदलीय सम्मेलन,

प्रयत्न ट्राइपाटीईट कांफ्रेंस बुलायें और उस को ला कर उस मतभेद को समाप्त किया जाय, कम किया जाय ? आखिर हम मिल मालिकों के झगड़ों को समाप्त करते हैं या नहीं ? तो जो पत्रकार लोग हैं और जो समाचारपत्रों के स्वामी हैं यह एक बहुत बड़ा प्रभावशाली बग है, जब तब इन के बीच में आपस में झकरसता नहीं होगी, समझौता नहीं होगा, मतभेद नहीं होगा, तब तक यह गाड़ी आगे नहीं जा सकती। इसलिये मैं मंत्री महोदय से खास तौर से अनुरोध करना चाहता हूँ कि वे इस विषय में कुछ स्फूर्ति के साथ कदम बढ़ाने की कृपा करें और जल्दी से जल्दी उस की स्थापना करें।

श्रीमन, प्रेस रजिस्ट्रार की जो रिपोर्ट है वह हर साल आती है। पिछली रिपोर्ट ७ सितम्बर, १९६२ को इस सदन के पटल पर रखी गई थी। लेकिन पिछले दो तीन वर्षों से उस पर वाद-विवाद नहीं हो पाया है। मैं मंत्री महोदय को इस के लिये दोष नहीं देता, इस सदन का कार्य ही ऐसा होता रहा है कि वाद-विवाद की फुसंत नहीं मिली।

पर मैं मंत्री महोदय से अनुरोध करूंगा और साथ ही संसदीय कार्य मंत्री महोदय से भी स के लिये अनुरोध करूंगा ताकि हम लोग विस्तारपूर्वक उस पर विचार कर सकें। उस रिपोर्ट में बतलाया गया है कि सब भाषाओं के समाचार पत्रों के अहकों की संख्या बढ़ी है लेकिन हिन्दी के समाचारपत्रों के अहकों की संख्या घटी है, जिस हिन्दी को हम राष्ट्र भाषा के स्थान पर विभूषित करना चाहते हैं यह चिन्ता का विषय है। इसलिये मैं निवेदन करूंगा कि प्रेस रजिस्ट्रार की रिपोर्ट पर विचार करने का हमें अवसर दिया जाय ताकि हम उस पर विस्तारपूर्वक अपने विचार रख सकें।

श्री काशवीर शास्त्री (बिजनौर) :
उपाध्यक्ष महोदय, प्रायः यह देखा जाता है

कि जब कोई सेना अपने कर्तव्य पथ पर बढ़ रही होती है तो उस का श्रेय सेनापति को दिया जाता है। लेकिन मेरा अपना विचार है कि अगर उन सैनिकों की जो कर्तव्य पथ पर बढ़ रहे हों ठोस तथा पथपायी जाये तो वह कर्तव्य से पाँध्रे हटना होगा। संकट काल में आकाशवाणी के अधिकारियों ने और कर्मचारियों ने जिस तत्परता तथा कार्य-कुशलता का परिचय दिया है उस के लिये मैं आकाश वाणी के महानिर्देशक और समाचार निर्देशक और जितने उन के सहयोगी कर्मचारी हैं उन सब को हृदय से बधाई देना चाहता हूँ कि राष्ट्र की इस विपत्ति के समय उन्होंने बहुत आगे बढ़ कर अपनी कर्तव्य निष्ठा का परिचय दिया है।

दूसरी बात जो मैं कहना चाहता हूँ वह यह है कि संकट काल में आकाशवाणी ने "समाचार दर्शन" हिन्दी वार्ताओं और बेहाली कार्यक्रम के अतिरिक्त और भी विशेष योग दिये हैं। संकट को स्थिति में जो बाकी के तीन कार्यक्रम चलाये गये जिन में "हमारी प्रतिज्ञा" तो प्रति दिन का कार्यक्रम है, "हमारे घरती, हमारा आकाश, और 'गरुड़ और सपने'" इन तीन कार्यक्रमों को प्रायः सभी स्थानों में बहुत अच्छा स्वीकार किया गया। मैं तो यह कहूंगा कि न तीनों कार्यक्रमों को थोड़ा और भी बढ़ाया जाय। यदि ऐसा किया जाय तो बड़ा अच्छा होगा। मेरा यह अभिप्राय कदापि नहीं कि अब तक के कार्यक्रम अच्छे नहीं थे, मगर देश की स्थिति और राष्ट्र के वातावरण को ध्यान में रखते हुए उन को और भी उपयोगी बनाने का यत्न होना चाहिये, ऐसा मेरा सुझाव है।

मुझे यह जान कर हार्दिक प्रसन्नता हुई कि आकाशवाणी ने लगभग १,००० समर नौतों का संग्रह किया है।

डा० बे० गोपाल रेड्डी : और भी ज्यादा।

श्री प्रकाशबीर शास्त्री : माननीय मंत्री महोदय के कथन से प्रतीत होता है कि और भी ज्यादा है। लेकिन उस में जो थोड़ी सी कमी है वह यह कि उन को जो घुनों हैं वे अधिकांश सिनेमा की घुनों पर हैं, जब कि भारतवर्ष में इस प्रकार का अपनी बार रस की पुरानी घुनें हैं, जैसे कि उत्तर प्रदेश में आल्हा का घुन होता है, जो वीर रस का घुन है, महा राष्ट्र में पवाड़े की घुन है, आंध्र में वुरा कया की घुन होता है, कर्नाटक में भी इसी प्रकार का घुनें हैं जिन में बार रस की अभिव्यक्ति अच्छी प्रकार से हो सकती है। अगर उन समरगतों की घुनों को आप जनसाधारण तक पहुंचाये तो मैं समझता हूँ कि वह बहुत अच्छा होगा। उस के लिये भी आकाशवाणी को सोचना चाहिये।

डा० बे० गोपाल रेड्डी : यह ढंग भी है हिन्दी में।

श्री प्रकाशबीर शास्त्री बहुत बग़वद। लेकिन फिर भी मैं समझता हूँ कि इन पुराने घुनों से सैनिकों को जो प्रेरणा और स्फूर्ति मिलता है वह और अधिक उपयुक्त होता है अपेक्षाकृत उन फिल्में घुनों के।

दूररः बात, जिस को मेरे कई मित्रों ने कहा, आकाशवाणी के समाचारों को विदेशों तक पहुंचाने के संबंध में है। इस के लिये शक्तिशालः ट्रांसमिटर आवश्यकता है। मैं अपने उन साथियों के स्वर में स्वर मिला कर एक विशेष बात और कहना चाहता हूँ, और वर यह कि वैदेशिक-कार्य मंत्रालय का वहस परसों चल रहा था, उस में सब से बड़ा बात यह था, और प्रायः संसद् के अधिकांश सदस्यों की इस विषय में एकमति थी, कि हमारा प्रचार विभाग विदेशों के अन्दर बहुत न्यून है। उस का एक बड़ा कारण यह है कि भारत सरकार की

और से जितने विदेशों में हमारे राजदूतावासों के साथ प्रचार विभाग है वह सारे के सारे उन देशों को अंग्रेज के अन्दर समाचार देते हैं। यदि वे उन देशों को भाषाओं में समाचारों को दें, जैसे अरब वालों को अरबी में, जर्मन वालों को जर्मन भाषा में और फ्रांस वालों को फ्रेंच भाषा में दें तो मैं समझता हूँ कि इन समाचारों का अधिक उपयोग हो सकता है। मेरा यह सुझाव जहां वैदेशिक-कार्य मंत्रालय को है वहां यही सुझाव आकाशवाणी को भी है कि अगर हमें पड़ोसी देशों की सहानुभूति अपने संकट काल में प्राप्त करनी है तो उन को अधिक से अधिक उनका ही भाषाओं में शक्तिशालः ट्रांसमिटर द्वारा अपने समाचारों और अपने विचारों का परिचय दें। यह अधिक उपयुक्त होगा।

एक थोड़ी सी दुखद बात और है कि चीन ने उससे जो हमारा सीमा विवाद हो रहा है उसके संबंध में पूरी तरह अपने वृत्त चित्र तैयार किये हैं, लेकिन भारत सरकार का यह विभाग अभी तक कोई इस प्रकार का वृत्त चित्र तैयार नहीं कर सका है जिससे सारी स्थिति की जानकारी दूसरे देशों को उनकी भाषाओं में दी जा सके। परिस्थितियों को ध्यान में रखते हुए यह भी अत्यन्त आवश्यक है।

एक बात मैं बड़ी प्रसन्नता से कहना चाहता हूँ : जब यह संकटकाली वातावरण चल रहा था उस समय आकाशवाणी से ८-५५ पर एक कार्यक्रम प्रसारित किया जाता था "आज की वार्ता"। मेरा ख्याल है कि यह अंग्रेजी के "टापिक आफ द डे" का लगभग शब्दानुवाद होता है। अगर एसी बात नहीं है तब तो मैं समझता हूँ मैं भूल करता हूँ लेकिन जो हिन्दी के अच्छे पत्रकार हैं वे अपनी मौलिक विचारधारा दे सकते हैं। अगर उसका प्रबन्ध किया जाय तो

अधिक उपयुक्त होगा क्योंकि वह कार्यक्रम सारे देश में बड़ी रचि से सुना जाता है और उसके प्रति लोगों की बड़ी श्रद्धा है।

एक बात और मैं विशेष रूप से कहना चाहता हूँ कि पीछे आकाशवाणी ने हिन्दी के सरलीकरण का कार्यक्रम चलाया था और जिसके प्रति देश में काफी धोभ उत्पन्न हुआ था और उस पर मंत्रालय ने विचार भी किया था। पर कहीं अभी भी तो ऐसी स्थिति नहीं है। जहाँ तक मेरा अपना अनुमान है, बिना किसी बदनीयती के मैं इस बात को कहना चाहता हूँ कि हमारे इस विभाग के जो मंत्री हैं उनकी अपनी हिन्दी जो कि हैदराबादी हिन्दी है, उसे छोड़ कर जो हिन्दी करनाटक में, कैरल में, मद्रास में और झाँझ हाज्य में, तलंगाना के इलाके को छोड़ कर, समझी जाती है वह संस्कृतनिष्ठ हिन्दी है। इसका सबसे बड़ा प्रमाण करनाटक राज्य के भूतपूर्व मुख्य मंत्री श्री हनुमंतया का वह वक्तव्य है जो कि उन्होंने कांग्रेस पालिया-मेंटरी पार्टी के सामने दिया था और जिसमें उन्होंने कहा था कि ऐसी हिन्दी जिसमें ८० प्रतिशत संस्कृत के शब्द हों दक्षिण भारत में सुगमता से समझी जा सकती है। तो संविधान में जब एक व्यवस्था निर्धारित कर दी गयी है, एक मार्ग बना दिया गया है तो उसका अनुसरण क्यों नहीं किया जाता ? क्योंकि हमारे प्रधान मंत्री जी को वह हिन्दी का रूप पसन्द नहीं इसलिये कैबिनेट के दूसरे मंत्री भी उसी मार्ग पर चल कर हिन्दी की आलोचना करें यह बात संगत नहीं है। अगर आप दक्षिण भारत में जाकर पता लगाएंगे तो आप को मालूम होगा कि वहाँ के लोगों को संस्कृतनिष्ठ हिन्दी समझना सुगम है।

जहाँ तक समाचार सेवा का संबंध है जो हिन्दी के समाचार हिन्दी भाषा भाषी राज्यों, जैसे बिहार, राजस्थान, मध्य

प्रदेश, उत्तर प्रदेश, को दिए जाते हैं वे भी अंग्रेजी के माध्यम से आते हैं। मेरा सुझाव है कि आकाशवाणी में हिन्दी टैली-प्रिटर सर्विस की व्यवस्था होनी चाहिये ताकि वे समाचार हिन्दी में ही आएँ और उनका ही मौलिक रूप प्रसारित किया जाय। ऐसा हो तो अधिक उपयुक्त होगा। अभी यह होता है कि समाचार अंग्रेजी में आते हैं और फिर उनका अनुवाद हिन्दी में किया जाता है और उनको प्रसारित किया जाता है। मंत्री महोदय इस तरफ ध्यान देंगे ऐसी मेरी आशा है।

एक बात और मैं विशेष रूप से कहना चाहता हूँ। हमारे माननीय मित्र श्री सिद्धेश्वर प्रसाद ने कहा और कहीं हमारे प्रधान मंत्री ने भी कहा है कि हम अपने रेडियो से कोई कर्मशियल सरविस प्रारम्भ नहीं करना चाहते। लेकिन आपके मद्रास और त्रिचूर के दो वक्तव्य मद्रास के "हिन्दू" में प्रकाशित हुए हैं। उनसे पता चलता है कि आप आकाशवाणी से कोई स्पॉसर्ड सरविस के नाम से कर्मशियल सरविस जारी करना चाहते हैं। मेरा अपना विचार है कि आकाशवाणी की पवित्रता को किसी आर्थिक लोभ में पड़कर नष्ट न किया जाए और उसको ज्यों का त्यों रखा जाय तो अधिक उपयुक्त होगा। हमको कोई ऐसा काम नहीं करना चाहिये कि आकाशवाणी दो उस पवित्रता पर आंच आए।

जहाँ तक आपके विभाग की ओर से विज्ञापनों को देने का संबंध है आपने स्वयं अखिल भारतीय हिन्दी पत्रकार सम्मेलन में कहा था कि हमारी अपनी इच्छा है कि जो भारतीय भाषाओं के पत्र हैं उनको थोड़ा और उठाया जाय लेकिन आपके विभाग का जो विज्ञापन देने का ढंग है वह यह है कि ६० प्रतिशत विज्ञापन अंग्रेजी पत्रों को दिये जाते हैं ...

एक माननीय सचिव : ७० प्रति शत ।

श्री प्रकाशवीर शास्त्री : मेरे मित्र ने मुझ सुधारा, ७० प्रति शत विज्ञापन अंग्रेजी पत्रों को दिये जाते हैं और केवल ३० प्रतिशत समस्त भारतीय भाषाओं के पत्रों को दिए जाते हैं यह अन्याय है ।

अन्त में मैं दो बातें विशेष रूप से कहना चाहता हूँ । एक तो यह कि जिस तरह प्रेस ट्रस्ट आफ इंडिया की अंग्रेजी की न्यूज सर्विस है और आप उनको सहयोग देते हैं, तो भारत में भारतीय भाषाओं के समाचारपत्रों को समाचार देने वाली जो हिन्दुस्तान समाचार न्यूज सर्विस है उसको भी पुष्ट किया जाए और वह भारतीय भाषाओं को देवनागरी लिपि के माध्यम से समाचार दे जैसे कि हिन्दी भाषा के पत्रों को देती है । अगर ऐसा किया जाए तो मैं समझता हूँ कि इससे देश की बहुत बड़ी सेवा होगी ।

जहां तक फिल्म सेंसर बोर्ड का संबंध है मैं उसके संबंध में ही संकेत देना चाहता हूँ । श्री मौर्य ने आपको उसके बारे में विस्तार से बतलाया है । उपाध्यक्ष महोदय, मुझे इन शब्दों को कहने में लज्जा का अनुभव होता है कि जब देश की सीमा पर शत्रु खड़ा है और भारत में वीरता और जागरण के वातावरण के संचार की आवश्यकता है उस समय हमारा फिल्म सेंसर बोर्ड ऐसे फिल्म स्वीकृत कर बैठा है जो चरित्र गिराते हैं । उनके गाने ऐसे हैं :

“उड़ें जब जब जुल्फें तेरी कुंवारीयों
का दिल मचले”

वह गाना “नया दौर” का है ।

दूसरे फिल्म का एक गाना इसी प्रकार है जिसमें एक लड़का एक लड़की से कहता है :

तेरे पीछे फिरते फिरते हो गया पूरा साल रे
गोरे गोरे मुँहड़े वाली पूछ कभी तो हाल रे”

उसका लड़की भी इस प्रकार का उत्तर देती है :

एक साल में लगा है रोने आशिक बड़ा कमाल रे,
फिरा था लैला के पीछे मजन्तू तो चौदह साल रे।”

ऐसे चित्र देख कर और ऐसे गाने सुनकर हमारे युवकों पर कितना बुरा प्रभाव पड़ेगा इसका ध्यान संसर बोर्ड क्यों नहीं रखता । यह बड़े दुख की बात है कि ऐसे फिल्म पास कर दिए जाते हैं । सूचना और प्रसारण मंत्री को इस ओर गम्भीरता से विचार करना चाहिये, विशेष कर इस संकटकालीन स्थिति में तो यह और भी अधिक आवश्यक है इस ओर शीघ्र विशेष ध्यान दिया जाए ।

श्रीमती कमला चौधरी (हापुड़) : अध्यक्ष महोदय, मुझे बड़ी प्रसन्नता है कि सूचना और प्रसारण मंत्रालय के विषय में बोलते हुए प्रो.क. नम्बर ने मंत्री महोदय को धन्यवाद दिया और रेडियो के कलाकारों को भी बधाई दी । वास्तव में जब चीन का आक्रमण हुआ तो उस समय बहुत जल्दी देश में उपयुक्त वातावरण बनाने का श्रेय आकाशवाणी को है । आकाशवाणी ने ऐसे कार्यक्रम प्रसारित किए जिनमें वीरों के गीत वीर गायाएँ और साहसिक गाथाएँ हुआ करती थीं जिससे लोगों के मन में यह भाव पैदा हुआ कि इस समय हमारा क्या कर्तव्य है । इस कार्यक्रमों से हमको देश में उपयुक्त वातावरण बनाने में बड़ी सुविधा मिली । और इससे रक्षा कोष एकत्र करने में बड़ी सहायता मिली ।

लेकिन आज यह सोच कर कि चीन से हमारी हथियारों की लड़ाई नहीं हो रही है इस कार्यक्रम को समाप्त न कर दिया जाए। हमारी लड़ाई समाप्त हो गई है ऐसी बात नहीं क्योंकि आज के युग में शस्त्रों के युद्ध से भी अधिक महत्व प्रचार का है। आज भी हमारे देश में आपातकालीन स्थिति की घोषणा है। लेकिन चारों तरफ अग्रर बेखें तो कहीं भी आपातकालीन परिस्थिति नजर नहीं आती है। इसलिये मेरी मंत्री महोदय से प्रार्थना है कि ये जो कार्यक्रम हैं इनको इसी प्रकार कायम रखना चाहिये। अभी कुछ माननीय सदस्यों ने कहा कि 'हमारी प्रतिज्ञा' आदि जो कार्यक्रम चल रहे हैं इनको बढ़ाने की जरूरत है। मेरा अपना विचार है कि इनमें कुछ तबदीली की जरूरत है।

एक बात की मुझे बड़ी प्रसन्नता है कि चीन रेडियो द्वारा बड़ा बढ़ा प्रचार हमारे विरुद्ध हुआ जिसकी भाषा बड़ी अश्लील थी। हमारे आकाशवाणी ने उसका झूठोड़ उत्तर दिया लेकिन उसने अपनी भाषा की शालीनता को कायम रखा और इस प्रकार एक अच्छा उदाहरण दुनिया के सामने रखा। मैं समझती हूँ कि इस समय जो यह कार्यक्रम है, इस में कुछ तबदीली करने की जरूरत है। जिस बक्त हमारी सीमाओं पर आक्रमण की स्थिति थी, उस समय इस बात की जरूरत थी कि हम वीर रस का चारों तरफ प्रसार करें। आज आवश्यकता इस बात की है कि हमारे देश की जनता जो बड़ी शक्ति है, उसको मातूम नहीं कि आगे क्या होने वाला है, उसके ऊपर इस प्रकार का प्रभाव है कि क्षायद अब कोई आक्रमण नहीं होगा और जो कुछ चीनी सरकार को लेना था उसको उसने खे लिया है और अब निश्चिंत हो कर बैठ जाना चाहिये, उसकी इस शंका को दूर किया जाए और उस के दिलों और दिमागों में जो दुश्मन के प्रति रोश था, जो गुस्सा

था, उसको बनाये रखा जाये। मैं समझती हूँ कि आज इस प्रकार के कार्यक्रम की जरूरत है जिससे कि देश का मनोबल बना रहे।

18 hrs.

अब मैं प्रकाशन विभाग द्वारा जो पुस्तकें निकाली जाती हैं, जो पैम्फलेट निकाले जाते हैं, उनके बारे में कुछ कहना चाहती हूँ। इस तरह के ये पैम्फलेट हैं जिन से अच्छा वातावरण बनाने में बहुत मदद मिली है। मेरा निवेदन यह है कि हमारे देश की बहुत बड़ी संख्या इस प्रकार की है जो गांवों में रहती है और उस तक आपकी ये पुस्तकें इत्यादि पहुंच नहीं पाती हैं। इन पुस्तकों आदि की बात तो दूर रही, समाचारपत्र तक नहीं पहुंच पाते हैं। अतः जनता बड़ी शक्ति है। जनता तक पहुंचने का हमारे पास एकमात्र आकाशवाणी ही साधन हो सकता है। ऐसी सूरत में मैं समझती हूँ कि हमें आल इंडिया रेडियो के कार्यक्रम को बढ़ाना चाहिये। रेडियो सेटों को भी हमें वहां सुलभ करना चाहिये। ग्रामों में वहां जहां पर पंचायत घर है, रेडियो हैं, वहां बहुत बड़ी संख्या में जनता एकत्र हो कर आपके कार्यक्रमों को सुनती है। यह प्रश्न उठ सकता है कि इसके लिये बहुत अधिक धन की आवश्यकता होगी। मैं अनभव करती हूँ हमारे इस विभाग से जो पत्र निकलते हैं, शायद १७ से अधिक निकलते हैं, कुछ अंग्रेजी में, कुछ हिन्दी में और कुछ अन्य प्रांतीय भाषाओं में। वे पत्र भी तभी सफल समझे जाते अग्रर उन्हीं और जो विख्यात पत्र हैं जो कि अपने देश में निकलते हैं हिन्दी में या अंग्रेजी में, वे उनका स्थान ले लेते। अभी हमारे भाई समनानी साहब उर्दू के पत्रों का जिक्र कर रहे थे। मैं कहना चाहती कि हिन्दी के पत्र भी हैं जो निकलते हैं। "हिन्दी आज कल" है, "बाल-भारती" है। "बाल भारती" तो ऐसा पत्र है जो बहुत

[श्रीमती कमला चौधरी]

सपयोगी समझा जाता है। लेकिन इसकी प्रतियां इतनी कम संख्या में छपती हैं, कि आप देश की मग को पूरा नहीं कर पाते हैं। इस विभाग में इन पत्रों के ऊपर लाखों रुपया खर्च होता है। इन सब को बन्द करके पब्लिकेशंस डिवीजन का जो खर्चा है वह प्रसार के काम में लगा दिया जाए तो हमारा यह कार्य पूरा हो सकता है। मैं इसका विरोधी नहीं हूँ कि वे पत्र क्यों निकलते हैं। अगर वे निकलते हैं तो उनको अपना कार्य पूरा करना चाहिये। मैं एक दूसरा मुझाव देना चाहती हूँ। आज जितने भी हमारे देश में समाचारपत्र निकलते हैं वे सब पूजापतियों के हाथ में हैं। कोई भी ऐसा पत्र नहीं है जिससे कि हमारी नीति जो है, जिस तरह से हम देश का निर्माण करना चाहते हैं, देश में समाजवाद लाना चाहते हैं, उसका हम प्रसार कर सकें। कितना ही अच्छा हो अगर सारे पत्रों को बन्द कर दिया जाए और इतना सारा खर्च करने के बजाय दो दैनिक और दो साप्ताहिक पत्र, एक एक हिन्दी और एक एक अंग्रेजी में निकाले जायें। यदि ऐसा किया जाता है तो मैं समझती हूँ कि हमारी जरूरत पूरी हो सकती है। यह एक राष्ट्रीय भाग है और मैं चाहती हूँ कि माननीय मंत्री जी इस पर ध्यान दें।

थोड़ा बहुत मुझे इसका भी अनुभव है कि जो पत्र निकलते हैं, उनकी छपाई का खर्चा, उनके आफिस का खर्चा बहुत अधिक पड़ता है। अगर आप जांच करे तो शायद इस परिणाम पर पहुंचेंगे कि आपके पब्लिकेशंस डिवीजन का खर्चा बहुत बढ़ा है और इतना होने पर भी न समय पर पत्र निकलते हैं, न समय पर मिलते हैं। बहुत अच्छा पारिश्रमिक लेखकों को, साहित्यकारों को दिया जाता है लेकिन फिर भी लोग और अखबारों में लिखना पसन्द करते हैं, आपके अखबारों में लिखना पसन्द नहीं करते हैं। इसका कारण क्या है? इस पर भी आपका

ध्यान जाना चाहिये। यह भी एक विचारणीय विषय है।

विविध भारती के कार्यक्रम के बारे में एक बात मैं कहना चाहती हूँ। इसके कार्यक्रम बहुत रोचक होते हैं। आज के युग में, इस आपत्कालीन स्थिति में सिनेमा के रिकार्ड काट कर कुछ और भी गीत आने चाहियें। जब बालक बालिकायें युवक हमारा रेडियो सुनने बैठते हैं और आवाज आती है, "जरूरत है, श्रीमती की, कलावती की" तो बालक के कैसे विचार बन सकते हैं, इसका अनुमान आप लगा सकते हैं। आज हमारे देश में आपत्कालीन स्थिति है और देश को हमें चीनी मुकाबले के लिए तैयार करना है। देश का मनोबल बनाने की जरूरत है, देश का चरित्र बनाने की जरूरत है। इस तरहके रिकार्ड अगर कम कर दिये जायें, तो बहुत अच्छा हो। संगीत का हमारे रेडियो से बड़ा विस्तार हो रहा है। मुझे खुशी है कि शास्त्रीय संगीत में भी इधर हमारी तरक्की हुई है। लेकिन जब बच्चे लिखने पढ़ने बैठते हैं और उनके कानों में इस तरह की आवाज आती है "बन्द पलक में प्यार, खुली पलक में झूठा गुस्सा" तो अच्छा नहीं मालूम पड़ता है। इसमें सुधार करने की बड़ी आवश्यकता है।

फिल्म सेंसर बोर्ड के बारे में बहुत से माननीय सदस्यों ने आपका ध्यान आकर्षित किया है। इसकी प्रति वर्ष बड़ी कटु आलोचना होती है। लेकिन दुःख की बात है कि आज तक हमारे चलचित्रों में कोई सुधार नहीं हुआ है। अभी एक माननीय सदस्य ने आपके सामने कहा है कि मां, लड़की और बच्चा अगर एक साथ बैठ जायें, तो उन गानों को सुन कर शर्म मालूम होती है। इसको हंसी में उड़ा देने की जरूरत नहीं होनी चाहिये। यह एक गम्भीर विषय है। अगर आने वाली पीढ़ियों को बनाना है और उनके भावों को भारतीय संस्कृति से उन्हें प्रोत्साहित करना है तो समाज में इस समय जो अव्यवस्था है,

बड़ा हल्कापन है, निम्न स्तर आ गया है, उसे दूर करना होगा और उसकी कलाओं को सुरक्षित रखना होगा। मैं माननीय मंत्री महोदय से कहूंगी कि वह कृपा करके इस तरफ बहुत जल्दी ध्यान दे और सैसरशिप बोर्ड में कुछ कलाकारों और कुछ ऐसे व्यक्तियों को भी जिनको भारतीय संस्कृति का ज्ञान हो, रखें। यदि ऐसा किया जाय तभी देश का सुधार हो सकता है।

Mr. Deputy Speaker: Now, Shri Bade. The hon. Member is absent. Then, Shri H. C. Soy. He is also absent. Now, Shri Y. N. Singha.

Shri Y. N. Singha: (Sundergarh): The Ministry of Information and Broadcasting has become extremely important in the present emergency, particularly after the perpetual Chinese anti-Indian propaganda through her broadcasts. To some extent our All India Radio has been able to cope with it but there is still enough to be done, and efforts should be made to place the correct picture before every country in the world through our broadcasts.

When I come to the working of the Ministry I would like to draw the attention of the House to some of the details. There has been a demand for new transmission stations in different parts of the country. Due to various reasons, all the new broadcasting stations are only medium-wave ones. The difficulty with medium-wave stations is that they are meant for short-distance listeners. Even if they are very strong ones, they will not be heard at long distances and much less so when they are only 2 K. W. to 10 K. W. Therefore, they do not cater to the needs of the listeners for whom they are meant. If they are to serve the people either short-wave transmitters or strong medium-wave transmitters should be installed for the purpose.

I represent a constituency which possesses one of the key industries of

the country, namely the Rourkela Steel Plant. From an unknown village, it has now developed into a city with more than one and a half lakhs of population drawn from all over India. I am of course thankful to the hon. Minister for having given two relaying stations to Orissa, one at Sambalpur and the other at Jaipore. But what I intend to urge upon the hon. Minister is that a growing city like Rourkela should have a station of its own. The population consists of working people who work in the factories for the whole day and need relaxation and entertainment more than others, after their work in the evenings. Cuttack station is not clearly audible except during the rainy season at Rourkela. Therefore, the hon. Minister may kindly give this suggestion due consideration and sanction a radio station at Rourkela, which would serve North Orissa, South Bihar and Eastern Madhya Pradesh.

Previously, there used to be the National Programme of Music every Saturday evening, on both the Hindustani and Karnatak classical music. These were considered solemn occasions when artistes of national importance used to broadcast their performances. The listeners throughout the country were looking forward to these days for classical music performances. But of late this practice seems to have undergone some change. Regional music is creeping in more and more in place of classical music. It appears as if the present policy is meant to undo whatever progress was achieved in the past in the field of classical music in the All India Radio.

Films form another important part of the Ministry; considering the great influence that the Industry has on the people, the Ministry should be very careful about the formation of the Board of Censors. From the present policy of the Government, I have my doubts, whether due consideration is given to this aspect by the Government. Representatives of the people,

[Shri Y. N. Singha]

who have interest in the line should be taken in these Boards, because they have contact with the people and know their minds while as representatives of the people they shoulder responsibility for their well-being. Therefore, it is in the fitness of things that they should necessarily be associated with these Boards as members.

The artistes and the playback singers in the films earn fabulous amounts. In some cases the actual figures for individual artistes of Bombay run into lakhs for a single film, while the contract forms only show a token figure. The Government is, therefore unable to take notice of these figures and naturally, they escape income-tax. From the hundreds of films that are produced every year, crores of rupees earned by film stars and play-back singers do not come under income-tax, which means a colossal loss.

Film producers are undergoing great strain for lack of raw films and other materials. The standard of the films is not maintained the name of entertainment. I would, therefore, urge that fresh film enquiry Committee be set up to go into these facts and submit a report to the Government for taking necessary action.

Shri P. R. Patel: I take this opportunity to congratulate the Ministry and the Ministers on the fine work they have put in in the last year. The emergency attracted me to the radio. Before that, I was never listening to it. But it attracted me so much and I was so much pleased with the programmes, news, war songs etc. that I am in a position to say that AIR has served the country, well at a very critical time.

The programmes evoke feelings in the people. The news and other broadcasts during the emergency has moved the people without anybody's guidance to collect defence funds. Thus collections started in villages. This was a service rendered by AIR.

The daily programmes are up to the mark. But I have one complaint. I had occasion to listen to farmers' programmes broadcast from the Ahmedabad station. You know that I take interest in agricultural problems and agro-economic questions. But the programme broadcast from Ahmedabad does not satisfy me. It is below the mark, and I do not think it serves the purpose. What is required today is appealing to the agriculturists in the name of the country, in the name of freedom, to grow more food. They do not require so many other things. At the same time, persons called upon to broadcast have never taken any part in the agriculturist movement. Agriculturists have an abhorrence of certain persons, and they are requested by the radio stations to give broadcasts. I do not think it serves the purpose.

Dr. B. Gopala Reddi: They do not like certain people, is it?

Shri P. R. Patel: Yes.

Now I come to the Kutch problem. I do not submit this problem because it is in Gujerat. It may be in Gujerat or anywhere. To me it is a part of my country. But I am submitting this thing with one view. If you go to any place or any hotel in Kutch, you will find that the people are collected to listen to talks from Radio Pakistan. People have no go but to hear Pakistan Radio. We are giving a transmitter there, I know, and they will be able to hear the broadcasts from Rajkot station, but that will not serve the purpose. The border of Pakistan is the border of Kutch, and the dialect that is spoken in Kutch is Kutchi.

Shri Narendra Singh Mahida: Hindi.

Shri P. R. Patel: You will find the Kutch people speaking that dialect even though they live in Bombay or Rangoon or Africa.

Dr. B. Gopala Reddi: Or in Hyderabad.

Shri P. R. Patel: Hyderabad or anywhere. The same or similar dialect is spoken on the Pakistan side of the border, and the broadcasts by Radio Pakistan are given in Sindhi which is very similar to the Kutchi dialect, or in Kutch itself. So, these people are victims of the propaganda of Pakistan. How are we going to counteract this propaganda? The population there, whether Hindu or Muslim, is nationalist, but we have to take care also. I would suggest that Kutch may be given a station. It may be a small one, but a bigger one, a powerful one, will be very useful. If we broadcast from Kutch in Kutchi dialect, people living on the side of Pakistan in the Sind area will take advantage of this, and our propaganda will be of great use. In Kutch, they have also their own songs in their own dialect. I hope in the interests of the country the Minister will be pleased to give thought to my submission.

Now, I come to Ahmedabad station. It is a medium-wave station, and whatever is broadcast from there is not received in Surat and round about villages.

Dr. B. Gopala Reddi: Even in Surat?

Shri P. R. Patel: Yes.

Not only that. Gujarati-speaking people are scattered throughout the country, whether it is good or bad. If you go to Madras, Calcutta or any part of the country, you will find Gujarati-speaking people, Hindus, Muslims and all. Not only are they scattered in our country, they are scattered in Asia and Africa too. And they are very eager to hear broadcasts in Gujarati language.

Dr. B. Gopala Reddi: They all understand Hindi.

Shri P. R. Patel: Excuse me. If you just bear with me I shall explain. We know Hindi. Our small children and ladies do not understand Hindi. They want broadcasts in their own language. How are you going to

serve these people? I do not say that Gujarati speaking people pay more licence fees I do not say that; after all they must pay. But you will also agree with me that the number of licence holders in the country and even outside the country is more Gujarati speaking than others. I do not claim that broadcasts on this plea. My submission is that Gujarat is now a separate State; it was not so before. Naturally, people living in any part of the world would like to hear as to what happens in Gujarat. Is Ahmedabad radio so powerful? It is from that point of view that I submit that a powerful wave transmitter or some such facility may be given to Ahmedabad station.

The third point I want to submit is this. I will finish in one minute, Sir. I hope the hon. Minister will consider giving some transmitter, say, at Surat or Navsari or any other proper place. After all the people who are speaking there and who speak Gujarati would like to hear broadcasts in Gujarati. I hope he will do the needful. One last word, and I have done. I never see films and I cannot give any opinion. But there is one thing that pinches me. If you see a small child of 5 or 7 or 8 years, it may not be able to give the names of its aunts but it gives the names of actors and actresses. I do not know what advancement we have had by this cinema industry.

Shri Inder J. Malhotra: Mr. Deputy Speaker, I wish very much I could join this band wagon of congratulations especially initiated by my hon. friend Shri Ansar Harvani and Shri Samnani. After listening to the debate very attentively I was thinking all the time, if the working of this Ministry, the All India Radio and the other media units have reached that perfection point where there is no room left except to join this band wagon of congratulations. In the beginning of the emergency this Ministry was taken to task to some extent. After that there did come a

[Shri Inder J. Malhotra]

change and the working, especially of the All India Radio, improved to some extent. But if we analyse the working of the other units more closely, we come to the conclusion that whatever deficiencies and duplications and lack of standard in the production of materials were pointed out last year have again been pointed out this year. I would only suggest to the hon. Minister that he should not be misled by the congratulations he has received today. I am sure in my heart that he himself personally at least is not satisfied with the working of the units to the standard he wants them to come up.

Practically, all my colleagues who participated in this debate have appreciated the working of All India Radio. I would give an illustration. Yesterday night, I was listening to the main news bulletin, and the news was reported about the marriage of the Maharajkumar of Sikkim. It was said that the wedding ceremony took place, this and that, and the next sentence was that some silken scarves were presented on behalf of the All India Radio.

Dr. B. Gopala Reddi: That is the custom in Sikkim and Bhutan.

Shri Inder J. Malhotra: I quite agree with the custom part of it. But I want to know what is the main news value in this item, namely, that the *All India Radio presented* silken scarves to the Maharajkumar and his bride. We know that a large number of dignitaries have gone from India to witness that marriage. Could that be a news of less value compared to the news that the All India Radio presented silken scarves to the newly-wedded couple? The only wrong thing is that the other important news items were left out.

Then I would come to another very important reporting aspect of the All India Radio, and that is about parliamentary debates. Often, when we

listen to the main news bulletin, sometimes, only the names of the Members are mentioned. Then, in between, if Shri Mahida had spoken, since he belongs to the Opposition—to the Swatantra party—the All India Radio thinks that what he had spoken is of very great news value and mentions it. I concede that, but my difficulty is only this. If Shri Bhagwat Jha speaks—and he talks about nationalisation of banks and other things and if the All India Radio thinks that his speech is of less news value, I atleast fail to understand this approach. All sides to the House should be taken into consideration and some kind of procedure can be worked out by the All India Radio.

Shri Bhagwat Jha Azad: For the All India Radio, only the Opposition in the Lok Sabha exists and not all the Congress Benches!

Shri Inder J. Malhotra: Then, what we need—we learnt this especially at the beginning of the emergency period—is that we should give more technical training to our personnel who are working in the All India Radio and in other media units as well. I read the Ministry's report; everything is there except any suggestion or any provision for this kind of specialised advanced training for the personnel who are already working in the various media units. I suggest, something may be done.

I have seen this exhibition "On to Victory." There are two points at least on which I can congratulate the hon. Minister. One is this: exhibition. The other is the Ladakhi programme which has started from Srinagar; more attention is being paid to the border areas. Now this exhibition was put out on an elaborate scale, very nicely, but my complaint is that Delhi and new Delhi are not the whole of India. The real India is when one gets out of Delhi and New Delhi. I would like to see this exhibition going round all over the country and thus letting the real India to be benefited by this.

At the end of the documentary films every day we see a small short, where a little message is being conveyed: "Buy Gold Bonds" or something like that. It is a very good idea. I would like this to be improved. This should not become again something which my hon. friend Shri Karni Singhji pointed out, namely, like the slide of our National Flag being exhibited in the cinemas. This system of playing the National Anthem at the end of the cinema show is very good and I would suggest that this should be introduced on an all-India basis. But whatever slide is displayed on the screen at that time, it must be a good slide and it must come up to the dignified standard when the National Flag is displayed.

I have seen certain hoardings being put up in New Delhi giving the message, "Contribute to the National Defence Fund, Buy Gold Bonds" etc. But I do not see such hoardings anywhere else. I would suggest that such hoardings may be put up in other parts of the country also.

In the end, I would emphasise once again my main point that advance training of the personnel in all the media units is a great necessity, so that they may come up to the required standards, keeping in view the times through which we are passing.

Mr. Deputy-Speaker: The hon. Minister will reply tomorrow.

Some Hon. Members rose—

Shri Yashpal Singh: I will speak if you permit, Sir.

Mr. Deputy-Speaker: There is no necessity. We have spent sufficient time on this Ministry's demands. The hon. Minister will reply tomorrow.

18.32 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 22, 1963/Chaitra 1, 1885 (Saka).